BEFORE THE HON'BLE NATIONAL GREEN TIBUNAL

WESTERN ZONE AT PUNE

ORIGINAL APPLICATION NO. 220 OF 2023 (WZ)

Earlier Original Application No.718/2023 (PB)

In the matter between:

SUO MOTO

In re : News item appearing in the Indian Express
Dt. 30-11-2023 tiled Fire at Chemical Plant
In Surat 24 Workers injured …. Applicant

Versus

State of Gujarat through Chief Secretary
& Others …. Respondents

Affidavit-in-reply for Respondent No. 5

INDEX

Sr. No.	Particulars	Page Nos.
1.	Affidavit-in-reply on behalf of Respondent no. 5	1-6
2.	Letter dated 22.12.2023 issued by Deputy Director Industrial Safety and Health Surat to Collector and District Magistrate Surat for appointment of	7-9

	committee to prepare investigation report related to the incident.	
3.	Report of Joint Committee	10-185

Date: 14/03/2024
Ahmedabad

Adv. Parth H Bhatt

IN THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH, PUNE

ORIGINAL APPLICATION NO. 220 OF 2023(WZ)

Earlier Original Application No. 718/2023(PB)

IN THE MATTER BETWEEN :

SUO MOTO

(In re: News item appearing in the Indian Express dated 30.11.2023

Titled: Fire at Chemical Plant in Surat 24 workers injured)

VERSUS

STATE OF GUJARAT AND OTHERS

<u>AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 5</u>

I, V. J. Bhandari, Age:29, Adult: Male, Occupation : Service; the Deputy Collector, Surat (city); having address at: Jilla seva sadan -2, A wing, 3rd floor, athwaline, surat, do hereby file this affidavit as under:

EXECUTIVE MAGISTRATE Surat City Udhna

1. I say that I have read and understood the application and the orders passed by this Hon'ble Tribunal. I say that I am conversant with the facts and circumstances of the present case and being duly authorised by the Respondent No. 5, I am competent to file this affidavit as under:

2. I say that I am filing the present affidavit in compliance of the direction issued by this Hon'ble Tribunal, vide order dated 10.01.2024. I say that I reserve my right to file a further detailed response, if required or directed by this Hon'ble Court.

3. I say and submit that vide the aforesaid order dated 10.01.2024, the Hon'ble Tribunal has issued the following directions:

" Since it has come on record that the District Collector has constituted a committee and conducting an investigation, we direct that the Respondent no. 5 shall submit a detailed reply affidavit stating therein the status of the enquiry and if it is completed, a report of the same shall also be brought on record for our perusal. "

4. In this regard, I most respectfully submit that the inquiry initiated by the Respondent 5 has been completed. A copy of the said report is annexed herewith and marked as **Annexure R1.**

5. I further say and submit that a detailed summary of the said report is as under:

   i. **Formation of the Committee:**

   On 29.11.2023, early in the morning there was a blast with fire in Aether Industries Ltd situated at plot no. 8203, GIDC Sachin, Ta. Choryasi, Dist. Surat. In this context, the Disaster Management Centre, Disaster Cell, Janseva Kendra, Collector office, surat has formed an committee to investigate the accident on 29/11/2023. The details of the members of committee is as follows:

MAGISTRATE City Udhna

Sr. No.	Committee
1	Deputy Director, Industrial Safety & Health, Surat
2	Regional Officer, GPCB Pandesara, Surat
3	Police Inspector, GIDC Sachin police station, Surat
4	Chief fire officer, Surat Municipal Corporation, Surat

ii. **Task given to committee**

The meeting were held by the committee members & following steps decided:

1. To undertake visit of the site of the accident in factory
2. To ascertain probable causes of accident
3. To collect the information on steps taken by different departments.
4. To collect the information on compensation of Died workers.

iii. **Probable cause of accident.**

While investigating the details of DCS control penal chart, raw materials, finish products, production processes, photographs, statements of witnesses and footage of CCTV it seems that on date 28.11.2023, the night shift started from 22:30 hours to the occurrence of accident i.e. in early morning at around 01:48 hours on 29/11/2023, No instruction was given to the plant operator to start the pump having ID no. MCC1-5F1 situated at the bottom of the tank containing solvent mixture (THF+Toluene+water) and also no request was received from the solvent recovery plant personnel to transfer the solvent mixture (THF+Toluene+water) from the tank and by further investigating the DCS graph of the level indicator having ID no. 2SI0-3061 collected from factory, on date 29/11/203 early morning from 01:41 to 01:48 hours, in approximately 6 minute the level of the solvent mixture (THF+Toluene+water) tank was reduced from 81.7% to 55.9% which is approximately 3800 litters of solvent mixture (THF+Toluene+water) was leaked from the tank is clearly to be believed because the pump having ID no. MCC1-5F1 situated at the bottom of the tank containing solvent mixture (THF+Toluene+water) wasn't turned on. So the pipeline and

fittings connected between transferring pump and 15 kl solvent mixture (THF+Toluene+water) tank got broken and the solvent mixture (THF+Toluene+water) got leaked which formed the vapour could which in turn resulted in the explosion.

Details of Died workers

iv.

Sr. No.	Name of Worker
1	Santosh Viharilal Vishwakarma
2	Sanatkumar RAdheshyam Mishra
3	Dahrmendra Nadendraparasad
4	Ganesh Javaharprasad
5	Sunil Chhangu
6	Abhishek Akhilesh Yadav
7	Divyeshkumar Narsinhbhai Patel (date 29/11/2023)
8	Pramod Gautam
9	Chitranjan Kumar
10	Manoj Mukhiya
11.	Narendra Pathak (Died after finalisation of Report)

GISTRATE * Udhna *

v. **Steps taken by different departments**

Deputy Director, Industrial Safety & Health, Surat, Regional Officer, GPCB, Surat, Police Inspector, Sachin GIDC police station Surat and Chief fire officer, SMC, Surat reached and the incident place and took below steps. I say that the steps taken by the said authorities and the orders passed thereof are

attached alongwith the report, for the reference of the Hon'ble Tribunal.

vi. **Compensation Details.**

Ex-gratia compensation details.

As per the documentation submitted factory management announced and given undertaking to pay Rs. 50 lakhs as Ex-gratia per died worker and Rs. 25 lakhs Ex-gratia per worker with permanent disability. Rs. 1.5 lakhs in cash was handed over to legal hair and Rs. 3.5 lakhs transferred to the bank account of the legal hair as immediate relief.

Details of legal compensation

As per the documentation submitted ESIC claim done for 10 died workers and information given to insurance company iffco Tokyo general insurance company ltd. as per WC act for 1 employee.

vii. **Combined conclusion of committee.**

Total 07 workers were died and 23 workers injured and consecutively more 4 workers died in the accident occurred on 29/11/2023 at Aether Industries Ltd., Plot No. 8203, Sachin GIDC, Ta. Choryasi, Dist. Surat. So Consecutively more 4 workers died so total 11 workers died and 23 workers injured in the accident. This accident occurred on 28/11/2023 at early morning at around 01:48 hours due to that fire was spread in plant no. 2 and tank farm which was put off at around 08:30 hours. From the circumstantial evidence it is inferred that the blast with fire incident occurred due to the the pipeline and fittings connected between transferring pump and 15 kl solvent mixture (THF+Toluene+water) tank got broken and the solvent mixture (THF+Toluene+water) got leaked which formed the vapour cloud and it got ignition

source so the vapour cloud explosion occurred in the explosive mixture.

6. I say and submit that in view of the above, the directions issued by this Hon'ble Tribunal are duly complied with. I further say and submit that the answering repondent shall as in duty bound, comply with any further diections or orders issued by the Hon'ble Tribunal.

What is stated hereinabove is true to the best of my knowledge, infiormatin gathered from records and belief and i belive the same to be true.

Solemly affirmed on this 14 day of March, 2024 at Surat.

Deponent

Reg No: 21 |2024
Dt : 14|03|2024

Solemnly affirmed and Signed before me by Shri V.J. Bhandari, Deputy Collector, Surat City **of Village** Surat **Taluka** Surat **who is Identified to me by Shri** A.V. Patel (Dy. Mamlatdar) **whom I personally know.**

A.V. Patel
(Dy. Mamlatdar)

14/03/24
Executive Magistrate
Surat City Udhna

સંયુક્ત નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્યની કચેરી, સુરત રીજીયન, સુરત
[illegible]
[illegible]

Azadi Ka Amrit Mahotsav

રજી.પી.એડી.

ક્રમાંક/ઔ.સ.સ્વા./સુરત/સુ.રીજી/[illegible]/૨૦૨૩

તા: 22 DEC 2023

પ્રતિ,
કલેક્ટર અને જીલ્લા મેજીસ્ટ્રેટ
સુરત. (ડિઝાસ્ટર શાખા)

વિષય:- સચીન જી.આઈ.ડી.સી. માં આવેલ એથર ઇન્ડસ્ટ્રીઝમાં થયેલ બ્લાસ્ટ દુર્ઘટના અંગેનો સંયુક્ત અહેવાલ મોકલી આપવા બાબત.

સંદર્ભ:- (૧) કલેક્ટર કચેરીના હુકમ નં. ડિઝાસ્ટર/સચીન GIDC/એથર ઇન્ડસ્ટ્રીઝ/બ્લાસ્ટ/અહેવાલ/વશી/[illegible] થી [illegible] તા.૩૦/૧૧/૨૦૨૩

(૨) સમિતિના સભ્ય સચિવ તથા નાયબ નિયામક ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત ક્રમાંક/ઔ.સ.સ્વા./સુરત/સુ.રીજી/૭૨૧૧ થી ૭૨૧૨/૨૦૨૩ તા.૦૮/૧૨/૨૦૨૩

(૩) કલેક્ટર કચેરીના પત્ર ક્રમાંક નં. ડિઝાસ્ટર/સચીન GIDC/એથર ઇન્ડસ્ટ્રીઝ/બ્લાસ્ટ/સુધારેલ હુકમ/વશી/[illegible] થી [illegible]/૨૦૨૩ તા.૦૮/૧૨/૨૦૨૩

મહેરબાનશ્રી,

ઉપરોક્ત વિષય તથા સંદર્ભ પરત્વે જણાવવાનું કે કારખાનું એથર ઇન્ડસ્ટ્રીઝ લી. માં તા.૨૯/૧૧/૨૦૨૩ ના રોજ વહેલી સવારે થયેલ બ્લાસ્ટ દુર્ઘટના બાબતે આપ સાહેબશ્રી ની કચેરી દ્વારા દુર્ઘટના અંગે કમિટિ બનાવી વિગતવાર તપાસ કરી સંયુક્ત અહેવાલ કરવા જણાવેલ, જે બાબતની કમિટિનો સંયુક્ત અહેવાલ આ સાથે આપશ્રીને આ સાથે રજૂ કરીએ છીએ. જે આપ સાહેબશ્રીને વિદિત થાય.

બિડાણ: સંયુક્ત કમિટિનો સંયુક્ત અહેવાલ (નકલ ૨)

(બી.એ.ચૌહાણ)
નાયબ નિયામક
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય,
સુરત.

[illegible]
22/12/2023

આવક નં. [illegible]
આવક તારીખ: તા. ૨૨/૧૨/૨૦૨૩
[illegible]
ડીઝાસ્ટર શાખા, સુરત

Sub Divisional Magistrate
City Prant, Surat.

CamScanner
Scanned with OKEN Scanner

Letterpad of Joint Director Industrial Safety and Health Office

Surat Region Surat

No./J.D/I.S.H./S.Reg./7479/2023
Dt.22 DEC 2023

To,
Collector and District Magistrate
Surat (Disaster Branch)

Subject : Regarding sending the investigation report related to the incident of fire-accident in the company Aether Industries Ltd. situated in Sachin G.I.D.C.

Reference :(1) Collector Office Order No.Disaster/Sachin G.I.D.C./Aether Industries/Blast /Report/Vashi/1870 to 1874/2023 Dated 30/11/2023
(2) Committee member on behalf of committee and Deputy Director Industrial Safety and Health, Surat No.J.D/I.S.H./S.Reg./7211 to 7212/2023 dt.08/12/2023
(3) Collector Office's letter No.Disaster/Sachin GIDC/ Aether Industries/Blast/Increase period/Vashi.1939 to 1943/2023 dt.08/12/2023

Res. Sir,

Sub Divisional Magistrate
City Prant, Surat.

In pursuance of the above subject and reference, to state that a committee formed by you regarding accident of the blast incident in the factory Aether Industries Ltd. company happened at early morning of dt.29/11/2023 and asked to submit its joint report. The joint report of the committee thereof is hereby submitting to you. For your kind information.

Enclosure : Joint Report of Joint Committee (Copy-2)

sd/-illegible
(B. A. Chauhan)
Deputy Director
Industrial Safety and Health
Surat

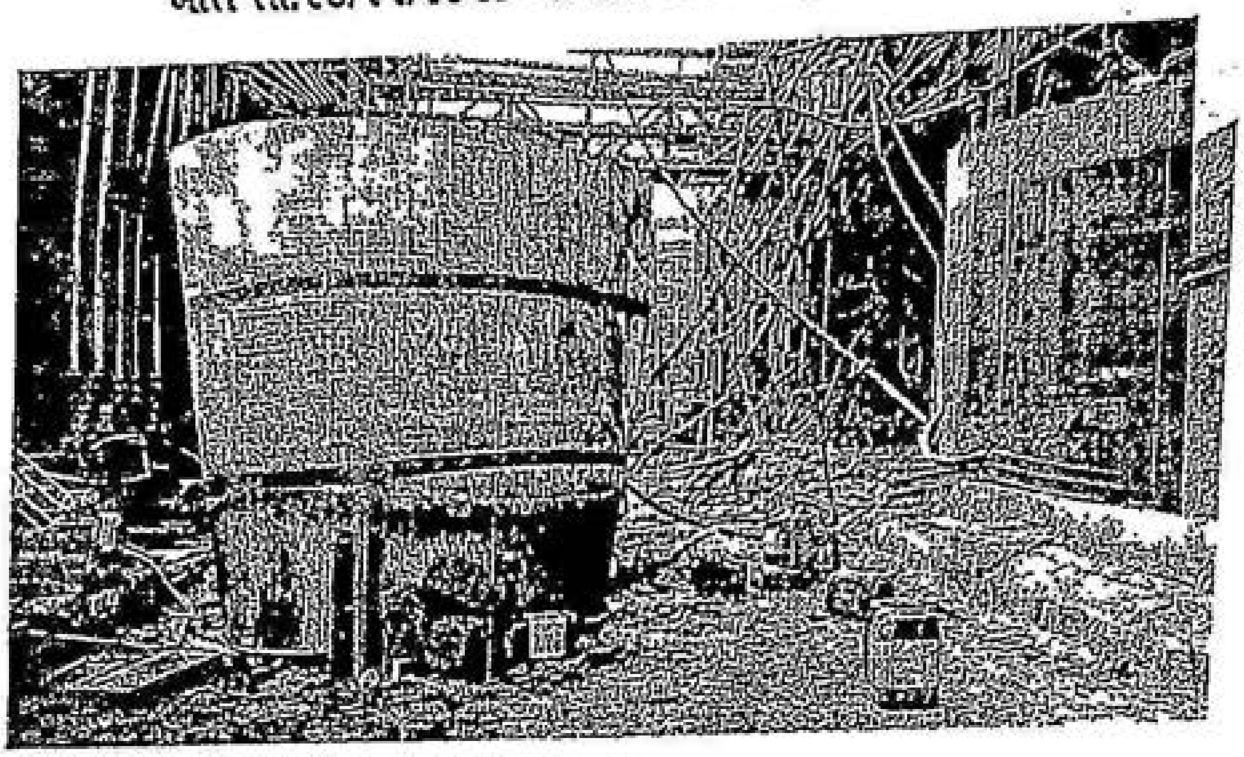
Sub Divisional Magistrate
City Prant, Surat.

સંયુક્ત સમીતીનો અહેવાલ

એથર ઇન્ડસ્ટ્રીઝ લીમીટેડ

પ્લોટ નં.૮૨૦૩,જી.આઇ.ડી.સી. સચિન,તા. ચોર્યાસી,જી. સુરત.

ખાતે તા.૨૯/૧૧/૨૦૨૩ ના રોજ થયેલ પ્રાણઘાતક અકસ્માત



નાયબ નિયામકશ્રી, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત	પ્રાદેશીક અધીકારી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,સુરત	પોલીસ ઇન્સપેક્ટર, સચિન જી.આઇ.ડી.સી. પોલીસ સ્ટેશન, સુરત	ચીફ ફાયર ઓફિસર,સુરત મહાનગર પાલિકા,સુરત

Sub Divisional Magistrate
City Prant, Surat.

અનુ. નં.	વિગત	પાના નં.
૧	સમીતી ની રચના	૫
૧.૧	સમીતીને સોપેલ કામગીરી	૫
૧.૨	સમીતી ની કામ કરવાની પદ્ધતી	૫
૨	ઐથર ઇન્ડસ્ટ્રીઝ લીમીટેડની વિગતો	૬
૨.૧	કારખાનેદાર દ્વારા લીધેલ વિવિધ લાઇસન્સ ની વિગત	૬
૨.૨	કારખાના માં વપરાતા રો મટીરીયલ તથા ફિનીશ્ડ પ્રોડક્ટ ની વિગતો	૭
૨.૩	કારખાનામાં પ્લાન્ટ નં. ૨ માં થતી ઉત્પાદન પ્રકિયાની વિગત	૭
૩	અકસ્માત તેની અસરો અને પરિણામો	૭
૩.૧	અકસ્માત બનાવની વિગત	૭
૩.૨	અકસ્માત બનાવના સંભવિત કારણો	૧૦
૩.૩	મૃતક શ્રમયોગીઓની વિગતો	૧૦
૩.૪	ઇજાગ્રસ્ત શ્રમયોગીઓની વિગતો	૧૧
૪	વિવિધ વિભાગો દ્વારા લિધેલ પગલાની વિગતો	૧૨
૪.૧	નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત દ્વારા લિધેલ પગલાની વિગતો	૧૨
૪.૨	પ્રાદેશીક અધીકારી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,સુરત દ્વારા લિધેલ પગલાની વિગતો	૧૨
૪.૩	પોલીસ ઇન્સપેક્ટર, સચિન જી.આઇ.ડી.સી. પોલીસ સ્ટેશન, સુરત. દ્વારા લિધેલ પગલાની વિગતો	૧૨
૪.૪	ચીફ ફાયર ઓફિસર,સુરત મહાનગર પાલિકા,સુરત દ્વારા લિધેલ પગલાની વિગતો	૧૨
૫	વળતરની વિગતો	૧૩
૫.૧	રહેમરાહે જાહેર કરેલ વળતરની વિગતો	૧૩
૫.૨	કાયદેસરને વળતરની વિગતો	૧૩
૬	સમીતીનો સંયુક્ત નિષ્કર્ષ	૧૩

Sub Divisional Magistrate
City Prant, Surat.

જોડાણની વિગતો

જોડાણ નં.	જોડાણની વિગત
૧	સમિતિના રચના નો પત્ર
૨	નાયબ નિર્યામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત દ્વારા આપવામાં આવેલ ઉત્પાદન પ્રક્રિયા બંધ કરવાના હુકમ
૩	નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત દ્વારા લીધેલ નિવેદનો
૪	GPCB દ્વારા આપવામાં ક્લોઝર ઓર્ડર
૫	GPCB દ્વારા લીધેલ સેમ્પલનો એનાલીસીસ રિપોર્ટ
૬	જી.આઈ.ડી.સી. સચીન પોલીસ સ્ટેશન દ્વારા નોંધાયેલ અકસ્માત કેસ.
૭	જી.આઈ.ડી.સી. સચીન પોલીસ સ્ટેશન દ્વારા કરાયેલ સ્થળ પંચનામું.
૮	જી.આઈ.ડી.સી. સચીન પોલીસ સ્ટેશન દ્વારા રજુ કરેલ FSLનો રિપોર્ટ
૯	ચિફ ફાયર ઓફિસર, SMC, સુરત નો અહેવાલ
૧૦	કારખાનાના DCS સિસ્ટમનો લેવલ ઇંડિકેટરના ગ્રાફ
૧૧	સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્કનો ડાયાગ્રામ
૧૨	કારખાનામાં થયેલ અકસ્માતને કારણે અસર પામેલ વિસ્તારનો લેઆઉટ પ્લાન
૧૩	ESICની કચેરી, સુરત ખાતે મૃત્યુ પામેલ શ્રમયોગીઓની જાણની વિગત
૧૪	WC પોલીસી મુજબ ઇન્સ્યોરંસ કંપનીને જાણની વિગત
૧૫	WC પોલીસીની નકલ

Sub Divisional Magistrate
City Prant, Surat.

જોઇન્ટ કમિટિનો રીપોર્ટ

એથર ઇન્ડસ્ટ્રીઝ લી.

પ્લોટ નં.૮૨૦૩, રોડ નં.૮૨,

જી.આઈ.ડી.સી. સચીન, તા.ચોર્યાસી, જી.સુરત

કમિટિ મેમ્બર્સ

ક્રમ નં.	કમિટિ મેમ્બરના નામ	સહી
૧	શ્રી બી.એ.ચૌહાણ નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત	
૨	શ્રી બસંત પરીખ ચીફ ફાયર ઑફિસર સુરત મહાનગર પાલિકા, સુરત	
૩	શ્રીમતી જીજ્ઞાસા ઓઝા પ્રાદેશિક અધિકારી ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ, પાંડેસરા, સુરત	
૪	શ્રી જે.આર.ચૌધરી પોલીસ ઇન્સ્પેક્ટર સચીન જી.આઇ.ડી.સી. પોલીસ સ્ટેશન, સુરત	

Sub Divisional Magistrate
City Prant, Surat.

૧. સમીતીની રચના

સુરત જીલ્લાના ચોર્યાસી તાલુકામાં આવેલ સચિન જી.આઇ.ડી.સી. ના પ્લોટ નં. ૮૨૦૩ પર આવેલ એથર ઇન્ડસ્ટ્રીઝ લી. નામનાં કારખાના ના પ્લાન્ટ નં.૨ માં આવેલ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્ક વાળી જગ્યાએ તા. ૨૯/૧૧/૨૦૨૩ ના રોજ વહેલી સવારે આગ સાથે ધડાકાનો બનાવ બનવા પામેલ જેમાં ૨૭ વ્યક્તિઓ ઇજા થવા પામેલ તેમજ ૭ વ્યક્તિઓના મૃત્યુ થવા પામેલ જે બાબતે આપત્તિ વ્યવસ્થાપણ કેન્દ્ર, ડીઝાસ્ટર શાખા જનસેવા કેન્દ્ર, ૧ લો માળ કલેક્ટર કચેરી, સુરત.દ્વારા તા.૨૯/૧૧/૨૦૨૩ના પત્રક્રમાંક નં. ડીઝાસ્ટર/ સચીનજી.આઇ.ડી.સી./એથર ઇન્ડસ્ટ્રીઝ/ બ્લાસ્ટ / અહેવાલ/ વશી. ૧૮૭૦ થી ૧૮૭૪/ ૨૦૨૩ દ્વારા સદરહુ અકસ્માત ની વિગતવાર તપાસ કરવા સમીતીની રચના કરવામા આવેલ. સમીતીના સભ્યોની વિગતો નીચે મુજબ છે.

ક્રમ	સભ્ય
૧	નાયબ નિયામકશ્રી, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત.
૨	પ્રાદેશીક અધીકારી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,સુરત
૩	પોલીસ ઇન્સપેક્ટર, સચિન જી.આઇ.ડી.સી. પોલીસ સ્ટેશન, સુરત
૪	ચીફ ફાયર ઓફિસર,સુરત મહાનગર પાલિકા,સુરત

૧.૧ સમીતી ને સોપેલ કામગિરી

તા. ૩૦/૧૨/૨૦૨૩ ના રોજ કમીટીના સભ્યોની મીટિંગ રાખવામાં આવેલ અને તેમા નીચે મુજબના કાર્યોની વિગત લેવાનુ નક્કી કરેલ

૧. કારખાની ઘટના સ્થળની મુલાકાત લેવી

૨. અકસ્માતના સંભવીત કારણની જાણકારી મેળવવી

૩. વિવીધ વિભાગો દ્વારા લીધેલ પગલાંની વિગતો લેવી

૪. મૃતક શ્રમયોગીઓની વળતરની વિગતો મેળવવી

૧.૨ સમીતી ની કામ કરવાની પદ્ધતી

સમીતી દ્વારા નીચે મુજબ ની પદ્ધતી અપનાવવામાં આવેલ.

૧.૨.૧. કારખાના ની મુલાકાત લઇ અકસ્માતની સ્થળ તપાસ.

કારખાનાની કમીટી ના સભ્યો દ્વારા કારખાનાની સ્થળ તપાસ કરી અને તમામ સભ્યોએ તેઓના વિભાગના લાગુ પડતા કાયદાકીય દ્રષ્ટીકોન થી તપાસ કરવાનું આવેલ

૧.૨.૨. કારખાનામાં કામ કરતા કામદારોનું તથા મેનેજમેંટ ના રીપ્રેઝેન્ટેટીવ સાથે ચર્ચા

Sub Divisional Magistrate
City Prant, Surat.

કમીટી ના સભ્યો દ્વારા અકસ્માત સમય હાજર કામ કરતા કામદારોનું તથા મેનેજમેંટ ના રીપ્રેઝેન્ટેટીવ ની સાથે ચર્ચા કરી અકસ્માતની વિગતો મેળવેલ.

૧.૨.૩. અકસ્માત ને લગતી વિગતો તથા પુરાવાઓ મેળવવા.

કમીટી ના સભ્યો દ્વારા કારખાનેદાર દ્વારા મેળવેલ વિવિધ લાઈસન્સ, DCS કંટ્રોલ પેનલના ચાર્ટની વિગતો, રો મટીરીયલની વિગતો તથા CCTV ફુટેજ મેળવેલ.

૧.૨.૪. વળતરની વિગતો

કમીટી ના સભ્યો દ્વારા કારખાનેદાર દ્વારા આપવા આવેલ રહેમરાહે વળતરની વિગતો તથા કાયદેસરના વળતરની વિગતો મેળવવામાં આવેલ.

૨. એથર ઇન્ડસ્ટ્રીઝ લીમીટેડની વિગતો

એથર ઇન્ડસ્ટ્રીઝ લીમીટેડ સુરત જીલ્લામાં આવેલ ચોર્યાસી તાલુકા માં આવેલી સચિન જી.આઇ.ડી.સી. ના પ્લોટનં.૮૨૦૩ પર આવેલ છે. આ કારખાનું MSIHC રૂલ્સ, ૧૯૮૯ના હેઠળ મેજર એક્સિડેન્ટ હેઝાર્ડ કેટેગરીમાં વર્ગીકૃત થયેલ છે તથા સદરહુ કારખાનામાં વિવિધ રસાયણનો ઉપયોગ કરીને સ્પેશ્યાલીટી કેમિકલ્સ બનાવવાની ઉત્પાદન પ્રક્રિયા કરવામાં આવે છે.

૨.૧ કારખાનેદાર દ્વારા લીધેલ વિવિધ લાયસન્સ ની વિગત

અનુ. નં.	લાયસન્સની વિગત	ડોક્યુમેન્ટ નં.	માન્યતા	વિભાગ
૧	કારખાનાધારા હેઠળ લાયસન્સની નકલ	રજી.નં. ૪૨૭૦/૨૪૧૧૭/૨૦૧૬ લાયસન્સ નં. ૨૭૯૨૬ ઇસ્યુ તા.૦૭/૦૧/૨૦૨૩	૩૧/૧૨/૨૦૨૫	DISH
૨	પેટ્રોલિયમ/ એક્ષ્પ્લોઝીવ ના સંગ્રહ નુ લાયસન્સ	લાયસન્સ નં. S/HO/GJ/03/1729 ઇસ્યુ તા.૨૯/૦૯/૨૦૨૩ લાયસન્સ નં. S/HO/GJ/03/1728 (568967) ઇસ્યુ તા.૨૯/૦૯/૨૦૨૩ લાયસન્સ નં. P/WC/GJ/15/2579 (P363342) ઇસ્યુ તા.૧૭/૦૨/૨૦૧૭ લાયસન્સ નં. G/WB/GJ/06/169 (G41250) ઇસ્યુ તા.૦૪/૧૨/૨૦૧૭	૩૦/૦૯/૨૦૨૮ ૩૦/૧૨/૨૦૨૫ ૩૦/૦૯/૨૦૨૭	PESO
૩	એન્વાયરમેંટ ક્લિયરંસ	SEIAA/GUJ/EC/5(f)/1324/2020	--	SEIAA

Sub Divisional Magistrate
City Prant, Surat.

૪	CCA	GPCB/CCA-SRT-2000(4)/ID_45359/745824	૦5/૦૪/૨૦૨૮	GPCB

૨.૨ કારખાના માં વપરાતા રો મટીરીયલ તથા ફિનીશ્ડ પ્રોડક્ટ ની વિગતો

કારખાનામાં રો-મટીરીયલ્સ તરીકે પેરાક્લોરો ફિનોલ, આઇસો બ્યુટેનોલ, કોસ્ટીક સોડા, ઇથીલીન ઓકસાઇડ, સલ્ફ્યુરીક એસીડ, મીથેનોલ, પ્રોસેસ વોટર, ડાઇમિથાઇલ સલ્ફેટ, આઇસોપ્રોપાઇલ આલ્કોહોલ, ટેટ્રાહાઇડ્રોફ્યુરાન (THF),ટોલ્યુઇન, હાઇડ્રોક્લોરીક એસીડ, હાઇડ્રોજન પેરોકસાઇડ, સોડીયમ કાર્બોનેટ, થાયનાઇલ કલોરાઇડ, હાઇડ્રોજન, ડાઇમિથાઇલ ફોર્મેમાઇડ જેવા રસાયણનો ઉપયોગ કરવામાં આવે છે.

કારખાનામાં ઉપરોક્ત રો મટીરીયલ નો ઉપયોગ કરીને વિવિધ કેમિકલ પ્રોસેસ દ્વારા ૪-(૨-મીથોકસી ઇથાઇલ ફીનોલ), ૩-મીથાઇલ-૨-મીથાઇલ બ્યુટેનોલ કલોરાઇડ, N- ઓકટેએમાઇન- D-ગ્લુકોમાઇડ, બાયફેટેરીન આલ્કોહોલ 4-કલોરો-9-બ્યુટેલ-બેંઝીન સ્પેશ્યાલીટી કેમિકલ્સનુ ઉત્પાદન કરવામાં આવે છે.

૨.૩ કારખાનામાં પ્લાન્ટ નં. ૨ માં થતી ઉત્પાદન પ્રક્રિયાની વિગત

અકસ્માત બનાવ બનેલ પ્લાન્ટ નં.૨ માં રો-મટીરીયલ્સ તરીકે પેરાક્લોરો ફિનોલ, આઇસો બ્યુટેનોલ, કોસ્ટીક સોડા, ટેટ્રાહાઇડ્રોફ્યુરાન (THF), ટોલ્યુઇન, હાઇડ્રોકલોરીક એસીડ, ઇથીલીન ઓકસાઇડ, સલ્ફ્યુરીક એસીડ, પ્રોસેસ, વોટર ની મદદથી ફીનીશ પ્રોડકટ તરીકે ૪-(૨-મીથોકસી ઇથાઇલ ફીનોલ) બનાવવામાં આવે છે. કારખાનામાં આવેલ પ્લાન્ટ નં.૨ માં ૦૮ KL કેપેસીટીના ગ્રીગનાર્ડ રીએકટરમાં મેગ્નેશીયમ, ટેટ્રા હાઇડ્રો ફ્યુરાન અને પેરાક્લોરો ફિનોલને 60° C ટેમ્પ્રેચરે ગ્રીગનાર્ડ રીએકશન કરવામા આવે છે. ત્યારબાદ આ માસમાં ઇથીલીન ઓકસાઇડ અને ટોલ્યુઇન (ટોલ્યુઇન સોલ્વન્ટ તરીકે) નુ એડીશન કરી રીએકશન પુર્ણ થયા બાદ સલ્ફ્યુરીક એસીડ એડીશન કરી કવીંચીંગ પ્રોસેસ કરવામાં આવે છે. સદરહુ કવીંચીંગવાળા માસમાંથી એકવાયસ લેયર (પાણી + ૦.૪% ટોલ્યુઇન + ૦.૪% ટેટ્રા હાઇડ્રો ફ્યુરાન) અને ઓર્ગેનીક માસને અલગ કરવામાં આવે છે. અલગ કરવામાં આવેલ ઓર્ગેનીક માસમાથી ટેટ્રાહાઇડ્રોફ્યુરાન અને ટોલ્યુઇનની રીકવરી કરી તેને ૧૫ KL સ્ટોરેજ ટેંકમાં ટ્રાન્સફર કરવામા આવે છે. ત્યારબાદના વધેલા ઓર્ગેનીક માસમાં સોલ્ટ હોઇ તેને એજીટેટેડ નુચ ફિલ્ટર ડ્રાયરમાથી પસાર કરીને મધર લીકર અને સોલ્ટને અલગ પાડવામા આવે છે. અલગ પાડેલ મધર લીકરનુ ફ્રેકસનેશન ડિસ્ટીલેશન પ્રોસેસ દ્વારા ૪-(૨-મીથોકસી ઇથાઇલ ફીનોલ) ફીનીશ પ્રોડકટ મેળવવામા આવે છે. સદરહુ ફીનીશ પ્રોડકટ સ્પેશ્યાલીટી કેમિકલ્સ છે.

૩. અકસ્માત તેની અસરો અને પરિણામો

૩.૧ અકસ્માત બનાવની વિગત

કારખાનામાં અકસ્માત બનેલ સ્થળ એટલે કે ઉત્પાદન પ્લાંટ ૨ માં મેગ્નેશીયમ, ટેટ્રા હાઇડ્રો ફ્યુરાન, પેરાક્લોરો ફિનોલ,ઇથીલીન ઓકસાઇડ, ટોલ્યુઇન, સોડિયમ કાર્બોનેટ, સલ્ફ્યુરિક એસિડનો ઉપયોગ કરીને કેમિકલ પ્રોસેસ અને યુનિટ ઓપરેશન (ડીસ્ટિલેશન, ફિલ્ટ્રેશન) દ્વારા ૪-(૨-મીથોકસી

Sub Divisional Magistrate
City Prant, Surat.

કરવામાં આવે છે આ ઉત્પાદન પ્રક્રિયા દરમિયાન ઓર્ગેનિક ઇથાઇલ ફીનોલ) બનાવવાની ઉત્પાદન પ્રક્રિયા કરવામાં આવે છે આ ઉત્પાદન પ્રક્રિયા દરમિયાન ઓર્ગેનિક ઇથાઇલ ફીનોલ) ના મિશ્રણમાંથી ડીસ્ટિલેશન દ્વારા સોલવન્ટ માસ એટલે કે પ્રોડક્ટ તથા સોલવન્ટ (THF + Toluene) ના મિશ્રણમાંથી ડીસ્ટિલેશન દ્વારા સોલવન્ટ (THF+ Toluene + water mixture) ને અલગ કરવામાં આવે છે, અલગ કરેલ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ને પ્લાંટ ૨ મા ગ્રાઉન્ડ ફ્લોર પર આવેલ ૧૫ kl કેપેસિટી ધરાવતી, 020ST-022 આઈ.ડી. તથા SS ગ્રેડ ૩૦૪ વાળી સ્ટોરેજ ટેન્કમાં સ્ટોર કરવામાં આવે છે. સદરહુ સ્ટોરેજ ટેંક આશરે ૨૬૦૦mm ના વ્યાસ વાળી તથા આશરે ૩૦૦૦mm ની ઉંચાઈ વાળી છે. સદરહુ સ્ટોરેજ ટેન્કને SS ની ૨ ઈંચની ફિક્સ પાઈપ લાઈન દ્વારા ટ્રાન્સફરીંગ પંપ સાથે કનેક્ટ કરેલ છે. કારખાનામાં છેલ્લે ૪-(૨-મીથોક્સી ઇથાઇલ ફીનોલ) બનાવવાની બેચ તા. ૨૪/૧૨/૨૦૨૩ના રોજ લીધેલ હતી. ત્યાર બાદ બનાવના દિવસ સુધી અન્ય બેચ લેવામાં આવેલ ન હતી. છેલ્લે આ બેચ દરમ્યાન રીકવર કરેલ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેંકમાં આશરે ૧૨૨૦૦ લીટર જેટલું સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) સ્ટોર થયેલ હતું. અકસ્માત બનાવની વિગતવાર તપાસ કરતા તથા DCS પેનલ ઓપરેટરોના નિવેદનો મુજબ તા.૨૮/૧૧/૨૦૨૩ ના રોજ રાત્રે નાઇટ શીફ્ટ રાત્રીના ૨૨:૩૦ કલાકથી ચાલુ થઈ ત્યારથી લઈને બનાવ બનેલ ત્યા સુધીમાં (એટલે કે તા.૨૯/૧૧/૨૦૨૩ ની વહેલી સવારે આશરે ૦૧:૪૮ કલાકે) સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્કના બોટમમાં આવેલ પંપ નં. MCC1-5F1 ચાલુ કરીને સોલ્વંટ ટ્રાન્સફર કરવાની કોઇપણ સુચના પ્લાંટ ઓપરેટરને આપેલ ન હતી કે સોલ્વન્ટ રીકવરી પ્લાન્ટમાથી કોઇપણ વ્યક્તિ દ્વારા DCS પેનલ ઓપરેટોરોને સોલ્વંટ ટ્રાંસફર કરવા માટે આ પંપ ચાલુ કરવાની કોઇ સુચના મળેલ નથી તથા કારખાનેદાર પાસેથી મેળવેલ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્ક ના લેવલ ઇંડીકેટર નં. 2LI0-3061 ના DCS સિસ્ટમના અકસ્માત સમયના ગ્રાફને જોતા તા.૨૯/૧૧/૨૦૨૩ ના વહેલી સવારે આશરે ૦૧:૪૧ કલાકથી ૦૧:૪૮ કલાક સુધીનો ગ્રાફ જોતા ટાંકીનુ લેવલ ફકત આશરે ૬ મીનીટના સમયગાળામાં ૮૧.૭ ટકાથી ઘટીને ૫૫.૯ ટકા થવા પામેલ છે જે આશરે ૩૯૦૦ લીટર જેટલુ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) લીકેજ થવા પામેલ છે તેમ સ્પષ્ટ પણે માની શકાય છે કારણ કે, આ ટાંકી સાથે જોડાયેલ પંપ નં. MCC1-5F1 ચાલુ કરેલ ન હતો. આમ ઉકત મુજબની ૧૫ kl સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્ક અને ટ્રાન્સફરીંગ પંપ વચ્ચેની પાઇપલાઇન તથા તેના જોડાણો (Fittings) માંથી તુટી જવાના કારણે સોલવન્ટ મીક્ષ્ચર એટલે કે (THF+ Toluene + water) લીક થએલ. સદરહું સોલવન્ટ મીક્ષ્ચર એટલે કે (THF+ Toluene + water) માં આશરે ૬૦ થી ૬૫ % THF (ટેટ્રા હાઇડ્રો ફ્યુરાન) અને Toluene ૨૫ થી ૩૦ % રહેલું હોય છે, પાઇપલાઇન તથા તેના જોડાણો (Fittings) માંથી તુટી જવાના કારણે સ્ટોરેજ ટેન્કમાંથી લીક થયેલ THF અને Toluene નું મિશ્રણ અતિ જ્વલનશીલ પ્રકારનું સોલવન્ટ છે તેમજ તેની vapor density (THF – ૨.૫ , Toluene – ૩.૧) હવા કરતા ભારે હોઈ લીક થયેલા ભાગમાં લીક થયેલ મટીરીયલ આસપાસનાં વાતાવરણમાં vapor cloud બનાવે છે તદુપરાંત THF ની હવામાં explosive રેન્જ ૨% થી ૧૨% વોલ્યુમ અને Toluene ની flammable રેન્જ ૧.૧% થી ૭.૧ % વોલ્યુમ

Sub Divisional Magistrate
City Prant, Surat.

છે એટલે કે હવામાં ભળેલ ઉકત મિશ્રણનું volume તેની explosive રેન્જ માં આવે અને સળગવાનો સ્રોત (Ignition Source) મળે તો તુરંત ધડાકા સાથે આગ લાગવાનું જોખમ વધી જાય છે આમ THF અને Toluene નું મિશ્રણ લીક થવાથી આસપાસનાં વાતાવરણમાં બનેલ vapor cloud મા સળગવાનો સ્રોત (Ignition Source) મળવાથી આગ સાથે સળગી ઉઠે તેવા મિશ્રણમાં ધડાકો (vapor cloud explosion) થયેલ છે. આ ધડાકાના કારણે 020ST-022 આઈ.ડી. વાળી સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ૧૫ KL ક્ષમતા વાળી ટેંક તેના મુળ સ્થાનેથી આશરે ૬ મીટરના અંતરે RCC ના રોડ પર ફેંકાઈ ગયેલ અને તેનું રૂફ છુટુ પડી તેનાથી આશરે ૫ ફુટ દુર પડેલ તથા તેમાં રહેલ સોલવંટ મીક્ષર ઢોળાઇ ગયેલ તથા 020TK-110 આઈ.ડી. વાળી મધર લીકરની ટેંક તેના મુળ સ્થાનેથી આશરે ૪ મીટરના અંતરે ટેંક ફાર્મ એરીયામાં ફેંકાઈ ગયેલ. સદરહુ બનાવના કારણે ટેંક ફાર્મ માં આવેલ ૨૫ KLની ટેટ્રાહાઈડ્રોફ્યુરાનની ટેંકનો બોટમ વાલ્વને નુકશાન થતા તેમાં રહેલ આશરે ૧૨ KL ટેટ્રા હાઈડ્રો ફ્યુરાન (THF) લીકેજ થયેલ અને જેના લીધે કારખાનાના ટેંક ફાર્મમાં તથા પ્લાંટ નં. ૨માં આગ લાગી પ્રસરી જવા પામેલ. સદરહુ આગના કારણે પ્લાંટ નં. ૨માં આવેલ 020RT-055 આઈ.ડી. વાળુ તથા ૧૦ KLની ક્ષમતા ધરાવતુ SS નું ડિસ્ટીલેશન રિએક્ટર કે જેમં આશરે ૭ KL જેટલું રિએક્ટર માસ (MEP+THF+Toluene+water) ગરમ થતાં સદરહુ ડિસ્ટીલેશન રિએક્ટરમાં પ્રેશર વધી જતાં આશરે ૨ મિનિટ બાદ તેમાં ધડાકો થયેલ અને આ રિએક્ટર માસ (MEP+THF+Toluene+water) ઢોળાઇ જતા આગ વધુ પ્રસરેલ હતી. તા.૨૯/૧૧/૨૦૨૩ ના રોજ કારખાનેદાર દ્વારા સદર આગ સાથે ધડાકાના બનાવ બાદ તુરંત જ સચીન જી.આઇ.ડી.સી. ના ફાયર ફાઇટરોને તથા વિવિધ કારખાનાના ફાયર ફાઇટરોને આગ ઓલવવા બોલાવેલ. તા.૨૯/૧૧/૨૦૨૩ ના રોજ સવારના આશરે ૦૮:૩૦ કલાકે આગ કાબુમાં આવેલ. સદરહુ બનાવમાં કુલ ૭ શ્રમયોગીઓ શ્રી સંતોષ વિહારીલાલ વિશ્વકર્મા, શ્રી સનતકુમાર રાધેશ્યામ મિશ્રા, શ્રી ધર્મેંદ્ર નરેંદ્રપ્રસાદ, શ્રી ગણેશ જવાહરપ્રસાદ, શ્રી સુનિલ છાંગુ, શ્રી અભિષેક અખિલેશ યાદવ તથા શ્રી દિવ્યેશકુમાર નરસિંહભાઇ પટેલ લાપતા થયેલ. કારખાનાના વાતાવરણમાં સદરહુ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) નુ મિશ્રણનુ લેવલ વધુ હોવાથી ફરી આગ લાગવાની શક્યતાઓ હોવાથી સદરહુ કારખાનામાં પ્રવેશ પર પ્રતિબંધ કરેલ તથા આ મિશ્રણનુ લેવલ કારખાનાના વાતાવરણમાં સુરક્ષિત લીમીટમાં આવ્યા બાદ તા.૩૦/૧૧/૨૦૨૩ ના મળશકે સવારના 04:00 કલાકે કારખાનામાં સર્ચ એન્ડ રેસ્ક્યુ શરૂ કરતા ઉપરોક્ત કુલ-૦૭ શ્રમયોગીઓ ના મૃતદેહો ઘટના સ્થળ પર મળી આવેલ. સર્ચ એન્ડ રેસ્ક્યુ ની કામગીરી આશરે સવારના ૧૦:૦૦ કલાકે પુર્ણ થવા પામેલ તથા કુલ ૨૭ શ્રમયોગીઓ શ્રી હરિકિર્તન પ્રસાદ, શ્રી પ્રમોદ ગૌતમ, શ્રી નરેન્દ્ર પાઠક, શ્રી નવનિત રાજપુત, શ્રી મનોજ મુખિયા, શ્રી બલરામ મૈગા, શ્રી ઉત્તમકુમાર ગૌતમ, શ્રી મોહમ્મદ ઉમર, શ્રી રમેશ શર્મા, શ્રી વિજય સાહુ, શ્રી શ્રવન પાસવાન, શ્રી કિશન યાદવ, શ્રી લવકુશ યાદવ, શ્રી રાહુલકુમાર પાસવાન, શ્રી રાજુ સિંધ, શ્રી વિકાસ ચૌહાન, શ્રી મયુર કથરીયા, શ્રી સર્વેશ યાદવ, શ્રી ઓમપ્રકાશ યાદવ, શ્રી ઉમાશંકર પાંડે, શ્રી પ્રકાશ ગૌતમ, શ્રી વિજયપ્રતાપ સિંહ, શ્રી મુનિલાલ યાદવ, શ્રી રામશુકલા યાદવ, શ્રી ઉદયભાન સિંધ, શ્રી ચિતરંજન

Sub Divisional Magistrate
City Prant, Surat.

કુમાર તથા શ્રી આયુષ સપધરને ૨૭ શ્રમયોગીઓ ઇજાગ્રસ્ત થયેલ જે પૈકી શ્રમયોગીશ્રી પ્રમોદ ગૌતમનું તા. ૦૪/૧૨/૨૦૨૩ના રોજ આશરે ૧૯:૧૫ કલાકે મૃત્યુ થયેલ હતું તથા શ્રમયોગીશ્રી ચિતરંજન કુમારનુ તા. ૧૦/૧૨/૨૦૨૩ના રોજ આશરે વહેલી સવારના આશરે ૦૩:૧૫ કલાકે મૃત્યુ થયેલ હતુ તથા શ્રમયોગીશ્રી મનોજ મુખિયાનુ તા. ૧૩/૧૨/૨૦૨૩ના રોજ રાત્રિના આશરે ૨૧:૪૫ કલાકે મૃત્યુ થયેલ હતું. ઇજાગ્રસ્તો પૈકી કુલ ૧૧ શ્રમયોગીઓ સાજા થતા તેઓને હોસ્પિટલમાંથી રજા આપવામાં આવેલ છે. તથા કુલ ૭ શ્રમયોગીઓ એપલ હોસ્પિટલ, સુરત ખાતે તથા કુલ ૬ શ્રમયોગીઓ સંજીવની હોસ્પિટલ ખાતે સારવાર હેઠળ છે.

૩.૨ અકસ્માત બનાવના સંભવિત કારણો

કારખાનામા થયેલ આગ સાથે ધડાકાની સ્થળ તપાસ, DCS કંટ્રોલ પેનલના ચાર્ટની વિગતો, રો મટીરીયલની વિગતો, ઉત્પાદન પ્રક્રિયાની વિગતો, ફોટોગ્રાફ્સ, સાક્ષીઓના નિવેદનો તથા CCTV ફુટેજની તપાસ કરતા તા.૨૮/૧૧/૨૦૨૩ ના રોજ રાત્રે નાઇટ શીફ્ટ રાત્રીના ૨૨:૩૦ કલાકથી ચાલુ થઈ ત્યારથી લઈને બનાવ બનેલ ત્યા સુધીમાં (એટલે કે તા.૨૯/૧૧/૨૦૨૩ ની વહેલી સવારે આશરે ૦૧:૪૮ કલાકે) સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્કના બોટમમાં આવેલ પંપ નં. MCC1-SF1 ચાલુ કરીને સોલ્વંટ ટ્રાન્સફર કરવાની કોઇપણ સુચના પ્લાંટ ઓપરેટરને આપેલ ન હતી કે સોલ્વન્ટ રીકવરી પ્લાન્ટમાથી કોઇપણ વ્યક્તિ દ્વારા DCS પેનલ ઓપરેટોરોને સોલ્વંટ ટ્રાંસફર કરવા માટે આ પંપ ચાલુ કરવાની કોઇ સુચના મળેલ નથી તથા કારખાનેદાર પાસેથી મેળવેલ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્ક ના લેવલ ઇંડીકેટર નં.2LI0-3061 ના DCS સિસ્ટમના અકસ્માત સમયના ગ્રાફને જોતા તા.૨૯/૧૧/૨૦૨૩ ના વહેલી સવારે આશરે ૦૧:૪૧ કલાકથી ૦૧:૪૮ કલાક સુધીનો ગ્રાફ જોતા ટાંકીનુ લેવલ ફક્ત આશરે ૬ મીનીટના સમયગાળામાં ૮૧.૭ ટકાથી ઘટીને ૫૫.૯ ટકા થવા પામેલ છે જે આશરે ૩૮૦૦ લીટર જેટલુ સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) લીકેજ થવા પામેલ છે તેમ સ્પષ્ટ પણે માની શકાય છે કારણ કે, આ ટાંકી સાથે જોડાયેલ પંપ નં. MCC1-SF1 ચાલુ કરેલ ન હતો. આમ ઉકત મુજબની 15 kl સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્ક અને ટ્રાન્સફરીંગ પંપ વચ્ચેની પાઇપલાઇન તથા તેના જોડાણો (Fittings) માંથી તુટી જવાના કારણે સોલવન્ટ મીક્ષ્ચર એટલે કે (THF+ Toluene + water) લીક થએલ છે.

૩.૩ મૃતક શ્રમયોગીઓની વિગતો

ક્રમ નં.	શ્રમયોગીનુ નામ
૧	સંતોષ વિહારીલાલ વિશ્વકર્મા
૨	સનતકુમાર રાધેશ્યામ મિશ્રા
૩	ધર્મેંદ્ર નરેંદ્રપ્રસાદ
૪	ગણેશ જવાહરપ્રસાદ
૫	સુનિલ છાંગુ

Sub Divisional Magistrate
City Prant, Surat.

૬	અભિષેક અખિલેશ યાદવ
૭	હિવ્યેશકુમાર નરસિંહભાઇ પટેલ
૮	પ્રમોદ ગૌતમ
૯	ચિતરંજન કુમાર
૧૦	મનોજ મુખિયા

૩.૪ ઇજાગ્રસ્ત શ્રમયોગીઓની વિગતો

ક્રમ નં.	શ્રમયોગીનુ નામ
૧	હરિકિર્તન પ્રસાદ
૨	નરેન્દ્ર પાઠક
૩	નવનિત રાજપુત
૪	બલરામ બૈગા
૫	ઉત્તમકુમાર ગૌતમ
૬	મોહમ્મદ ઉમર
૭	રમેશ શર્મા
૮	વિજય સાહુ
૯	શ્રવન પાસવાન
૧૦	કિશન યાદવ
૧૧	લવકુશ યાદવ
૧૨	રાહુલકુમાર પાસવાન
૧૩	રાજુ સિંઘ
૧૪	વિકાસ ચૌહાન
૧૫	મયુર કથરીયા
૧૬	સર્વેશ યાદવ
૧૭	ઓમપ્રકાશ યાદવ
૧૮	ઉમાશંકર પાંડે
૧૯	શ્રીપ્રકાશ ગૌતમ
૨૦	વિજયપ્રતાપ સિંહ .
૨૧	મુનિલાલ યાદવ
૨૨	રામશુકલા યાદવ
૨૩	ઉદયભાન સિંઘ
૨૪	આયુષ સપધર

Sub Divisional Magistrate
City Prant, Surat.

૪. વિવિધ વિભાગો દ્વારા લિધેલ પગલાની વિગતો

આગ સાથે ધડાકાના બનાવ બાબતે નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત, પ્રાદેશીક અધીકારી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,સુરત, પોલીસ ઇન્સપેક્ટર, સચિન જી.આઇ.ડી.સી. પોલીસ સ્ટેશન, સુરત તથા ચીફ ફાયર ઓફિસર,સુરત મહાનગર પાલિકા,સુરત દ્વારા ઘટના સ્થળપર પોહોંચી જઇ નીચે મુજબના પગલા લેવામા આવેલ.

૪.૧ નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત દ્વારા લિધેલ પગલાની વિગતો

આગ સાથે ધડાકાના બનાવ બાબતે ટેલિફોનિક સુચના મળતા DISH(Directorate Industrial Safety & Health) ના અધિકારીઓ સ્થળપર પહોચીને બનાવની સમીક્ષા કર્યા બાદ તા. ૨૯/૧૧/૨૦૨૩ ના રોજ પત્ર નં. ક્રમાંક/સં.નિ./ઔ.સ.સ્વ./સુ.રીજી/૭૦૫૧/૨૦૨૩ થી સમગ્ર કારખાનામાં કારખાના ધારા, ૧૯૪૮ હેઠળ ની કલમ ૪૦(૨) હેઠળ ઉત્પાદન પ્રકિયા બંધ કરવાનો હુકમ કરેલ છે. તથા કારખાનાના કબજેદાર વિરૂધ્ધ કારખાના ધારા – ૧૯૪૮ની કલમ ૭(એ)૨(એ) હેઠળ નામદાર જ્યુડિશીયલ મેજીસ્ટ્રેટ ફર્સ્ટ કલાસ સાહેબની કોર્ટમાં કેસ દાખલ કરેલ છે.

૪.૨ પ્રાદેશીક અધીકારી, ગુજરાત પ્રદુષણ નિયંત્રણ બોર્ડ,સુરત દ્વારા લિધેલ પગલાની વિગતો

આગ સાથે ધડાકાના બનાવ બાબતે ટેલિફોનિક સુચના મળતા GPCB(Gujarat Pollution Control Board) ના અધિકારીઓ દ્વારા સ્થળ પર પહોચીને બનાવ ની સમીક્ષા કર્યા બાદ તા.૩૦/૧૧/૨૦૨૩ પત્ર ક્રમાંક નં. GPCB/CCA-SRT-2000(5)/ID_45359/759643 થી સમગ્ર કારખાનાને ક્લોઝર ઓર્ડર ધ એર (પ્રિવેંશન એન્ડ કંટ્રોલ ઓફ પોલ્યુશન) એક્ટ ૧૯૮૧ ની કલમ ૩૧ એ મુજબ હુકમ કરેલ છે.

૪.૩ પોલીસ ઇન્સપેક્ટર, સચિન જી.આઇ.ડી.સી. પોલીસ સ્ટેશન, સુરત. દ્વારા લિધેલ પગલાની વિગતો

આગ સાથે ધડાકાના બનાવ બાબતે ટેલિફોનિક સુચના મળતા સચિન જી.આઇ.ડી.સી., પોલીસ સ્ટેશનના પોલીસ અધિકારીશ્રી દ્વારા સ્થળ પર પહોચીને બનાવ ની સમીક્ષા કર્યા બાદ CRPC ની કલમ ૧૭૪ મુજબ અકસ્માત મૃત્યુ કેસ રજીસ્ટર કરેલ છે તથા સ્થળ પંચનામું તૈયાર કરેલ છે. આ સ્થળ પંચનામાં મુજબ ૭ વ્યક્તિઓના મૃત્યુ થવા પામેલ છે. તથા FSL નો પ્રાથમિક અહેવાલ આ સાથે સામેલ છે.

૪.૪ ચીફ ફાયર ઓફિસર,સુરત મહાનગર પાલિકા,સુરત દ્વારા લિધેલ પગલાની વિગતો

ફાયર બ્રિગેડ ઘટના સ્થળ પર પહોંચે તે પહેલા કારખાનાના ફાયર સેફ્ટી ડિપાર્ટમેન્ટના માણસોએ ઘટના સ્થળે પહોંચીને ઇવેક્યુએશનની કામગીરી શરૂ કરેલ હતી તથા કારખાનામાં આવેલ ફાયરફાઈટીંગની જોગવાઈઓ જેવીકે સ્પ્રિંકલર સિસ્ટમ, વોટર કર્ટેઇન, ફાયર હાઈડ્રંટ સિસ્ટમ તથા ફ્લેમ મોનિટરોને ચાલુ કર્યા હતા. તે દરમિયાન કારખાનામાંથી ERT ટીમના મેમ્બરોએ વિવિધ એજન્સિઓને ધડાકા સાથે આગની ઘટના બાબતે જાણ કરેલ હતી. આ ધડાકા સાથે આગના બનાવ બાબતે ટેલિફોનિક સુચના મળતા આશરે ૧૫ મીનીટના સમયગાળામાં SMC સિટી ફાયર બ્રિગેડ, સચિન નોટિફાઇડ એરિયા ફાયર બ્રિગેડ, કલર્ટેક્ષ,

Sub Divisional Magistrate
City Prant, Surat.

અદાની પોર્ટ, AMNS, ONGC તથા કિભકો કારખાનાના ફાયર બ્રિગેડ પણ ઘટના સ્થળે પહોંચી ગયેલ હતા આશરે ૫૦૦૦ લીટર AFFF ફીમનો મારો ચલાવવામાં આવેલ હતો. ત્યાર બાદ સવારના આશરે ૦૮:૩૦ કલાકે આગ પર કાબુ મેળવી લેવામાં આવેલ હતો અને આગ હોલવાઈ ગઈ હતી.

૫. વળતરની વિગતો

૫.૧ રહેમરાહે જાહેર કરેલ વળતરની વિગતો

કારખાનેદાર દ્વારા રજુ કરેલ આધાર પુરાવા મુજબ મૃત્યુ પામેલ શ્રમયોગી દીઠ રૂ. ૫૦,૦૦,૦૦૦/- રહેમ રાહે આપવા બાંહેધરી આપેલ છે. જે પૈકી રૂ. ૧,૫૦,૦૦૦/- કેશ મા આપવામાં આવેલ છે તથા રૂ. ૩,૫૦,૦૦૦/- બેંક ખાતામાં ટ્રાન્સફર કરવામાં આવેલ છે.

૫.૨ કાયદેસર ને વળતરની વિગતો

કારખાનેદાર દ્વારા રજુ કરેલ આધાર પુરાવા મુજબ મૃત્યુ પામેલ ૬ શ્રમયોગીઓની જાણ ESIC કચેરી, સુરત ખાતે કરેલ છે તથા એક મૃત્યુ પામેલ શ્રમયોગીની જાણ ઈફકો ટોકિયો જનરલ ઇન્સ્યોરંસ કંપની લી.ને કામદાર વળતર અધિનિયમ મુજબ જાણ કરેલ છે. જે ઇન્સ્યોરંસ પોલીસીનો નં. ૪૩૩૦૨૦૫૩ છે.

૬. સમીતીનો સંયુક્ત નિષ્કર્ષ

એથર ઇન્ડસ્ટ્રીઝ લીમીટેડ, પ્લોટ નં ૮૨૦૩, જી.આઇ.ડી.સી. સચિન, તા. ચોર્યાસી, જી. સુરત ખાતે તા. ૨૯/૧૧/૨૦૨૨૩ ના રોજ આગ સાથે ધડાકાના બનાવ માં કુલ ૭ શ્રમયોગીઓના મૃત્યુ થવા પામેલ છે તથા ૨૭ શ્રમયોગીઓ ને ઇજા થવા પામેલ છે. આ અકસ્માત વહેલી સવારના ૦૧:૪૮ કલાકે થવા પામેલ જેના લીધે કારખાનાના પ્લાન્ટ નં ૨, તથા ટેંકફાર્મ માં આગ ફેલાઇ ગયેલ હતી જે સવારના આશરે ૦૮:૩૦ કલાકે કાબુમાં આવેલ. પરિસ્થીતીગત પુરાવાઓથી એ અનુમાનિત છે કે આ આગ સાથે ધડાકાનો બનાવ ૧૫ kl સોલવન્ટ મીક્ષ્ચર (THF+ Toluene + water) ધરાવતી ટેન્ક અને ટ્રાન્સફરીંગ પંપ વચ્ચેની પાઇપલાઇન તથા તેના જોડાણો (Fittings) માંથી તુટી જવાને કારણે સોલવન્ટ મીક્ષ્ચર એટલે કે (THF+ Toluene + water) લીક થયાનુ બનવા પામેલ છે. આમ THF અને Toluene નું મિશ્રણ લીક થવાથી આસપાસનાં વાતાવરણમાં બનેલ vapor cloud મા સળગવાનો સ્રોત (Ignition Source) મળવાથી આગ સાથે સળગી ઉઠે તેવા મિશ્રણમાં ધડાકો (vapor cloud explosion) થયેલ છે.

Sub Divisional Magistrate
City Prant, Surat.

REPORT OF JOINT COMMITTEE

AETHER INDUSTRIES LIMITED

FATAL ACCIDENT HAPPENED AT PLOT NO.8203, G.I.D.C. SACHIN, TA. CHORYASI, DIST. SURAT ON DT.29/11/2023

PHOTOGRAPH OF SITE

Symbol	Symbol	Symbol	Symbol
Deputy Director Industrial Safety And Health, Surat	Regional Officer Gujarat Pollution Control Board, Surat	Police Inspector Sachin G.I.D.C. Police Station, Surat	Chief Fire Officer Surat Mahanagar Palika, Surat

Sub Divisional Magistrate
City Prant, Surat.

No.	Detail	Page No.
1	Formation of Committee	5
1.1	Work handed over to Committee	5
1.2	Method of work of Committee	5
2	Details of Aether Industries Limited	6
2.1	Detail of various license taken by factory holder	6
2.2	Detail of row-material and finished product used in factory	7
2.3	Detail of manufacturing procedure happening in plant no.2 in factory	7
3	Accident its impacts and results	7
3.1	Detail of accident incident	7
3.2	Possible reasons of accident incident	10
3.3	Details of deceased workers	10

Sub Divisional Magistrate
City Prant, Surat.

25
40

3.4	Details of injured workers	11
4	Details of action taken by various departments	12
4.1	Details of action taken by Deputy Director, Industrial Safety and Health, Surat	12
4.2	Details of action taken by Regional Officer, Gujarat Pollution Control Board, Surat	12
4.3	Details of action taken by Police Inspector, Sachin G.I.D.C. Police Station, Surat	12
4.4	Details of action taken by Chief Fire Officer, Surat Mahanagar Palika, Surat	12
5	Details of compensation	13
5.1	Details of compensation declared as relief	13
5.2	Details of legal compensation	13
6	Joint conclusion of committee	13

Sub Divisional Magistrate
City Prant, Surat.

26

49

DETAILS OF ANNEXURES

Annexure No.	Detail of Annexure
1	Letter of formation of committee
2	Order given by Deputy Director, Industrial Safety and Health, Surat for closing the manufacturing procedure
3	Statements taken by Deputy Director, Industrial Safety and Health, Surat
4	Closer order given by GPCB
5	Analysis report of sample taken by GPCB
6	Accident case registered by G.I.D.C. Sachin Police Station
7	Site Panchnamu done by G.I.D.C. Sachin Police Station
8	FSL report submitted by G.I.D.C. Sachin Police Station
9	Report of Chief Fire Officer, SMC, Surat

Sub Divisional Magistrate
City Prant, Surat.

27
42

10	Graph of level indicator of DCS System of factory
11	Diagram of tank having solvent mixture (THF + Toluene + Water)
12	Lay out plan of affected area due to accident happened in factory
13	Detail of information of workers died at ESIC's office, Surat
14	Detail of information to insurance company as per WC policy
15	Copy of WC policy

Sub Divisional Magistrate
City Prant, Surat.

28
40

REPORT OF JOINT COMMITTEE

AETHER INDUSTRIES LTD.

PLOT NO.82

03, ROAD NO.82,

G.I.D.C. SACHIN, TA. CHORYASI, DIST. SURAT

COMMITTEE MEMBERS

No.	Name of Committee Member	Signature
1	Mr. B. A. Chauhan Deputy Director, Industrial Safety and Health Surat	Sd/-illegible
2	Mr. Basant Parikh Chief Fire Officer Surat Mahanagar Palika, Surat	Sd/-illegible
3	Mrs. Jignasa Ojha Regional Officer Gujarat Pollution Control Board, Pandesara Surat	Sd/-illegible
4	Mr. J. R. Chaudhari Police Inspector Sachin G.I.D.C. Police Station Surat	Sd/-illegible

Sub Divisional Magistrate
City Prant, Surat.

૨૧
44

1. **Formation of committee**

On 29/11/2023 early in the morning there was a blast with fire in Aether Industries Ltd situated at plot no. 8203, GIDC Sachin, Ta. Choryasi, Dist. Surat. In this accident there were 7 workers died and 27 workers got injured. In this context Disaster management center, Disaster cell, Janseva Kendra, 1st floor, collector office, surat has formed an committee to investigate the accident vide letter No. ડીઝાસ્ટર/ સચીનજી.આઇ.ડી.સી./એથર ઇન્ડસ્ટ્રીઝ/ બ્લાસ્ટ / અહેવાલ/ વશી. ૧૮૭૦ થી ૧૮૭૪/ ૨૦૨૩ dated on 29/11/2023. The details of the members of committee is as follows:

Sr. No.	Committee
1	Deputy Director, Industrial Safety & Health, Surat
2	Regional Officer, GPCB Pandesara, Surat
3	Police Inspector, GIDC Sachin police station, Surat
4	Chief fire officer, Surat Municipal Corporation, Surat

Sub Divisional Magistrate
City Prant, Surat.

30
43

1.1 Task given to committee

The meeting were held by the committee members & following steps decided:

1. To undertake visit of the site of the accident in factory

2. To ascertain probable causes of accident

3. To collect the information on steps taken by different departments.

4. To collect the information on compensation of Died workers.

1.2 Working approach of the committee

A committee has adopted following approach.

1.2.1 To undertake visit of the site of the accident in factory.

Committee members carried out detailed site inspection and surveyed the site with their applicable laws.

1.2.2 Interaction with the management representatives and workers

Sub Divisional Magistrate
City Prant, Surat.

Committee members interacted with the management representatives and workers and collected the information of accident.

1.2.3 Collection of information and documents related to the accident.

Committee members have collected various permissions, licenses, chart of DCS penal, raw material & finished products details, CCTV footage of the accident.

1.2.4 Compensation Details.

Committee members have collected the ex-gratia and legal compensation details from the factory management.

2. Details of Aether Industries Ltd.

Aether Industries Ltd. is situated at plot no. 8203, GIDC Sachin, Ta. Choryasi, Dist. Surat. This factory is categorised as Major Accident Hazard industry under MSIHC Rules, 1989 and different chemicals were used and speciality chemicals are produced in the factory.

Sub Divisional Magistrate
City Prant, Surat.

2.1 Details of Licences, consents and clearances

Sr. N	License Detials	Document No.	Validity	Department
1	License under Factories Act	Registration No. 4270/24117/2016 License No. 27926 Issued Date: 07/01/2023	31/12/2025	DISH
2	Storage of petroleum and/or explosives	S/HO/GJ/03/1729 Issue Date: 29/09/2023 S/HO/GJ/03/1728 (S68967) Issue Date: 29/09/2023 P/WC/GJ/15/2579 (P363342) Issue Date: 17/02/2017 G/WB/GJ/06/169 (G41250) Issue Date: 04/12/2017	30/09/2028 30/12/2025 30/19/2027	PESO

Sub Divisional Magistrate
City Prant, Surat.

3	Environment Clearance	SEIAA/GUJ/EC/5(f)/1324/2020	--	SEIAA
૪	CCA	GPCB/CCA-SRT-2000(4)/ID_45359/745824	06/04/2028	GPCB

2.2 Details of the raw materials and finished products

Perachloro Phenol, Iso butanol, caustic soda, ethylene oxide, sulfuric acid, methanol, process water, dimethyl sulphate, isopropyl alcohol, tetrahydrofuran, toluene, hydrochloric acid, hydrogen peroxide, sodium carbonate, thyonyle chloride, hydrogen, dimethyl formamide etc. are used in the factory as raw materials.

4-(2-Methoxy Ethyl phenol), 3-Methyl-2-methyl butanol chloride, n-octamine-d-glucomide, bifoterine alcohol, 4-chloro-9-butanol-benzen are produced undergoing through different chemical processes by using above raw materials.

2.3 Production details of plant no. 2

Sub Divisional Magistrate
City Prant, Surat.

4-(2-methoxy ethyl phenol is produced by chemical reaction by using para chloro phonol, iso butanol, caustic soda, tetrahydrofuran(THF), toluene, hydrochloric acid, ethylene oxide, sulphuric acid and process water as raw materials in plant no. 2.

In plant no 2 of factory, inside the 08kl capacity Grignard reactor, magnesium, tetrahydrofuran and parachloro phenol is added at 60oC and carried out Grignard reaction, later in this mass ethylene oxide and toluene (toluene is used as solvent) added and after the reaction is completed sulphuric acid was added and quenching reaction is carried out. from this quenched mass aquaous layer(water+0.4% toluene+0.4% tetrahydrofuran) and organic mass is separated. From separated organic mass, tetrahydrofuran and toluene is recoved and send to the 15kl capacity storage tank. After that remaining organic mass is containing salt so it is passed through agitated nutch filter and mother liquor and salt is separated. From separatd mother liquor, finished product 4-(2-methoxy ethyl phenol) produced by carrying out fractionation distillation. This product is speciality chemical.

3. Accident, effects & consequences 3.

Sub Divisional Magistrate
City Prant, Surat.

3.1 Details of accident

In plant no. 2 of factory 4-(2-methoxy ethyl phenol) is produced by chemical reaction and unit operations (Distillation, filtration) by using para chloro phonol, iso butanol, caustic soda, tetrahydrofuran(THF), toluene, hydrochloric acid, ethylene oxide, sulphuric acid and process water as raw materials in plant no. 2. During this production process, distillation process carried out of mixture of organic mass i.e. product and solvent(THF+Toluene), solvent mixture (THF+Toluene+water mixture) is separated. This separated solvent mixture (THF+Toluene+water mixture) is store in the 15kl capacity storage tank having the ID 020ST-022 and having the SS grade of 304. This storage tank is having 2600 mm diameter and 3000 mm height. This tank is connected to the transferring pump with 2 inch SS fixed pipeline. Last the batch of 4-(2-methoxy ethyl phenol) was taken under production on date 24/11/2023. After that this production batch wasn't taken till the incident date. When this last production batch was taken the solvent mixture (THF+Toluene+water) was approximately 12200 liters in the solvent mixture (THF+Toluene+water) recovery tank. While investigation of accident and as per the statements of DCS penal operators that no

Sub Divisional Magistrate
City Prant, Surat.

instruction was given to the plant operator to turn on the transferring pump no. MCC1-5F1 to transfer solvent mixture (THF+Toluene+water) from the solvent mixture (THF+Toluene+ water) tank and also no one from the solvent recovery plant personnel requested to DCS penal operator to turn on the transferring pump to transfer solvent mixture. By further investigating the DCS graph of the level indicator having ID no. 2SI0-3061 collected from factory, on date 29/11/203 early morning from 01:41 to 01:48 hours in approximately 6 minute the level of the solvent mixture (THF+Toluene+water) tank was reduced from 81.7% to 55.9% which is approximately 3800 litters of solvent mixture (THF+Toluene+water) was leaked from the tank is clearly to be believed. The pump having ID no MCC1-5F1 wasn't turned on so the pipeline and fittings connected between transferring pump and 15 kl solvent mixture (THF+Toluene+water) tank got broken and the solvent mixture (THF+Toluene+water) got leaked. The solvent mixture i.e. THF+Toluene+water contains approximately 60 to 65% THF(Tetrahydrofuran) and 25 to 30% of Toluene. The mixture of THF and Toluene is very highly flammable type of solvent and its vapour density (THF-2.5, Toluene-3.1) is heavier than air so leaked

Sub Divisional Magistrate
City Prant, Surat.

solvent mixture produced vapour cloud near leakage area moreover the explosive range of THF is 2% to 12% and the explosive range of Toluene is 1.1% to 7.1% which means if the solvent mixture vapour mixed in the atmosphere and it reaches the explosive range of the mixture and if it gets an ignition source, the hazard of explosion with fire increases. So due to the leakage of THF and Toluene mixture, the vapour cloud of explosive mixture got ignition source so Vapour Cloud Explosion occurred. Due to this vapour cloud explosion the solvent mixture (THF+Toluene+water) tank having ID no. 020ST-022 and having capacity of 15Kl was shifted and thrown away around 6 meter from its location on RCC road and its roof was detached and fell on RCC road around 5 feet distance and the remaining solvent mixture was leaked and the mother liquor tank having ID no. 020TK-110 was also shifted and thrown away around 8 meter in the tank farm area. Due to this explosion the bottom valve of the tetrahydrofuran tank having capacity of 25kl was damage and around 12 kl tetrahydrofuran got leaked and due to that fire got spread in the plant no. 2. Due to this explosion SS distillation reactor, having ID no. 020RT-055 and having capacity of 10kl witch was containing approximately 7kl reactor mass

Sub Divisional Magistrate
City ... Surat.

(MEP+THF+Touene+Water), got heated so the pressure inside the reactor increased and within approximately 2 minute it exploded and the reactor mass (MEP+THF+Touene+ Water) leaked and fire was spread more. After this accident fire fighter from Sachin GIDC fire station and fire fighters from different industries were called upon to extinguish the fire. On 29/11/2023 in morning around 08:30 hours the fire put off. In this accident total 7 workers namely Santosh Viharilal Vishwakarma, Sanatkumar Radheshyam Mishra, Dharmendra Narendra Prashad, Ganesh Javahar prashad, Sunil Chhanga, Abhishek Akhilesh Yadav and Mr. Divyesh Narsinhbhai Patel was reported missing. Due to the presence of explosive mixture of solvent mixture (THF+Toluene+water) in the factory atmosphere the possibility of the re ignition of fire the entry was restricted inside the factory and when the presence of explosive mixture of solvent mixture (THF+Toluene+water) in the factory atmosphere got in safe limit on dated 30/11/2023 in early morning at 04:00 hours search and rescue mission started while search the dead bodies of above 7 workers were found. The search and rescue mission was finished at around 10:00 hours. In this accident total 27 workers namely Harikirtan Prasad, Pramod Gautam, Narendra

Sub Divisional Magistrate
City Prant, Surat.

39
39

Pathak, Navin Rajput, Manoj Mukhiya, Balram baiga, Uttamkumar gautam, mohammad umar, Ramesh sharma, vijay shahu, shravan paswan, kishan Yadav, Lavkush Yadav, Rahulkumar Paswan, Raju Singh, Vikas Chauhan, Mayur Kathiriya, Saresh Yadav, Omprakash Yadav, Umashankar Pande, Prakash Gautam, Vijay Pratap Sinh, Munilal Yadav, Ramshukla Yadav, Udaybhan Sinh, Chitranjan kumar and Mr. Ayush sapaghar got injued. Out of them during the treatment Mr. Pramod Gautam died on 04/12/2023 at around 19:15 hours, Mr. Chitaranjan Kumar died on 10/12/2023 at around 03:15 hours and Mr. Manoj Mukhiya died on 13/12/2023 at around 21:45 hours. Total 11 workers were discharged from the hospital after recovery. Right now total 7 workers are under treatment in Apple Hospital, Surat and total 6 workers in Sanjivani Hospital, Surat.

3.2 Probable cause of accident.

While investigating the details of DCS control penal chart, raw materials, finish products, production processes, photographs, statements of witnesses and footage of CCTV it seems that on date 28/11/2023 the night shift was started from 22:30 hours to the occurrence of accident i.e. in early morning at around 11:48 hours

Sub Divisional Magistrate
City Prant, Surat.

on 29/11/2023, No instruction was given to the plant operator to start the pump having ID no. MCC1-5F1 situated at the bottom of the tank containing solvent mixture (THF+Toluene+water) and also no request was received from the solvent recovery plant personnel to transfer the solvent mixture (THF+Toluene+water) from the tank and by further investigating the DCS graph of the level indicator having ID no. 2SI0-3061 collected from factory, on date 29/11/203 early morning from 01:41 to 01:48 hours in approximately 6 minute the level of the solvent mixture (THF+Toluene+water) tank was reduced from 81.7% to 55.9% which is approximately 3800 litters of solvent mixture (THF+Toluene+water) was leaked from the tank is clearly to be believed because the pump having ID no. MCC1-5F1 situated at the bottom of the tank containing solvent mixture (THF+Toluene+water) wasn't turned on. So the pipeline and fittings connected between transferring pump and 15 kl solvent mixture (THF+Toluene+water) tank got broken and the solvent mixture (THF+Toluene+water) got leaked which formed the vapour could which in turn resulted in the explosion.

3.3 Details of Died workers

Sub Divisional Magistrate
City Prant, Surat.

41

Sr. No.	Name of Worker
1	Santosh Viharilal Vishwakarma
2	Sanatkumar RAdheshyam Mishra
3	Dahrmendra Nadendraparasad
4	Ganesh Javaharprasad
5	Sunil Chhangu
6	Abhishek Akhilesh Yadav
7	Divyeshkumar Narsinhbhai Yadav
8	Pramod Gautam
9	Chitranjan Kumar
10	Manoj Mukhiya

3.4 Details of Injured workers

Sr. No.	Name of Worker
1	Harikirtan Prasad
2	Narendra Pathak
3	Navneet Rajupt

Sub Divisional Magistrate
City Prant, Surat.

42
157

4	Balram Baiga
5	Uttamkumar Gautam
6	Mahommad Umar
7	Ramesh Sharma
8	Vijay Shahu
9	Shravan Paswan
10	Kishan Yadav
11	Lavkush Yadav
12	Rahulkumar Paswan
13	Raju Singh
14	Vikas Chauhan
15	Mayur Kathiriya
16	Sarvesh Yadav
17	Omprakash Yadav
18	Umashankar Pande
19	Shreeprakash Gautam
20	Vijaypratap Sinh
21	Munilal Yadav
22	Ramshukla Yadav
23	Udaybhan Singh

Sub Divisional Magistrate
City Prant, Surat.

24	Ayush Sapaghar

4. Steps taken by different departments

Deputy Director, Industrial Safety & Health, Surat, Regional Officer, GPCB, Surat, Police Inspector, Sachin GIDC police station Surat and Chief fire officer, SMC, Surat was reached and the incident place and took below steps.

4.1 Action taken by Deputy Director, Industrial Safety & Health, Surat

By getting telephonic intimation of the incident the officers of DISH(Director Industrial Safety & Health), Surat reached to the incident site and after detailed investigation a prohibition order was issued under section 42(2) of Factories Act, 1948 to stop the production in whole factory on 29/11/2023 vide letter no. ક્રમાંક/સં.નિ./ઔ.સ.સ્વ./સુ.રીજી/૭૦૫૧/૨૦૨૩ . Later on dated 16/12/2023 a Criminal Case admitted in the court of Honourable Judicial Magistrate First Class against the Director under section 7(a)2(a) of Factories Act, 1948.

Sub Divisional Magistrate
City Prant, Surat.

4.2 Action taken by Regional Officer, GPCB, Surat.

By getting telephonic intimation of the incident the officers of GPCB(Gujarat Pollution Control Board), Surat reached to the incident site and after detailed investigation closure order was issued under section 31 of The Air(Prevention and Control Of Pollution) Act, 1981 on 30/11/2023 vide letter no. GPCB/CCA-SRT-2000(5)/ID_45359/759643.

4.3 Action taken by Police Inspector, Sachin GIDC Police station, Surat.

By getting telephonic intimation of the incident the Police officers of Sachin GIDC Police station, Surat. reached to the incident site and after detailed investigation registered a accidental death case as per section 174 of CRPC and made a "Sthal Panchnama". As per this "Sthal Panchnama" total 7 persons died in the incident. The primary report of FSL is attached herewith.

4.4 Action taken by Chief Fire Officer, SMC, Surat

Before the arrival of fire brigade personnel of fire safety department of factory reached at the incident place and started evacuation activity and the started fire fighting with the systems

Sub Divisional Magistrate
City Prant, Surat.

installed in the factory like sprinkler system, water curtain, fire hydrant system and foam monitors. Meanwhile the members of ERT team of company informed various departments regarding the incident. By getting telephonic intimation of the incident within 15 minute SMC city fire brigade, Sachin Notified area fire brigade, Colourtax, Adani Port, AMNS, ONGC and KRIBHCO's fire brigades were also reached at incident site and approximately 5000 litters of AFFF foam used to extinguish the fire. Fire was put off at around 08:30 hours.

5. Compensation Detials.

5.1 Ex-gratia compensation details.

As per the documentation submitted factory management announced and given undertaking to pay Rs. 50 lakhs as Ex-gratia per died worker and Rs. 25 lakhs Ex-gratia per worker with permanent disability. Rs. 1.5 lakhs in cash was handed over to legal hair and Rs. 3.5 lakhs transferred to the bank account of the legal hair as immediate relief.

5.2 Details of legal compensation

Sub Divisional Magistrate
City Prant, Surat.

As per the documentation submitted ESIC claim done for 9 died workers and information given to insurance company iffco Tokyo general insurance company ltd. as per WC act for 1 employee.

6. Combined conclusion of committee.

Total 07 workers were died and 27 workers injured and consecutively more 3 workers died in the accident occurred on 29/111/2023 at Aether Industries Ltd., Plot No. 8203, Sachin GIDC, Ta. Choryasi, Dist. Surat. This accident occurred on 28/11/2023 at early morning at around 01:48 hours due to that fire was spread in plant no. 2 and tank farm which was put off at around 08:30 hours. From the circumstantial evidence it is inferred that the blast with fire incident occurred due to the the pipeline and fittings connected between transferring pump and 15 kl solvent mixture (THF+Toluene+water) tank got broken and the solvent mixture (THF+Toluene+water) got leaked which formed the vapour could and it got ignition source so the vapour cloud explosion occurred in the explosive mixture.

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ – ૧

આપત્તિ વ્યવસ્થાપન કેન્દ્ર, સુરત

ડિઝાસ્ટર શાખા, જનસેવા કેન્દ્ર, પહેલો માળ, અઠવાલાઇન્સ, સુરત
ફોન નં.૦૨૬૧-૨૬૬૩૨૦૦ ફેક્સ નં.૦૨૬૧-૨૬૬૪૮૦૦
Email Address:-(1) dismgunit-sur@gujarat.gov.in (2) 66.disastersurat@gmail.com

નં.ડિઝાસ્ટર/સચીન જી.આઈ.ડી.સી.એથર ઇન્ડસ્ટ્રીઝ/બ્લાસ્ટ/અહેવાલ/વશી.../૨૦૨૩ તા. /૧૧/૨૦૨૩

અર્જન્ટ

વિષય : સચીન જી.આઈ.ડી.સી.માં આવેલ એથર ઇન્ડસ્ટ્રીઝમાં થયેલ બ્લાસ્ટ દુર્ઘટના અંગેનો સંયુક્ત અહેવાલ મોકલી આપવા બાબત.

હુકમઃ-

મોજે-તલંગપોર/ઇચ્છાપોર, તા.મજુરા, જિ-સુરત ખાતે આવેલ સચીન જી.આઈ.ડી.સી.ના રોડ નં.૮ પર આવેલ એથર ઇન્ડસ્ટ્રીઝ લી. નામની રસાયણની કંપનીના યુનિટ નં.૦૧ માં રો-મટીરીયલના વેરહાઉસની સામે આવેલ ટી.એચ.એફ.ટેન્ક વાળી જગ્યાએ તા.૨૯/૧૧/૨૦૨૩ના રોજ વહેલી સવારે બ્લાસ્ટ થતાં મોટી દુર્ઘટના ઘટીત થવા પામેલ છે. જેમાં ૨૪ વ્યક્તિઓને ઇજા થવા પામેલ છે તેમજ ૭ વ્યક્તિઓના મરણ થવા પામેલ હોવાની જાણ અત્રે થયેલ છે. જેથી ઉક્ત દુર્ઘટના અંગે વિગતવાર તપાસ કરી સંયુક્ત અહેવાલ અત્રેને દિન-૭ માં મોકલી આપવા સારૂ નીચે મુજબની સમિતીની રચના કરવા આથી હુકમ કરવામાં આવે છે.

ક્રમ	સભ્ય
૧	(૧) નાયબ નિયામકશ્રી ઔદ્યોગિક સલામતી અને સ્વાસ્થ્યની કચેરી, સુરત
૨	(૨) ચીફ ફાયર ઓફિસરશ્રી સુરત મહાનગર પાલિકા, સુરત
૩	(૩) પ્રાદેશિક અધિકારી ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ,પાંડેસરા, સુરત
૪	(૪) પોલીસ ઇન્સપેક્ટરશ્રી સચીન જી.આઈ.ડી.સી. પોલીસ સ્ટેશન, સુરત

COLLECTOR કલેક્ટર જિલ્લા સુરત DISTRICT SURAT

(આયુષ ઓક)
કલેક્ટર
અને
જિલ્લા મેજીસ્ટ્રેટ
સુરત

પ્રતિ
(૧) નાયબ નિયામકશ્રી
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્યની કચેરી, સુરત
(૨) ચીફ ફાયર ઓફિસરશ્રી
સુરત મહાનગર પાલિકા, સુરત
(૩) પ્રાદેશિક અધિકારી
ગુજરાત પ્રદૂષણ નિયંત્રણ બોર્ડ,
પાંડેસરા, સુરત
(૪) પોલીસ ઇન્સપેક્ટરશ્રી
સચીન જી.આઈ.ડી.સી. પોલીસ સ્ટેશન,
સુરત

નકલ સવિનય રવાના : નાયબ કલેક્ટરશ્રી સ્ટેટ ઇમરજન્સી ઓપરેશન સેન્ટર, ગાંધીનગર તરફ જાણ સારૂ.

Sub Divisional Magistrate
City Prant, Surat.

ANNEXURE-1

Letterpad of Disaster Management Centre, Surat

No.Disaster/Sachin
G.I.D.C./Aether
Industries/Blast/Report/
Vashi.1870 to 1874 /2023
Dt.30/11/2023

Subject : Regarding sending the joint report related to the blast tragedy happened Aether Industries Ltd. situated in Sachin G.I.D.C.

Order :

A major accident has occurred in the early morning of 29/11/2023 in the place of THF tank in front of raw materials warehouse in Unit No. 01 of chemical company named Aether Industries Ltd. at Sachin GIDC Road No.8 at Moje-Gabheni, Ta. Majura, Dist. Surat. In which 24 persons have been injured and 7 persons have died. Therefore, it is hereby ordered to constitute the following committee to conduct a detailed investigation into the said accident and send a joint report here in day-7.

No.	Member
1	(1) Deputy Director, Industrial Safety and Health Office, Surat

Sub Divisional Magistrate
City Prant, Surat.

2	(2) Chief Fire Officer Surat Mahanagar Palika, Surat
3	(3) Regional Officer Gujarat Pollution Control Board, Pandesara Surat
4	(4) Police Inspector Sachin G.I.D.C. Police Station, Surat

sd/-illegible
(Aayush Oak)
Collector and
District Magistrate
Surat

To,

(1) Deputy Director, Industrial Safety and Health Office, Surat

(2) Chief Fire Officer, Surat Mahanagar Palika, Surat

(3) Regional Officer
Gujarat Pollution Control Board, Pandesara Surat

(4) Police Inspector , Sachin G.I.D.C. Police Station, Surat

Copy to : Deputy Collector State Emergency Operation Centre, Gandhinagar for information

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ - ૨

<u>સંયુક્ત નિયામક,ઔદ્યોગિક સલામતી અને સ્વાસ્થ્યની કચેરી,સુરત રીજીયન,સુરત</u>
[illegible]
ફોન નં.૦૨૬૧-૨૪૫૩૪૫૮૨, ફેક્ષ નં.૦૨૬૧-૨૪૫૩૪૦૧

[illegible]

કમાંક/સ.નિ./ઔ.સ.સ્વ./સુરીજી/૭૦૫૧/૨૦૨૩
તા. / /૨૦૨૩
2 9 NOV 2023

પ્રતિ,
કબ્જેદારશ્રી/ વ્યવસ્થાપકશ્રી
શ્રી રોહન અશ્વિનભાઈ દેસાઇ
ઐથર ઇન્ડસ્ટ્રીઝ લી.
પ્લોટ નં.૮૨૦૩, રોડ નં.૮૨,
જી.આઈ.ડી.સી. સચીન, ચોર્યાસી, સુરત.

વિષય :- <u>કારખાના અધિનિયમ-૧૯૪૮ ની કલમ ૪૦(૨) હેઠળ બંધના હુકમ બાબત.</u>

(૧) કારખાનામાં તા.૨૯/૧૧/૨૦૨૩ ના રોજ શ્રી આર.એ.પટેલ, સંયુક્ત નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત, શ્રી આર.આર.જોષી, મદદનીશ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત, શ્રી એસ.એ.ચૌહાણ, મદદનીશ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત, શ્રી વી.વી.ચૌહાણ, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય અધિકારી, સુરત સાથે આગના બનાવ બાબતે મુલાકાત લીધી.

(૨) કારખાનામાં આશરે ૫૨૫ જેટલા પુખ્તવયના શ્રમયોગીઓને કામે રોકીને વિદ્યુત શક્તિનો ઉપયોગ કરીને કારખાનામાં ઇથીલીન ઓકસાઇડ, મીથેનોલ, ડ્રાય એચ. સી.એલ. ગેસ, આઇસો બ્યુટીનીલ, ટેટ્રા હાઇડ્રો ફ્યુરાન (THF), હાઈડ્રોજન ગેસ, સોલ્વંટ વગેરે જેવા કેમીકલનો ઉપયોગ કરીને કલોરો ઇથોકસી ઈથીલીન તથા સ્પેશીયાલીટી કેમિકલ્સ બનાવવાની ઉત્પાદન પ્રકિયા કરવામાં આવે છે. કારખાનું કારખાના ધારા -૧૯૪૮ ની કલમ ૨(એમ)(૧) હેઠળ પાત્ર છે તથા કારખાનુ એમ.એ.એચ.(MAH) પ્રકારનુ છે. કારખાનાનું લાયસન્સ નંબર-૨૭૯૨૬ જે ૧૦૦૦ શ્રમયોગી તથા ૫૦૦૦ થી વધુ હોર્સપાવર માટે વર્ષ-૨૦૨૫ સુધી રીન્યુ થયેલ છે.

(૩) કારખાનામાં તા.૨૯/૧૧/૨૦૨૩ ના રોજ વહેલી સવારના ૦૧:૪૫ કલાકે કારખાનામા આવેલા પ્લાંટ નં.૨ ના ગ્રાઉંડ ફ્લોર પર આવેલ સોલ્વંટ રીકવરીની ટાંકીમાં આવેલ બોટમ વાલ્વ ની ફ્લેન્જમાં મિક્ષ સોલ્વંટ કે જેમાં ટેટ્રા હાઇડ્રો ફયુરાન, ટોલ્યુઇન તથા પાણીના મિશ્રણનુ લિકેજ થયેલ અને વાતાવરણમાં રહેલી હવા સાથે તેનુ સળગી ઉઠે તેવુ મિશ્રણ બનેલ અને આ મિશ્રણ કારખાનામાં ફેલાઇ જવા પામેલ. આ સળગી ઉઠે તેવા મિશ્રણને કોઇ જગ્યાએથી સળગવાનો સ્રોત મળતા આ સળગી ઉઠે તેવા મિશ્રણમાં ધડાકા સાથે આગ લાગેલ અને આ લાગેલ આગ પ્લાંટ નં.૨ ના ગ્રાઉંડ ફ્લોર પર આવેલ સોલ્વંટ રીકવરીની ટાંકીના બોટમ વાલ્વની ફ્લેન્જ જોઇંટ કે જ્યાથી લિકેજ થતુ હતુ ત્યા ફ્લેશબેક થયેલ અને આ પ્લાંટ નં.૨ ના ગ્રાઉંડ ફ્લોર પર આવેલ સોલ્વંટ રીકવરીની ટાંકી ફાટી ગયેલ અને આગ પ્લાંટ નં.૨ ના ગ્રાઉંડ ફ્લોર પર આવેલ સોલ્વંટ રીકવરીની ટાંકીના બોટમ વાલ્વની ફ્લેન્જ જોઇંટ પર કેંદ્રિત થયેલ. સદરહું આગ સાથે ધડાકાના બનાવના લીધે કારખાનામાં કામ કરતા ૨૬ શ્રમયોગીઓને ઇજા થયેલ છે. જેઓની હાલમાં સુરત ખાતેના વિવિધ હોસ્પીટલોમાં સારવાર ચાલુમાં છે. સદરહુ આગ સાથે

Sub Divisional Magistrate
City Prant, Surat.

ધડાકાના લીધે કારખાનામાં આવેલ ટેંક ફાર્મના શેડના સ્ટ્રકચરને તથા ટેંક ફાર્મની બાજુમાં રહેલ પ્લાંટ નં.૨ માં પણ નુકશાન થયેલ છે તથા તેમાં આવેલ પાઇપલાઇનો તથા વેસલોમાં નુકશાન થવા પામેલ છે તથા સદરહુ બનાવના લીધે કારખાનામાં અન્ય કોઇપણ વિસ્તારમાં તથા પ્લાંટ નં.૨ માં આવેલ પાઇપલાઇનો તથા વેસલોમાં જો સળગે તેવા કેમિકલનુ લિકેજ થાય તો સદરહુ કારખાનામાં ફરી આગ લાગવાની શક્યતાઓ હોઇ સમગ્ર કારખાનામાં ઉત્પાદન પ્રક્રિયા કરવામા આવે તો ત્યા કામ કરતા શ્રમયોગીઓની જીંદગીને તાકિદનું જોખમ રહેલ છે. આથી હુ શ્રી બી.એ.ચૌહાણ, નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત કારખાના ધારા-૧૯૪૮ ની કલમ-૮ નીચે નીમાયેલ કારખાના નિરીક્ષક, કારખાનાધારા ૧૯૪૮ ની કલમ-૯ હેઠળ મળેલ સત્તાની રૂએ કારખાનાધારા ૧૯૪૮ ની કલમ-૪૦(૨) હેઠળ સમગ્ર કારખાનામાં નીચેના સલામતીના પગલા લીધા સિવાય ઉત્પાદન પ્રક્રિયા બંધ કરવાનો હુકમ કરૂ છુ.

<u>સલામતીના પગલા :-</u>

(i) કારખાનાના નુકશાન પામેલ તમામ બાંધકામનુ સમારકામ/ નવિનીકરણ કરાવી તેનો કારખાના તરીકે ઉપયોગ કરતા પહેલા બાંધકામની મજબુતાઇ અંગેનુ સ્ટેબીલીટી સર્ટીફીકેટ ગુજરાત કારખાનાના નિયમો-૧૯૬૩ ના નિયમ-૩(સી) હેઠળ ફોર્મ નં.૧-એ પ્રમાણે નિયામકશ્રી, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય ગુજરાત રાજ્ય અમદાવાદ માન્ય કોમ્પીટન્ટ પર્સન પાસેથી મેળવીને રજુ કરવુ.

(ii) આગ ધડાકાને કારણે કારખાનાનાં ઇલેક્ટ્રીક કેબલ્સ તથા ઇલેક્ટ્રિક ફિટીંગ્સને નુકશાન થયેલ છે જેને યોગ્ય સુપરવીઝનમાં વ્યક્તિની દેખરેખની નીચે સલામત રીતે દુર કરી તેની જગ્યાએ નવા ફ્લેમપ્રુફ ઇલેક્ટ્રીક કેબલ્સ તથા ફીટીંગ્સ લગાવી તે વાપરવા લાયક છે તે બાબતનું સરકાર માન્ય ઇલેક્ટ્રીક સુપરવાઇઝર પાસેથી સર્ટીફીકેટ મેળવી રજુ કરવું.

(iii) કારખાનાની પ્રોસેસનો રી-હેઝોપ સ્ટડી નિષ્ણાંત વ્યક્તિ/ એજન્સી પાસે કરાવી તેમાં જણાવેલ સુચનોનાં પાલન અંગેનો રિપોર્ટ અત્રેની કચેરીએ રજુ કરવો.

(iv) કારખાનામાં સદર અકસ્માતના કારણે ક્ષતિગ્રસ્ત થયેલ સ્ટ્રક્ચર/બિલ્ડીંગ, મશીનરી વિગેરેના કાટમાળને ખસેડવાની તથા તેને રીપેર/ રિસ્ટ્રેંથનીંગ કરવાની કામગીરી વર્ક પરમીટ સિસ્ટમ દ્વારા કરવી અને પ્રોસેસ વેસલ તથા રીએક્ટરમાં રહેલ રસાયણોને સલામત રીતે ખાલી કરી નિકાલ કરવાની કામગીરી યોગ્ય સુપરવીઝનમાં ભારતીય ધારાધોરણો/ ઇન્ટરનેશનલ સ્ટાન્ડર્ડ મુજબના યોગ્ય અને પુરતા કામને અનુરૂપ સ્વ રક્ષણાત્મક સાધનો પહેરીને પુર્ણ કરવી.

સ્થળ :- સુરત

તા.૨૯/૧૧/૨૦૨૩

BAChauhan

(બી.એ.ચૌહાણ)
નાયબ નિયામક
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય,
સુરત

નકલ સવિનય રવાના :- નિયામકશ્રી, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, ગુજરાત રાજ્ય, અમદાવાદ તરફ જાણ સારૂ.

Sub Divisional Magistrate
City Prant, Surat.

52

ANNEXURE-2
Letterpad of Joint Director Industrial Safety and Health Office
Surat Region Surat

No./J.D/I.S.H./S.Reg./7051/2023
Dt.29 DEC 2023

To,

Occupier/Manager
Mr. Rohan Ashwinbhai Desai
Aether Industries ltd.
Plot No.8203, Road No.82,
G.I.D.C. Sachin, Choryasi, Surat

Subject : **Order of closer under section-40(2) of Factory Act-1948 regarding.**

(1) On dt.29/11/2023, took a visit along with Mr. R.A. Patel, Joint Director, Industrial Safety & Health, Surat, Mr. R.R. Joshi, Assistant Director, Industrial Safety & Health, Surat, Mr. S.A. Chauhan, Assistant Director, Industrial Safety and Health, Surat, Mr. V.V. Chauhan, Industrial Safety and Health Officer, Surat regarding the fire incident in the factory.

(2) About 525 adult workers are employed in the factory to produce ethylene oxide, methanol, dry H.C.L. Chemicals like gas, iso-butynyl, tetra hydro furan (THF), hydrogen gas, solvate etc. are used in the manufacturing process to make chloro ethoxy ethylene and specialty chemicals. The factory is eligible under Section 2(m) (1) of the Factories Act-1948 and

Sub Divisional Magistrate
City Prant, Surat.

the factory is of MAH type. Factory license number-27926 which is renewed till year-2025 for 1000 manpower and more than 5000 horse power.

(3) On 29/11/2023 at 01:45 in the morning in the factory, a mixed solute containing a mixture of tetrahydrofuran, toluene and water was leaked in the flange of the bottom valve in the solute recovery tank on the ground floor of plant no.2, an ignitable mixture is formed with the air in the atmosphere and this mixture is spread throughout the factory. This flammable mixture got ignition source from somewhere, this flammable mixture ignited with explosion and this fire flashed back at the flange joint of the bottom valve of the solvate recovery tank located on the ground floor of plant no.2 and the solvate recovery tank on the ground floor of Plant No.2 ruptured and the fire was centered on the flange joint of the bottom valve of the solvate recovery tank on the ground floor of Plant No.2. 26 laborers working in the factory have been injured due to explosion and fire incident. Who are currently undergoing treatment in various hospitals in Surat. Due to the explosion along with the fire, the shed structure of the tank farm in the factory and adjacent to the tank farm in plant no.2 are also

Sub Divisional Magistrate
City Prant,

damaged and the pipelines and vessels in it have been damaged and due to the accident, if there is leakage of flammable chemicals in any other area of the factory and in the pipelines and vessels in plant no.2, there is an immediate threat to the survival of laborers. Therefore, I B.A. Chauhan, Deputy Director, Industrial Safety and Health, Surat Inspector of Factories appointed under Section-8 of the Factories Act-1948, in pursuance of the powers conferred under Section-9 of the Factories Act-1948 under Section-40(2) of the Factories Act-1948 I order to stop the production process in the entire factory unless the following safety measures are taken.

Safety measures:-

(i) To obtained and submit a Stability Certificate regarding the strength of the construction as per Form No.1 under rule-3(c) of the Gujarat Factory Rules-1963 from a competent person approved by the Director, Industrial Safety and Health Gujarat State Ahmedabad by repairing/renovating all the damaged structures of the factory before using it as a factory.

(ii) The factory electric cables and electric fittings damaged due to fire should be removed safely under proper supervision and replaced with new flameproof electric cables and fittings to the

Sub Divisional Magistrate
City Prant, Surat.

effect that they are fit for use and should be obtained and submitted from the Government recognized electrical supervisor.

(iii) A re-HAZOP study of the process of the factory should be done by an expert person/ agency and the office should submit a report regarding the compliance of the instructions mentioned therein.

(iv) Removal of debris of structures/buildings, machinery etc. damaged due to accidents in the factory and repair/restoration of the same through work permit system and safe evacuation of chemicals in process vessels and reactors under proper supervision as per Indian norms/international standards. Complete the job wearing appropriate personal protective equipment.

Place : Surat
Dt.29/11/2023

sd/-illegible
(B.A. Chauhan)
Deputy Director
Industrial Safety and Health
Surat

Copy to : Director, Industrial Safety and Health, Gujarat State, Ahmedabad for information.

Sub Divisional Magistrate
City Prant, Surat.

બીડાણ - 3

એથર ઇન્ડસ્ટ્રીઝ લી.
પ્લોટ-નં- 8203, રોડ-નં- 9
સચીન જી.આઈ.ડી.સી., સુરત

3

તા-01/12/23.

નિવેદન

આથી હું નીચે સહી કરનાર શ્રી મકવાણા અરજણભાઈ દેગામા ઉ.વ. 34, ઠામ ફ્લેટ નં- 501, સિદ્ધાર્થ એપાર્ટમેન્ટ, શાંતાદેવી રોડ, નવસારી મો.નં. 7874993433 જણાવું છું કે એથર ઇન્ડસ્ટ્રીઝ લી. પ્લોટ-નં- 8203, રોડ-નં- 9, સચીન જી.આઈ.ડી.સી. સુરત ખાતે છેલ્લા 07 વર્ષથી ફરજ બજાવું છું. હાલમાં હું કારખાનામાં ફેક્ટરી મેનેજર તરીકે ફરજ બજાવું છું. કારખાનામાં તા.29/11/2023 ના રોજ રાત્રે નાઇટ શિફ્ટમાં 01:45 કલાકે આશરે સોલ્વન્ટ રીકવરી ટેન્કમાં ધડાકા સાથે આગ લાગવાની ઘટના બાબતે તા-01/12/2023 ના રોજ તપાસનીશ અધિકારી શ્રી વી.એ. ચૌધરી, ડેપ્યુટી ડાયરેક્ટર, ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, સુરત, શ્રી એમ.એ. ચૌધરી, આસીસ્ટન્ટ ડાયરેક્ટર, ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, સુરત, શ્રી એચ. યુ. વ્યાસ, આસીસ્ટન્ટ ડાયરેક્ટર (કેમીકલ), ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ, અમદાવાદ, શ્રી વી.વી. ચૌધરી, ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ ઓફીસર સુરત તથા શ્રી વી.એ. ડાભરીયા, ઇન્ડસ્ટ્રીયલ સેફ્ટી એન્ડ હેલ્થ ઓફીસર, સુરતની કારખાનાની મુલાકાત દરમ્યાન બનાવ બાબતે જે હકીકત હું જાણું છું તે જણાવું છું.

હું આ કારખાનામાં 2016 થી પ્રોજેક્ટ મેનેજર તરીકે વર્ષ 2022 સુધી ફરજ બજાવેલ હતી. ઓક્ટોબર 2022 થી ફેક્ટરી મેનેજર તરીકે ફરજ બજાવું છું. મારી [illegible]

(1)

Sub Divisional Magistrate
City Prant, Surat.

કંપનીમાં સાત વર્ષથી. ૧૨ વર્ષનો અનુભવ છે
મારી એજ્યુકેશન ક્વોલીફીકેશન બી.એસ.સી.કેમીસ્ટ્રી છે
હું જ્યારે (કંપનીમાં) અકસ્માત બન્યો ત્યારે દિલ્હીમાં હતો. અને
તા. ૨૯/૧૧/૨૦૨૩ ના રોજ વહેલી સવારે આશરે
૦૧:૫૪ વાગે ઓપરેટર સોમનાથે ટેલીફોન દ્વારા
કરેલ. તેથી મેં પ્લાન્ટના શ્રી નીરજભાઈ પટેલને
આ બાબતે ટેલીફોન દ્વારા કરેલ. અને તેઓના
માટે પહોંચવા જણાવેલ. તથા સીક્યુરીટી સુપરવાઇઝરને
ફાયર ટેન્ડરને બોલાવવા સુચના આપેલ. હું સતત
ટેલીફોનીક સંપર્કથી અકસ્માત બાબતે વિગતો મેળવતો
હતો અને જરૂરી સુચના આપતો હતો. આ દરમ્યાન
અને સવારે આશરે ૦૭:૩૦ વાગે આગ કાબુમાં
આવ્યાની જાણકારી મળેલ. આગ લાગવા બાદ
રૉ મટીરીયલ સ્ટોરેજ ની 25 KL ની કેપેસીટીની ટાંકીમાં
ઓપન વાલ્વમાં ફ્લેમ જોવા મળ બ્લાસ્ટ થયેલ
હોવાનું. અકસ્માત ની માહિતી મને મળેલ. હું
તે દિવસે બપોરે આશરે ૧૨:૦૦ વાગે કંપનીમાં
પહોંચી ગયેલ.

અકસ્માત બનાવ બાદ મેં મારા સ્ટાફના
અભ્યાસથી જાણવા મળેલ કે અકસ્માત બાબતે
તપાસ કરી છે. તે પરથી મારું માનવું છે કે
15 KL ની સોલ્વન્ટ રીસીવર ટેન્ક કે જેમાં પડેલ
પદાર્થ છે તે સોલ્વન્ટ રીસીવર ટેન્કના ઓપનમાં
આવેલ ફ્લેક્ઝીબલ નં MCC1-5F1 ના આધારે
તથા ટેન્કના ઓપન સાથે જોડાયેલ પાઇપલાઇન
તથા ઓપન ફ્લેમ જોવામાંથી લીકેજ તથા
વધારે વાતાવરણ તથા સોલ્વન્ટના
બાષ્પ આવવાની શક્યતાઓ તથા

Sub Divisional Magistrate
City Prant, Surat.

આપાતકાલીનમાં ઉપયોગના સાધન સાઇટ ઉપરની મુખ્ય ફેલાવવાનો હુકમ છે. તથા ત્યારબાદમાં ફાયર બ્રિગેડની મુલાકાતે ફેક્ટરી કંપની આપાતકાલીનની જો કંપની પરત કરવું મોનીટરીંગ રૂમેર થાય તો તેને ઓટોમેટિક લેવલ દ્વારા ચકાસી રાખવાની તથા તેના રેકોર્ડ રાખવામાં આવતો નથી. તથા તેને રીપેર કરવાનો પણ રેકોર્ડ રાખવામાં આવતો નથી.

આ અકસ્માત બનાવમાં કુલ-07 કામદારોનું મૃત્યુ થયેલ છે તથા કુલ-27 કામદારોને ઇજાગ્રસ્ત થયેલ છે આ 27 કામદારોની અલગ-અલગ હોસ્પિટલમાં હાલમાં સારવાર ચાલુ છે જેનું યાદી આગામી છે

ઉપરોક્ત હું રાજુભાઈ, ગુજરાતી ભાષા લખી વાંચી શકું છું, મારી હાજરીમાં લખાયું છે જે બરાબર હું સાચી સહી કરું છું.

સમક્ષ રૂબરૂ

પરાગ એમ. ઠાકોર
7849 35433
ડેરડી ...

(1) B A Chauhan
01/12/2023
DyDISH, Surat

(2) 01/12/2023
ADISH Surat

(3) 01/12/23
V.V. Chauhan
ISHO, Surat

(4) 1/12/23
V.A. Halvadiya
ISHO, Surat

Aether Industries Limited
Plot No. 8203, Road No. 8, Sachin GIDC,
Surat-394230, Gujarat-India.

AETHER INDUSTRIES LIMITED
Authorised
* SURAT *

(3)

Sub Divisional Magistrate
City Prant, Surat

[illegible] ઇન્ડસ્ટ્રીઝ, [illegible] **નિવેદન** તા- ૦૧/૧૨/૨૦૨૩
પ્લોટ નં-૬૨૦૩, રોડ નં-૬,
સચીન જી.આઈ.ડી.સી., સુરત

આથી હું નીચે સહી કરનાર [illegible] વિવેકકુમાર [illegible] (ઉ.વ. આશરે-૨૫), (રહેવાસી- 301, [illegible], સુરત) (મોબાઈલ નં- 9586485740) જણાવું - [illegible] ઇન્ડસ્ટ્રીઝ [illegible], પ્લોટ નં-૬૨૦૩, રોડ નં-૬, સચીન જી.આઈ.ડી.સી., સુરત [illegible] ૧.૨ [illegible] તા- ૨૯/૧૧/૨૦૨૩ ના [illegible] તા- ૦૧/૧૨/૨૦૨૩ [illegible] સુરત, [illegible] સુરત, [illegible] સુરત [illegible] સુરત [illegible]

[illegible] ૧.૨ [illegible] (THF) [illegible]

Sub Divisional Magistrate
City Prant, Surat.

પ્રોસેસ દ્વારા 4-(2-આયોડમી ઈથાઈલ ફીનોલ) 3-આયોડો
-2- મીથાઈલ બ્યુટેનોલ ક્લોરાઈડ, N- મીથાઈલ પાયરોલીડોન - ટી-બ્યુટાઈલ
આઈડ, બ્રોમો ટોલ્યુઈન, આલ્કોહોલ 4- ક્લોરો -બ્યુટેન- કાર્બોક્સ
સંશ્લેષણથી કેમીકલનું ઉત્પાદન કરવામાં આવે છે.
જે પૈકી [illegible] વપરાતા કેમીકલ [illegible]
[illegible] પેરા ક્લોરો ફીનોલ, [illegible] બ્યુટેનોલ,
[illegible] ટેટ્રા હાઈડ્રો ફ્યુરાન (THF) [illegible],
[illegible] એસીડ, [illegible] ક્લોરાઈડ, [illegible]
[illegible] એસીડ, [illegible] ની મદદથી ફીનોલ પ્રોડક્ટ
તરીકે 4-(2-આયોડમી ઈથાઈલ ફીનોલ) ઉત્પાદનમાં
આવે છે. કારખાનામાં આવેલ [illegible] KL
[illegible] ઓર્ગેનિક [illegible] ટેટ્રા
હાઈડ્રો ફ્યુરાન પેરા ક્લોરો ફીનોલને 60°C [illegible]
ઓર્ગેનિક [illegible] કરવામાં આવે છે. ત્યારબાદ આ
[illegible] ઓર્ગેનિક [illegible]
[illegible] એસીડ.
[illegible] કરવામાં આવે છે.
[illegible] [illegible] લેયર
[illegible] અલગ કરવામાં આવે છે.
અલગ કરવામાં આવેલ ઓર્ગેનિક [illegible] ટેટ્રા
હાઈડ્રો ફ્યુરાન [illegible] ની રીકવરી કરી તેને
15 KL [illegible] ટેન્કમાં [illegible] કરવામાં
આવે છે. [illegible] ઓર્ગેનિક [illegible]
[illegible] હોઈ તેને [illegible] ફીલ્ટર, [illegible]
[illegible] મદદ [illegible] અલગ
આવે છે. [illegible] [illegible]
[illegible] દ્વારા 4-(2-આયોડમી ઈથાઈલ ફીનોલ)
[illegible] પ્રોડક્ટ [illegible] આવે છે. [illegible] ફીનોલ
પ્રોડક્ટ [illegible] [illegible] કહેવાય છે.

Sub Divisional Magistrate
City Prant, Surat.

આ કારખાનામાં હું [illegible] આવેલ.
તા- ૨૮/૧૧/૨૦૨૩ ના રોજ રાત્રે ૧૦:૩૦ કલાકે નાઈટ શીફ્ટમાં હાજર
આવેલ. કારખાનામાં હું પ્લાન્ટ નં-૨માં [illegible]
D.C.S (ડીસ્ટ્રીબ્યુટેડ કન્ટ્રોલ સીસ્ટમ) કન્ટ્રોલ રૂમમાં
[illegible] અને જે [illegible]
પરિસ્થિતિને [illegible]
પ્રવૃત્તિ ચાલુ [illegible] કારખાનામાં [illegible]
૧૦:૪૫ કલાકે [illegible] ૧૧:૧૫ કલાકે
[illegible] પ્લાન્ટ [illegible]
[illegible] લીકેજ તથા
[illegible]
કોઈ પણ પ્રકારની અસાધારણ પરિસ્થિતિ [illegible]
માહિતી મળેલ [illegible] કોઈ પણ પ્રકારની
પરિસ્થિતિ [illegible]
[illegible] D.C.S [illegible]
[illegible]
રૂમમાં [illegible] તા: ૨૯/૧૧/૨૦૨૩ ના રોજ વહેલી
સવારે [illegible]
સવારના ૧:૪૫ કલાકે આશરે હું જ્યારે [illegible]
ઉપર કામ કરી રહ્યો હતો ત્યારે [illegible]
એ.ઈ.ડી. [illegible]
[illegible] આગળ [illegible]
[illegible] તથા તેની [illegible]
[illegible]
[illegible]
[illegible]
[illegible] ટેન્ક [illegible]
[illegible] જ્વાળાઓમાં [illegible]
[illegible] આગની જ્વાળાઓમાં [illegible]
[illegible] કે આ આગમાં [illegible]
આવી કે આ આગમાં [illegible] કરેલ.
પકડાયેલ અને [illegible]

— ૩ —

Sub Divisional Magistrate
City Prant, Surat.

[illegible] કુલ [illegible] ૨૪ [illegible]
[illegible] આવુ [illegible] આવેલી
[illegible]
HCC1-SF1 [illegible]
[illegible]
[illegible]
[illegible] કરવા માટે [illegible]
[illegible]

[illegible] કુલ-07 [illegible]
[illegible] કુલ-24 [illegible]
[illegible]
[illegible]
[illegible]
[illegible]
[illegible]
[illegible]

(1) B.A. Chauhan
01/12/2023
Dy.D.I.S.H., Surat

(2) [signature] 01/12/2023
A.D.I.S.H., Surat

(3) [signature] 01/12/23
V.V. Chauhan
I.S.H.O., સુરત

(4) [signature] 1/12/23
V.A. Makwana
I.S.H.O., Surat

[signature]
(Vikul Kumar Akodiya)
Production Chemist
Aether Industries Limited, Sachin
Mo:- 9586465740

AETHER INDUSTRIES LIMITED
Authorised
SURAT

[signature]
Sub Divisional Magistrate
City Prant, Surat.

એથર ઇન્ડસ્ટ્રીઝ લીમીટેડ નિવેદન — તા. 1/12/2023
પ્લોટ નં.- 8203, રોડ નં. 8
સચીન GIDC, સુરત

રુબરૂમાં હું નીચે સહી કરનાર [illegible], [illegible] ઉ.વ. આ. 32, રહેવાસી- રૂમ-209, [illegible] [illegible], [illegible] ન્યુ કોસાડ રોડ, અમરોલી, સુરત, મો.નં- 9586412595, કારખાનુ- એથર ઇન્ડસ્ટ્રીઝ લીમીટેડ, પ્લોટ નં.-8203, રોડ નં-8, સચીન GIDC, સુરત ખાતે છેલ્લા 7 વર્ષથી [illegible] DCS ઓપરેટર તરીકે મારી નોકરી કરું છું. મારું એજ્યુકેશન [illegible] - ITI, AOCP છે. તથા મને [illegible] વર્ષનો અનુભવ છે. કારખાનામાં તા. 29/11/23 ના રોજ રાત્રે [illegible] [illegible] માં આગ લાગી [illegible] [illegible] [illegible] અકસ્માત બનવાની ઘટના બાબતે [illegible] તા. 1/12/23 ના રોજ ની કારખાના [illegible] શ્રી [illegible], નાયબ નિયામક, ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, સુરત, શ્રી [illegible], મદદનીશ નિયામક, સુરત, શ્રી [illegible], મદદનીશ નિયામક (કેમિકલ), ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, અમદાવાદ, શ્રી [illegible], ISHO, સુરત તથા શ્રી [illegible], ISHO, સુરત ની કારખાનાની મુલાકાત [illegible] નીચેની હકીકત જણાવું છું.

અકસ્માત બાબતે [illegible]

તા. 28/11/23 ના રોજ રાત્રીપાળીમાં સાંજે 7:00 [illegible] DCS ઓપરેટર તરીકે હું પ્લાન્ટ-2 માં [illegible] DCS (ડીસ્ટ્રીબ્યુટેડ કંટ્રોલ સિસ્ટમ) [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] [illegible] તા. 29/11/23 ના રોજ વહેલી સવારના 1:45 [illegible] [illegible] [illegible] [illegible]

Sub Divisional Magistrate
City Prant, Surat.

ઇલેક્ટ્રીક ફ્લાસ થતાં મારી આગળ રહેલ LED ફ્લડ
મારા માથાના ભાગે ઈજા થયેલ તથા તેમ સાથે આપણી
બાજુમાંથી ઈજા થયેલ અને છૂટા થઈ ઈજાગ્રસ્ત નંબર
[illegible] ... આથી હું તરત જ [illegible]
દૂર થઈ ગયેલ. આથી હું તરત જ [illegible]
બહાર દોડી ગયેલ અને [illegible] ઉભી [illegible]
[illegible] વખતે અને [illegible] તથા [illegible].
[illegible] નામ [illegible] આપણા [illegible]
[illegible] આથી હું આ આપણી [illegible]
[illegible] બંધ પડેલ. [illegible] હું તા. 28/11/23ના
[illegible] રાત્રે [illegible] માં મારી [illegible] ચાલુ થઈ [illegible]
[illegible] [illegible] સુધામાં મેં પાવર [illegible] MCCB
5F1 ચાલુ કરીને [illegible] ફ્રાન્સફર કરવાની [illegible]
[illegible] [illegible] ને [illegible] ન હતી કે [illegible]
[illegible] [illegible] [illegible] [illegible] અને [illegible]
ટ્રાન્સફર કરવા માટે આ પાવર ચાલુ કરવાની મેઈન સુધા
[illegible] ન હતી.

આ બનાવમાં કુલ – ૩ કર્મચારીઓને ઈજા થયેલ
છે તથા કુલ – ૨૭ કર્મચારીઓને [illegible] છે. આ સિવાય
કર્મચારીઓને [illegible] [illegible] [illegible]
ચાલુ છે. [illegible] મારી [illegible] છે

ઉપરોક્ત નિવેદન હું [illegible] [illegible]
કે [illegible] [illegible] [illegible] [illegible]
આપેલ છે જે બરાબર હું વાંચી સહી કરી આપું છું.
[illegible] [illegible] [illegible] [illegible] શ્રી વી. કે. [illegible]
ના [illegible] છે, [illegible] મારી [illegible]
[illegible] [illegible] [illegible], [illegible]
[illegible] [illegible] છે.

Vekariya K.D.
[illegible]
Dy. Director
9586412593

[illegible]

(1) B.A.Chauhan D.y.DISH, Surat
07/12/2023

(2) [illegible] (3) [illegible]

Aether Industries Limited
Plot No.8202, Nr. [illegible]
Road No.8, Sachin GIDC,
Surat-394230, Gujarat-India.

Sub Divisional Magistrate
City Prant, Surat.

ANNEXURE-3

Aether Industries Ltd.
Plot No.8203, Road No.8
Sachin G.I.D.C., Surat

Dt.01/12/23

Statement

I the undersigned Parag Arjanbhai Detroja, Age-34, Currently Residing -501, Vidhyadarshan Apartment, Shantadevi Road, Navsari, Mo.No.7874933433 have been working since last 07 years at factory Aether Industries Ltd. Plot No.8203, Road No.8, Sachin G.I.D.C. Surat. Currently I am working as a factory manager in the factory. Regarding the incident of fire with explosion in the solvent recovery tank in the factory on 29/11/2023 in the night shift at around 01:45 hours, on 01/12/2023, during my inquiry of factory by factory Inspectors B.A. Chauhan, Deputy Director, Industrial Safety and Health, Surat, S.A. Chauhan, Assistant Director, Industrial Safety and Health, Surat, A.U.. Vekaria, Assistant Director, (Chemical) Assistant Director, Ahmedabad, V.V. Chauhan, Assistant Director Officer Surat and V.A. Halwadia, Assistant Director Officer, I am writing the facts that I know about the incident that,

Sub Divisional Magistrate
City Prant, Surat.

I was working in this factory as a project manager from 2016 to 2022 and am working as a factory manager from 2022. I have 12 years of working experience in chemical industry. My educational qualification is B.E. chemical. I was in Delhi when the factory accident happened. I was informed telephonically by boiler operator on 29/11/2023 early morning at around 01:48 hrs. So I telephonically informed the Key Responsible Person of the plant. And told to arrive at the factory. And instructed the security supervisor to call the fire tender. I was in constant telephonic contact to get details about the accident and give necessary instructions. During this time, I got the information that the fire was extinguished at around 08:30 in the morning. After extinguishing the fire, I got the information that leakage was stopped by putting a blind on the flange joint in the bottom valve in the 25 KL capacity tank of Tetra Hydro Fusion. I reached the factory around 12:00 pm that day.

From the accident investigation I have conducted till date since my arrival at the factory after the accident, I believe that the 15 KL solvent recovery tank in which the explosion occurred is the transfer pump at the bottom of the solvent recovery tank of section No.MCC-1-5F1 and the tank. There is a strong possibility of leakage

Sub Divisional Magistrate
City Prant, Surat.

from the pipeline connected to the bottom and the bottom flange joint and the valve passing in between and the valve passing of the sampling point and leakage due to damage in the pipeline. And if there is any kind of mechanical damage to the pipeline transferring flammable liquid in the factory, it is not checked by the responsible person and the record is not kept. And the record of repairing is also not kept.

A total of 07 laborers have died and a total of 27 laborers have been injured in this accident. I am aware that these 27 laborers are currently undergoing treatment in different hospitals.

I write the above willingly, without external duress, without intimidation of any kind, in non-intoxication condition for which I have signed below.

sd/-illegible
Parag A. Detroja
7874933433
Factory Manager

Sub Divisional Magistrate
City Prant, Surat.

(1) sd/-illegible
01/12/2023
Dy. DISH, Surat
(2) sd/-illegible
01/12/2023
ADISH, Surat
(3) sd/-illegible
01/12/2023

68

V.V. Chauhan
ISHO, Surat
(4) sd/-illegible
01/12/2023
V.A. Halvadiya
ISHO, Surat

Sub Divisional Magistrate
City Prant, Surat.

Dt.01/12/23

Aether Industries Ltd.

Plot No.8203, Road No.8

Sachin G.I.D.C., Surat

Statement

I the undersigned, aged, labor, Viralkumar Dineshbhai Aansodariya (Age about 25) (Residing-301, Vasudev-A, Vatsalya Villa, Chhapagbhatha, Amroli, Surat) (Mobile No.9586489740), I have been working as a Production Chemist from last 1.2 years at factory - Aether Industries Ltd. Plot No.8203, Road No.8, Sachin G.I.D.C. Surat. Regarding the incident of fire with explosion in the solvent recovery tank in the factory on 29/11/2023 in the night shift at around 01:45 hours, on 01/12/2023, during my inquiry of factory by factory Inspectors B.A. Chauhan, Deputy Director, Industrial Safety and Health, Surat, S.A. Chauhan, Assistant Director, Industrial Safety and Health, Surat, A.U.. Vekaria, Assistant Director, (Chemical) Assistant Director, Ahmedabad, V.V. Chauhan, Assistant Director Officer Surat and V.A. Halwadia, Assistant Director Officer, I am writing the facts that I know about the incident that,

Sub Divisional Magistrate
City Prant, Surat.

I am working in this factory as a Production Chemist from 1.2 years and I have 5.5 years of working experience in chemical industry. My educational qualification is M.S.C. Chemistry.

The plant uses as raw materials parachloro phenol, isoleucanol, caustic soda, tetra hydro fusion (THF) peluen, hydrochloric acid, ethylene oxide, sulfuric acid, methanol, process water, dimethyl sulfate, isopropyl alcohol, hydrogen peroxide, sodium carbonate, 4-(2-Methoxy ethyl phenol) 3- methyl, -2-methyl butanol chloride, N-octesamine-D-glucoside, bisherrein, alcohol 4-chloro-g by various chemical processes using pineyl chloride, hydrogen, dimethyl hormicide. -Butyl-benzene specialty chemicals are manufactured. Out of which plant No. 2, which is the site of the accident, raw material parachloro phenol, isobutanol, caustic soda, tetra hydro fusion (THF), toluene, hydrochloric acid, ethylene, oxide, sulfuric acid, process water as a finished product 4-(2-Methoxy ethyl phenol) is produced. Grignard reaction is carried out between magnesium tetrahydrofural and pero chlorophenol at a temperature of 60 C in a Grignard reactor of 8 KL capacity in Plant No.2 in the factory. Then in this month, ethylene oxide and toluene are added and after the reaction is completed, sulfuric acid is added and quenching process is done. The aqueous layer and organic mass are

Sub Divisional Magistrate
City P..., Surat.

separated from this quenched mass. Tetra hydro fusion and recovery of toluene from the separated organic mass is transferred to a 15 KL storage tank. Then the salt in the increased organic mass is passed through an agitated juice filter higher to separate the mother liquor and salt. 4-(2-Methoxy ethyl phenol) finished product is obtained by crude distillation process of the isolated mother liquor. This Finnish product is called a specialty chemical.

In this factory I along with my fellow workers came on night shift on 28/11/2023 at 10:30 pm. In the factory I took my charge in the DCS (Distributed Control System) control room on the second floor of Plant No.2 and in that charge I did not find any abnormal situation. And as per that charge no maintenance activity was going on. I took a round at the factory at around 10:45 which was over at around 11:15. During which I personally met the plant operators and took information about the ongoing process and also inquired about any kind of abnormal situation but I did not get any information about any such abnormal situation from them. And all the processes were running as usual. I then returned to the DCS control room completing my round. And continued my work as usual. On 29/11/2023 around 1:45 am I was working on the control panel when suddenly blast, an LED display hit on my

Sub Divisional Magistrate
City Prant, Surat.

mouth and with it flames appeared and immediately the electric power was cut so I immediately rushed out of the control room and went down the stairs towards the assembly point where I found the entire area of the tank farm and plant no.2 engulfed in flames. Hence I reached the assembly point to avoid this fire and informed my in-charge.

In the factory, from the time I started my duty in the night shift on 28/11/2023 till the time started the incident, I did not give any instructions to the plant operator to transfer the solvent by switching on the pump number MCC1-5F1 or any person from the solvent recovery plant. There was no instruction to turn on this pump to transfer solvent.

A total of 07 laborers have died and a total of 27 laborers have been injured in this accident. I am aware that these 27 laborers are currently undergoing treatment in different hospitals.

I write the above willingly, without external duress, without intimidation of any kind, in non-intoxication condition for which I have signed below.

sd/-illegible
(Viralkumar Asodariya)
Production Charge
Aether Industries
Limited Sachin
Mob. 9586485740

Sub Divisional Magistrate
City Prant, Surat.

(1) sd/-illegible
01/12/2023
Dy. DISH, Surat
(2) sd/-illegible
01/12/2023
ADISH, Surat
(3) sd/-illegible
01/12/2023
V.V. Chauhan
ISHO, Surat
(4) sd/-illegible
01/12/2023
V.A. Halvadiya
ISHO, Surat

Sub Divisional Magistrate
City Prant, Surat.

Dt.01/12/23

Aether Industries Ltd.
Plot No.8203, Road No.8
Sachin G.I.D.C., Surat

Statement

I the undersigned, labor, Kalpesh Dineshbhai Valand, Age-32, Residing-A-201, Ashirwd Heights, New Kosad Road, Amroli, Surat, Mo.No.9586412593, I have been working as a Distribution Control System (DCS) Operator since 7 years at factory - Aether Industries Ltd. Plot No.8203, Road No.8, Sachin G.I.D.C. Surat. My education qualification is ITI, AOCP and I have 8 years of experience of working in chemical industries. Regarding the incident of fire with explosion in the solvent recovery tank in the factory on 29/11/2023 in the night shift at around 01:45 hours, on 01/12/2023, during my inquiry of factory by factory Inspectors B.A. Chauhan, Deputy Director, Industrial Safety and Health, Surat, S.A. Chauhan, Assistant Director, Industrial Safety and Health, Surat, A.U.. Vekaria, Assistant Director, (Chemical) Assistant Director, Ahmedabad, V.V. Chauhan, Assistant Director Officer Surat and V.A. Halwadia, Assistant Director Officer, I am writing the facts that I know about the incident that,

Sub Divisional Magistrate
City Prant, Surat.

In this factory I along with my fellow workers came in Plant No.2 on night shift on 28/11/2023 at 10:30 pm. And I took the charge of duty and in that charge I did not find any abnormal situation. And as per that charge no maintenance activity was going on. And continued my work as usual. On 29/11/2023 early in the morning around 1:45 am when I was working on the control room suddenly blast, an LED display hit on my head part and with it flames appeared and immediately the electric power was cut so I immediately rushed out of the control room and went down the stairs towards the assembly point where I found the entire area of the tank farm and plant no.2 engulfed in flames. Hence I reached the assembly point to save my life from this fire. In the factory, from the time I started my duty in the night shift on 28/11/2023 till the time started the incident, I did not give any instructions to the plant operator to transfer the solvent by switching on the pump number MCC1-5F1 or any person from the solvent recovery plant. There was no instruction to turn on this pump to transfer solvent.

A total of 07 laborers have died and a total of 27 laborers have been injured in this accident. I am aware that these 27 laborers are currently undergoing treatment in different hospitals.

Sub Divisional Magistrate
City Prant, Surat.

I give the above statement willingly, without external duress, without intimidation of any kind, in non-intoxication condition for which I have signed below. The said statement have been exlained, pronounced by the Factory Inspector V. A. Halvadiya to me in my Gujarati language after which I have signed below.

sd/-illegible
Kalpesh Valand
DCS Operator
9586412593

(1) sd/-illegible
01/12/2023
Dy. DISH, Surat
(2) sd/-illegible
01/12/2023
ADISH, Surat
(3) sd/-illegible
01/12/2023
V.V. Chauhan
ISHO, Surat
(4) sd/-illegible
01/12/2023
V.A. Halvadiya
ISHO, Surat

Sub Divisional Magistrate
City Prant, Surat.

GUJARAT POLLUTION CONTROL BOARD

GPCB

PARYAVARAN BHAVAN, SECTOR 10-A,
GANDHINAGAR - 382010,
(T) 079-23232152

BY R.P.A.D.

CLOSURE DIRECTION UNDER SECTION 31(A) OF THE AIR (PREVENTION AND CONTROL OF POLLUTION) ACT - 1981 [HEREINAFTER REFERRED TO AS THE "AIR ACT"] AS AMENDED FROM TIME TO TIME

WHEREAS you are having an industrial plant namely M/s. Aether Industries Ltd. located at Plot No: 8203, Sachin GIDC, Sachin - 394230, Tal: Choryasi, Dist: Surat.

AND WHEREAS the Gujarat Pollution Control Board has granted Consolidated Consent and Authorization (CC & A) under the provisions of the Environmental Acts/Rules by its Consent Order No: AWH-118971 & W-126157 which is valid up to 06/04/2028.

AND WHEREAS, during the inspection of your industrial plant on 30/11/2023 (10:45 AM) under Section-24 of the Air Act by the authorized officers of the Board with reference to Fire Incident occurred on dated: 29/11/2023 (@ 01:50 AM) following non-compliances was observed:

1. According to DISH authority report dated: 29/11/2023, Fire Incident occurred on 29/11/2023, @1:50 AM due to leakage of solvent (i.e. Tetra Hydro Furan, Toluene) & water mixer in solvent recovery tank located at ground floor of Plant No.2, and 26 workers are injured.
2. Mr. Nayan Jadav (company representative) informed that this incident happened around 1:30 AM & it might be due to leakage of the gasket of THF (Tetra Hydro Furan) storage tank capacity 25 KL. THF leakage create vapour cloud after coming into contact with the air and took fire after that converted into blast.
3. THF (Tetra Hydro Furan) tank is located in tank farm area where might be this fire/blast affected plant number 02 machinery like recovery tank, pipeline and other machinery which is located opposite tank farm.
4. Both plant i.e. tank farm and plant number 2 are affected hence source of fire/blast could not be verified.
5. During rescue 07 dead bodies were found within the affected area.
6. During visit, VOC-398 PPM and NO_2-0.3 PPM is measured @50 meter away from incident site. Due to high VOC level other information could not be verified.
7. Heavy dense smoke emission occurred at the time of fire incident and ambient air quality was very poor.

AND WHEREAS Industry has submitted following representation/request on dated: 30/11/2023.

a. To submit the compliance of DISH directions as suggested in DISH report and for the same required repairing / removing some equipment's & electric cable work in affected area; which required power.
b. Unit having many solvent in storage tank and it need to be stored under Nitrogen which requires power in nitrogen generate plant.
c. Unit having Ethylene Oxide in storage tank which has to be stored under chilled condition, required chilling plant, hence need Power to operate such plant.
d. Certain dismantle work has to be carried out for safety purpose which required power.

UNDER THE CIRCUMSTANCES, I, Dr. S. N. Aggravat, Unit Head, Surat of Gujarat Pollution Control Board is directed to issue the directions under Section – 31A of The Air (Prevention and Control of Pollution) Act-1981 as under:

I. This order shall be effective with immediate effect.

M/s. Aether Industries Ltd. (ID: 45359); Page 1 of 2

Sub Divisional Magistrate
City Prant, Surat.

78

II. Unit shall comply with DISH direction and submit it's compliance report.
III. To submit safety Audit report & HAZOP study report.
IV. To collect & dispose generated wastewater, burned/partially burned material due to fire incident in a scientific manner and submit details.
V. Unit shall carry out and submit final environment damage assessment report from reputed technical institute i.e. NEERI/IIT, as per the latest guideline of CPCB/Hon'ble NGT directions.
VI. Unit shall not carry out any production activity without prior permission of the Board.

Pay Rs. 50 Lakh as Interim Environment Damage Compensation through your online XGN Portal.

Details regarding action taken in this regard shall be communicated on following mail especially with UTR No.

1) uh-gpcb-surat@gujarat.gov.in
2) nlh-gpcb-ccd@gujarat.gov.in
3) ruh-gpcb-surat@gujarat.gov.in

If the above directions are not complied, you are liable for prosecution under Section 37 of the Air (Prevention and Control of Pollution) Act-1981 which provides punishment with imprisonment for a term not less than one year and six months and may extend to six years and with fine.

If any person aggrieved by the aforesaid direction, you may file an appeal under Section 31 of the Air (Prevention and Control of Pollution) Act, 1981 before Appellate Authority (Forests & Environment Department, Government of Gujarat) within thirty days from the date of this order.

This order is issued after approval of competent authority.

For and on behalf of
Gujarat Pollution Control Board,

(Dr. S. N. Agrawal)
Unit Head, Surat

NO: GPCB/CCA-SRT-2080(5)/ID_45359/ Date:

To:
M/s. Aether Industries Ltd.
Plot No: 8203, Sachin GIDC,
Sachin - 394230,
Tal: Chorasi, Dist: Surat.

M/s. Aether Industries Ltd. (ID: 45359) Page 2 of 2

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ – ૫

ANALYSIS REPORT FOR WATER / WASTE WATER SAMPLE

Sample ID:401713 - Analysis Completion:04/12/2023

Organic Chemicals manufacturing / LAB Inward : 41232

Gujarat Pollution Control Board, Surat
Plot No. II-13/2.3
GIDC - Pandesara
Surat - 394221
Tele:(0261) 2462656

TEST REPORT

Test Report No. : 41232 — Date: 04/12/2023

1. Name of the Customer : Aether Industries Limited - 45359
2. Address : Plot No. 8203, G.I.D.C., Sachin-394230, Taluka : Choryasi, District : Surat, GIDC : Sachin
3. Nature of Sample : REP-Representative/Grab, (Insp Type : HOR-H.O.Reference)
4. Sample Collected By : MR. BHAVESHGIRI CHANDUGIRI GOS
5. Quantity of Sample Received : @5 lit
6. Code No. of the Sample : 401713
7. Date & Time of Collection & Inwarding : 29/11/2023 , (1230 to 1330) & 01/12/2023
8. Date of Start & Completion of Analysis : 01/12/2023 & 04/12/2023
9. Sampling Point : From collection tank of ETP -
10. Flow Details (Remarks) : —
11. Mode of Disposal : Inhouse MEE & MVR with stripper and ATFD or sent to common MEE of Detox India
12. Ultimate Receiving Body : Send to GECL, MEPPL / Detox or Own MEE, Recycle
13. Temperature on Collection : 29 & pH Range on pH Strip :@ 7 to 8 on pH strip
14. Carboys Nos for : Barcode & Color & Appearance :Brownish
15. Water Consumption & W.W.G (KLPD) : Ind :776.000 , Dom :20.000 & Ind :189.000 , Dom :16.000

Sr	Parameter	Unit	Test Method	Range of Testing	Result
1	Temperature	Centigrade	IS: 3025 (Part - 9) - 1984 (Reaffirmed 2006)	Ambient oC - 60 oC	29
2	pH	pH Units	4500 H+ B APHA, Standard Methods 23rd ed.2017	1 - 14 pH Value As of	7.23
3	Total Dissolved Solids	mg/l	Gravimetric method, (2540 C APHA Standard Method	10 - 200000 mg/L	21452
4	Ammonical Nitrogen	mg/l	1), Titrimetric method (4500 NH3 B & C APHA Standar	1 - 2000 mg/L	196
5	Chemical Oxygen Demand	mg/l	APHA (23rd Edition)- 5220 B Open Reflux Method-2	5.0 - 50000 mg/l	4136
6	Phenolic Compounds	mg/l	4 Amino Antipyrine method without Chloroform Extra	0.1 - 50 mg/l	1.89
7	B.O.D (3 Days 27oC)	mg/l	3 - Day BOD test, IS-3025 (Part 44) 1993 Reaffirmed	05 - 60000 mg/l	1470

Laboratory Remarks : Finese By:445-lab_445 Dt.: 04/12/2023

J.D.OZA, Lab Head

Field Observation :

Note : 1. * - These parameters are NOT covered under the scope of NABL.
2. The results refer only to the tested samples and applicable parameters. Endorsement of products is neither inferred nor implied.
3. Samples will be destroyed after 10 days from the date of issue of test report unless otherwise specified.
4. This report is not to be reproduced wholly or in part or used in any advertising media without the permission of the Board in writing.
5. The Board is not responsible for the authenticity for the samples not collected by the Board's officials.
6. Total liability of our laboratory is limited to the invoiced amount. Any dispute arising out of this report is subject to Gujarat Jurisdiction only.
7. Permissible Limit as per Schedule VI of EPA Rules, 1986 as ammended by Second and Third ammendment 1993 for Effluents
8. Physicochemical and microbiological parameters, Std.Methods for Water and Waste Water - 23rd Edition by APHA.
9. Bioassay test (for toxicity)-IS:6582:Part-2:2001; Reaffirmed 2007.

04/12/2023 13:50:54

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ – 5

સચીન GIDC પો.સ્ટે. અ.મોત નં......../૨૦૨૩ તા.૩૦/૧૧/૨૦૨૩

<u>જાહેરાત આપનાર</u> :- ઉમેશ નવીનચંદ્ર ગોડીયાવાલા ઉ.વ.૨૯, ધંધો-નોકરી, રહેવાસી- ઘર નં.૮૬ નંદનવન સોસાયટી, કોઝવે નજીક, સિંગણપોર, સુરત મો.નં.૯૪૦૯૫૫૪૯૨૯૭.

<u>બનાવ બન્યા તારીખ</u> :- તા.૨૯/૧૧/૨૦૨૩ ના કલાક ૦૧/૩૦ ના અરસામાં

<u>બનાવની જગ્યા</u> :- સચીન જી.આઇ.ડી.સી. રોડ નં.૦૮, પ્લોટ નં.૮૨૦૩ ઉપર આવેલ ઐથર ઇન્ડસ્ટ્રીઝ લી. નામની રસાયણની કંપનીના યુનિટ-૦૧ માં પ્લાન્ટ નં.૦૨ વાળી જગ્યાએ તથા તેની આજુબાજુમાં

<u>બનાવ જાહેર તારીખ</u> :- તા.૩૦/૧૧/૨૦૨૩ કલાક ૦૯/૩૦ (પો.ઇન્સ.)
કલાક ૦૯/૩૫ (પી.એસ.ઓ.)

<u>ગુજરી જનાર</u> :- (૧) ધર્મેન્દ્ર નરેન્દ્ર મરાઠા ઉ.વ.૨૦ રહે-સચીન જી.આઇ.ડી.સી.,સુરત ની લાશ હોવાનુ જણાયેલ છે.
(૨) ૭ વણ ઓળખાયેલ માનવ કંકાલ (લાશ)

<u>બનાવની ટુંક વિગત</u> :-

એવી રીતની છે કે, તા.૨૯/૧૧/૨૦૨૩ ના રાત્રીના કલાક ૦૧/૩૦ વાગેના અરસામાં સચીન જી.આઇ.ડી.સી. રોડ નં.૦૮, પ્લોટ નં.૮૨૦૩ ઉપર આવેલ ઐથર ઇન્ડસ્ટ્રીઝ લી. નામની રસાયણની કંપનીના યુનિટ-૦૧ માં પ્લાન્ટ નં.૦૨ વાળી જગ્યાએ તથા તેની આજુબાજુમાં કોઇ અગમ્ય કારણોસર આકસ્મિક રીતે આગ લાગતા જે આગ અકસ્માતમાં કંપનીમાં કામ કરતા કર્મચારીઓ પૈકી કુલ ૦૭ કર્મચારીઓના મોત થયેલ હોય વિગેરે બાબત.

આથી તમોને લખી જણાવવાનુ કે, બનાવ બાબતે આ કામે જાહેરાત આપનાર ઉમેશ નવીનચંદ્ર ગોડીયાવાલા ઉ.વ.૨૯, ધંધો-નોકરી, રહેવાસી- ઘર નં.૮૬ નંદનવન સોસાયટી, કોઝવે નજીક, સિંગણપોર, સુરત નાઓની અમારા રૂબરૂની જાહેરાત લખી લઇ આ સાથે સામેલ રાખી મોકલેલ હોય જેના ઉપરથી અ.મોત દાખલ કરી, આગળની તપાસ અમારા તરફ રૂજુ કરશો.

તા.૩૦/૧૧/૨૦૨૩

સહી/-
(જે.આર.ચૌધરી)
પોલીસ ઇન્સ્પેક્ટર
સચીન GIDC પોલીસ સ્ટેશન
સુરત શહેર

પ્રતિ,
પો.સ્ટે.અમલદાર
સચીન GIDC પોલીસ સ્ટેશન
સુરત શહેર

Sub Divisional Magistrate
City Prant, Surat.

<u>તા.૩૦/૧૧/૨૦૨૩</u>

મારૂ નામ કેનીલ નવીનચંદ્ર ડીડીવાળાવાલા ઉ.વ.૨૬, ધંધો-નોકરી, રહેવાસી- ઘર નં-૮૬ નંદાવન સોસાયટી, હોલ્ડે નજીક, સિંગણપોર, સુરત મો.નં.૭૪૦૫૫૪૮૨૯૭.

રૂબરૂમાં પૂછવાથી જાહેર કરી મારી અધિકૃત હકીકત લખાવુ છું કે, હું ઉપર જણાવેલ સરનામે છેલ્લા ૨૦ વર્ષથી મારા પરીવાર સાથે રહું છું અને સચીન જી.આઈ.ડી.સી. રોડ નં-૮૦૮, પ્લોટ નં-૮૨૦૩ ઉપર આવેલ એથર ઇન્ડસ્ટ્રીઝ લી. નામની સ્થાપણની કંપનીના યુનિટ-૦૧ માં એચ.આર. વિભાગમાં મેનેજર તરીકે છેલ્લા આઠ વર્ષથી નોકરી કરૂ છું.

ગઈ કાલ તા.૨૯/૧૧/૨૦૨૩ ના રાત્રીના કલાક ૦૧/૩૦ વાગે અમારી એથર કંપનીમાં સ્ટોરેજ ટેન્કોવાળી જગ્યાએ તથા તેની બાજુમાં પ્લાન્ટ નં.૦૨ માં આવેલ ટી.એચ.એફ. ટેન્ક વાળી જગ્યાએ કોઈ અજાણ્યા કારણસર આકસ્મિક રીતે આગ લાગેલ હતી અને આગ તેની આજુબાજુના ભાગે પણ ફેલાયેલ હતી. જે આગ અકસ્માતના બનાવમાં કંપનીમાં નાઈટ શિફ્ટમાં નોકરી કરતા કર્મચારીઓ પૈકી કુલ ૨૭ કર્મચારીઓને શરીરે નાની મોટી ઈજાઓ થયેલ હોય તેઓને તાત્કાલીક એમ્બ્યુલન્સ તથા બીજા વાહનોમાં અલગ-અલગ હોસ્પિટલમાં સારવાર અર્થે મોકલી આપેલ. આગ અકસ્માતના કારણે કંપનીમાં મોટા પ્રમાણમાં નુકસાન થયેલ. ફાયર ફાયટર્સ દ્વારા સવાર કલાક ૦૮/૩૦ વાગે આગ બુજાવવામાં આવેલ.

ત્યારબાદ આગોએ કંપનીમાં બનાવ વખતે નાઈટ શીફ્ટમાં નોકરી ઉપર હાજર કર્મચારીઓ પૈકીના (૧) દિવ્યેશકુમાર નરશીભાઈ પટેલ ઉવ.૩૭ રહે.- ચીજગામ, તા-જલાલપોર, જી.-નવસારી (૨) ધર્મેન્દ્ર નરેન્દ્ર પ્રસાદ ઉવ.૨૦ રહે.-સચીન જી.આઈ.ડી.સી.,સુરત (૩) સુનિલકુમાર છોટુ વર્મા ઉવ.૨૫ રહે.- સચીન જી.આઈ.ડી.સી.,સુરત (૪) સંતોષ બિહારીલાલ વિશ્વકર્મા ઉવ.૪૧ રહે.- સચીન જી.આઈ.ડી.સી.,સુરત (૫) સનતકુમાર રામપ્રસાદ મિશ્રા ઉવ.૩૯ રહે.-સચીન જી.આઈ.ડી.સી.,સુરત (૬) ગણેશપ્રસાદ જયધર સાહુ ઉવ.૨૦ રહે.- સચીન જી.આઈ.ડી.સી.,સુરત (૭) અભિષેકકુમાર અખિલેશ યાદવ ઉવ.૧૯ રહે.-સચીન જી.આઈ.ડી.સી.,સુરત નાઓ મળી આવેલ ન હોય અને તેઓ મીસીંગ હોય તેઓ સબંધે બનાવવાળી જગ્યાએ પ્લાન્ટ નં.૦૨ તથા તેની આજુબાજુમાં સર્ચીંગ કરવુ જરૂરી હતુ પરંતુ બનાવવાળી જગ્યાએ આગનો મોટો બનાવ બનેલ હોય જેમાં પ્લાન્ટ નં.૦૨ વાળી બીલ્ડીંગનુ બાંધકામ તથા ઇન્સ્ટોલેશન સ્ટ્રક્ચર મોટા પ્રમાણમાં ડેમેજ હાલતમાં હોવાથી તેમજ તે જગ્યાએથી ધુમાડા નીકળતા હતા અને કેમીકલ જેવુ પ્રવાહી ટપકતુ હતુ જેથી બનાવવાળી જગ્યાએ બીલ્ડીંગની અંદર જવુ સુરક્ષાની દ્રષ્ટિએ હિતાવહ ન હતુ. ત્યારબાદ પ્લાન્ટ નં.૦૨ માં અંદર જઈ સર્ચ કરી શકાય તે રીતની પરીસ્થિતિ જણાતા. આપ સાહેબ તથા બીજા પોલીસ અધિકારીઓ અને માણસો તેમજ એફ.એસ.એલ.કચેરીના અધિકારીઓ, જી.પી.સી.બી.ના અધિકારીઓ, ફેક્ટરી ઇન્સ્પેક્ટરની ટીમ, સબ ડીવીઝનલ મેજી.શ્રી, સીટી પ્રાંત તેમજ હું પોતે, અમારી કંપનીના મેનેજર પરાગભાઈ દેસાઈ અને બીજા અધિકારીઓ તથા કંપનીના સેફટી વિભાગના કર્મચારીઓ કંપનીમાં પ્લાન્ટ નં.૦૨ તથા તેની આજુબાજુમાં સર્ચીંગ માટે આજરોજ વહેલી સવારે પાંચ વાગે કંપનીમાં ભેગા થયેલા અને આપ સાહેબે બે પંચોના માણસો અને મીસીંગ પર્સન પૈકીના હાજર રહેલા સબંધીઓને સાથે રાખી તેમજ વિડીયોગ્રાફર અને ફોટોગ્રાફર નાઓને સાથે રાખી કંપનીમાં પ્લાન્ટ નં.૦૨ તથા તેની આજુબાજુમાં સર્ચીંગ કરતા પ્લાન્ટ નં.૦૨ ના પહેલા માળે આળા નં.૦૪ બોક્સ વાળી જગ્યાએથી એક વણ ઓળખાયેલ માનવ કંકાલ સળગી ગયેલ હાલતમાં મળી આવેલ છે તેમજ તેની નજીકમાં આળા નં.૦૫ બોક્સ પાસે બે વણ ઓળખાયેલ માનવ કંકાલ સળગી ગયેલ હાલતમાં મળી આવેલ છે. તેમજ પ્લાન્ટ નં.૦૨ ના પહેલા માળે ઉત્તર તરફ પેસેજ વાળી જગ્યાએથી એક વણ ઓળખાયેલ માનવ કંકાલ સળગી ગયેલ હાલતમાં મળી આવેલ છે. તેમજ તેની નજીકમાં પહેલા માળ અને ગ્રાઉન્ડ ફ્લોરના ઉત્તર તરફના કટ આઉટના ભાગેથી એક વણ ઓળખાયેલ માનવ કંકાલ સળગી ગયેલ હાલતમાં મળી આવેલ છે તેમજ પ્લાન્ટ નં.૦૨ અને સ્ટોરેજ ટેન્કો વાળી જગ્યાની વચ્ચે ગ્રાઉન્ડ ફ્લોર પરથી માથુ અને હાથ પગ બળી ગયેલ હાલતમાં માંસ અને હાડકાવાળુ કંકાલ મળી આવેલ છે અને તેના પેન્ટની અંદરથી પર્સ મળી આવેલ હોય અને તેમાં આધારકાર્ડ હોય તે લાશ ધર્મેન્દ્ર નરેન્દ્ર પ્રસાદ ઉવ.૨૦ ની હોવાનુ જણાયેલ છે અને ત્યાં હાજર તેના ભાઈએ પણ તે લાશ ધર્મેન્દ્રની હોવાનુ જણાવેલ છે. જે તમામ લાશ (કંકાલ) ને પોસ્ટમોર્ટમ માટે ક્રમશ એમ્બ્યુલન્સ દ્વારા નવિ સિવિલ હોસ્પિટલ ખાતે મોકલી આપેલ છે. ત્યારબાદ થોડો સમય હોલ્ટ કરી પ્લાન્ટ નં.૦૨ વાળી જગ્યાએ અજવાળુ થતા ફરીથી છણાવટભરી રીતે સર્ચ તપાસ કરતા પ્લાન્ટ નં.૦૨ ના પહેલા માળે આળા નં.૦૩ પાસે બે રીસીવર ટેન્ક વચ્ચેથી એક સળગી ગયેલ હાલતમાં માનવ લાશ મળી આવેલ છે. જે લાશને પણ પોસ્ટમોર્ટમ માટે એમ્બ્યુલન્સ દ્વારા નવિ સિવિલ હોસ્પિટલ ખાતે મોકલી આપેલ છે,

આ રીતે કંપનીમાં બનાવ વખતે નાઈટ શીફ્ટમાં નોકરી ઉપર હાજર કર્મચારીઓ પૈકીના ઉપર જણાવ્યા મુજબના ૦૭ કર્મચારીઓની સળગી ગયેલ હાલતમાં લાશ (કંકાલ) મળી આવેલ છે પરંતુ તે પૈકી માત્ર ધર્મેન્દ્ર નરેન્દ્ર પ્રસાદ ની લાશ હોવાનુ જણાયેલ છે. બાકીની ૦૬ લાશ (કંકાલ) ની ઓળખ થઈ શકેલ નથી અને

Sub Divisional Magistrate
City Prant, Surat.

82

તેઓ કંપનીમાં આકસ્મિક રીતે બનેલ આગ અકસ્માતના બનાવમાં મરણ ગયેલ હોય જેથી આ બાબતે કાયદેસરની તપાસ થવા સારૂ મારી જાહેરાત છે.

જેથી મારી જાહેરાત હકીકત મારા લખાવ્યા મુજબની બરાબર અને ખરી છે.

રૂબરૂ

(જે.આર.ચૌધરી)
પોલીસ ઇન્સ્પેક્ટર
સચીન GIDC પોલીસ સ્ટેશન
સુરત શહેર

Sub Divisional Magistrate
City Prant, Surat.

ANNEXURE-6

SACHIN GIDC PO. STA. A.Death no. 148/2023
dated 30/11/2023

Advertiser :- Denish Navinchandra Dodiawala, Age-26, Occupation- Job, Resident- House No-86 Nandanvan Society, Near Causeway, Singanpore, Surat Mo.No.7405549297.

Incident occurrence D.T:- 29/11/2023 at 01/30 hrs.

Place of Incident :- At the place of Plant No.2 in Unit-01 of Chamical Company namely Aether Industries Ltd. situted on Sachin GIDC Road No.08, Plot No.8203 and around it.

Incident declared D.T. :- Dt.30/11/2023 Hours 09/30 (Po.Ins)

Hours 09/35 (P.S.O.)

Deceased :- (1) Dead body of Dharmendra Narendra Prasad, Age-20, Res. Sachin G.I.D.C., Surat.

(2) Six unidentified human skeletons (corpses).

Sub Divisional Magistrate
City Prant, Surat.

Brief details of incident:-

It is such that, on the night of 29/11/2023 at 01/30 hours, incidentally fire broke out due to some unknown reason in Plant No.02 and around of unit-01 of a chemical company named Aether Industries Ltd. situated on Sachin G.I.D.C. Road No.08, Plot No.8203 in which fire accident total 07 workers died out of workers working in the company etc. regarding.

Therefore, to inform you that, the advertise of the advertiser regarding the incident Denish Navinchandra Dodiawala Age-26, Occupation-Job, Resident- House No-86 Nandanvan Society, Near Causeway, Singanpore, Surat has written before us and sent by enclosing herewith from which, file the A.Death and depute to us the further investigation.

Dt.30/11/2023

sd/-illegible
(J. R. Chaudhari)
Police Inspector
Sachin GIDC Police Station
Surat City

To, Po. Sta. Officer
Sachin GIDC Police Station
Surat City

Sub Divisional Magistrate
City Prant, Surat.

Dt.30/11/2023

My name Denish Navinchandra Dodiawala, Age-26, Occupation-Job, Residing : House No.86 Nandanvan Society, Near Causeway, Singarpore, Surat Mo.No.7405549297.

On being asking in person, herebby declare my advertise and fact that, I am residing with my family at above mentioned address for last 20 years and I have been working fro the last eight years as a manager in H.R. of Unit-01 of chemical company named Aether Industries Ltd. situated on Sachin G.I.D.C. Road No.08, Plot No.8203.

Yesterday on 29/11/2023 at 01/30 hours night due to unknown reason an accidentally fire was broke at the place of Storage Tanks and T.F.F. Tank in Plant No.02 in our Aether company and the fire was spread to its around. A total of 27 employees working in the night shift in the company who suffered minor injuries in the fire accident were immediately sent to different hospitals in ambulances and other vehicles for

Sub Divisional Magistrate
City Prant, Surat.

treatment. Due to the fire accident, the company suffered huge losses. The fire was extinguished by fire fighters at 08/30 am.

Then we found that among the employees present on the job in the night shift in the company (1) Divyesh Kumar Narsinghbhai Patel Age-37, Res. Chijgam, Ta. Jalalpor, Dist. Navsari, (2) Dharmendra Narendra Prasad, Age-20, Res. Sachin G.I.D.C. Surat, (3) Sunilkumar Chhangu Burma, Age- Res. G.I.D.C., Surat (4) Santosh Viharilal Vishwakarma, Age-41, Sachin G.I.D.C., Surat (5) Sanatkumar Radheshyam Mishra Age-39 Res. Sachin G.I.D.C., Surat (6) Ganesh Prasad Jawahar Shahu Age-20, Res.- Sachin G.I.D.C., Surat (7) Abhishek Kumar Akhilesh Yadav Age-19, Res.-Sachin G.I.D.C., Surat are not found and they are missing. It was necessary to search the plant no.2 and its sorroundings but there was a major fire incident at the construction site in which the construction and installation structure of the building with Plant No.02 was in a highly damaged condition and smoke was emanating from that place and liquid like chemicals were dripping so that it was not in

Sub Divisional Magistrate
City Prant, Surat.

favour to go inside the building at the incident site. Then, seeing that the situation could be searched inside the plant no.02, you sir and other police officers and men as well as officers of F.S.L. office, officers of G.P.C.B., team of factory inspector, Sub Divisional Magi., City and myself, our company manager Paragbhai Detroja and other officers and employees of the safety department of the company gathered in the company today at 5 o'clock in the morning for the search of the plant no.2 and its sorroundings and you sir along with two persons of Panchas and present relatives out of missing person and along with videographer and photographer, as searching the plant No.2 in the company and its sorrounding, an unidentified human skeleton was found in a charred condition is found at Phase No.4 walk-way place on first floor of Plant No. 02 and two unidentified human skulls were found in charred condition near the walkway phase No.05. Also, an unidentified human skeleton was found in a charred condition on the first floor of plant no.2. Also near it an unidentified human skull was found in a charred condition from

Sub Divisional Magistrate
City Prant, Surat.

the cut out on the north side of the first floor and ground floor. Also, between the plant no. 02 and the place with the storage tanks, a skeleton with flesh and bones was found from the ground floor in the condition of burnt head and hands and feet and a purse was found inside his pants and the body was found to be that of Dharmendra Narendra Prasad Age-20. And his brother present there has also stated that the body belongs to Dharmendra. All the dead bodies (skeletons) have been sent to Navi Civil Hospital by ambulance for post-mortem. After halting for some time at the place of plant no.02, after making a thorough search, a burnt human body was found between two receiver tanks near phase No.03 on the first floor of plant No.02. The body has also been sent by ambulance to Navi Civil Hospital for postmortem.

In this way, among the employees who were present on the job in the night sheet at the time of the incident in the company, as mentioned above, the body (skeleton) of 07 employees was found in burnt condition, but among them only the body of

Sub Divisional Magistrate
City Prant, Surat.

Dharmendra Narendra Prasad was found. Remaining 06 corpses (skeletons) could not be identified and they may have died in accidental fire accident in the company, so I have declared that a legal inquiry should be conducted in this matter.

Such my declaration fact is true and correct as per written by me.

Before
sd/-illegible
(J. R. Chaudhari)
Police Inspector
Sachin GIDC Police Station
Surat City

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ – ૭

પંચનામુ

શરૂ કર્યા તા.૩૦/૧૧/૨૦૨૩ કલાક ૦૧/૦૦

અ.નં. નામ જાત ઉ.વ. ધંધો રહેવાસી

(૧) જગદીશભાઈ જેસંગભાઈ ભરવાડ, ઉ.વ.૩૨, ધંધો-વેપાર રહેવાસી- ઘર નં.૦૭, ગોપાલનગર, સચીન રેલ્વે સ્ટેશન પાસે, કનસાડ રોડ, સચીન,સુરત મો.નં.૯૯૧૩૭૪૨૭૭૩.

(૨) ગોપાલ અજુભાઈ ભરવાડ, ઉ.વ.૨૨, ધંધો-ડ્રાઈવીંગ, રહેવાસી- ગોપાલનગર, સચીન રેલ્વે સ્ટેશન પાસે, કનસાડ રોડ, સચીન,સુરત મો.નં.૯૧૦૬૨૩૮૩૫૯.

એ રીતેના અમો ઉપર લખેલ નામવાળા પંચોને તમો સચીન જી.આઈ.ડી.સી. પો.સ્ટે.ના પોલીસ માણસોના બોલાવવાથી અને સચીન જી.આઈ.ડી.સી. રોડ નં.૦૮, પ્લોટ નં.૮૨૦૩ ઉપર આવેલ એથર ઈન્ડસ્ટ્રીઝ લી. નામની કંપનીના ગેટની સામે આવી હાજર થયા.

અને આપ સાહેબે તમારો જાત પરીચય જે.આર.ચૌધરી, પોલીસ ઈન્સ્પેક્ટર, સચીન GIDC પો.સ્ટે.,સુરત શહેર તરીકેની આપી અમો પંચોને સમજ કરી કે,સચીન GIDC પો.સ્ટે. જાહેરવા જોગ નં.૫૬/૨૦૨૩ તા.૨૯/૧૧/૨૦૨૩ મુજબના કામે તા.૨૯/૧૧/૨૦૨૩ ના રાત્રીના કલાક ૦૧/૩૦ વાગ્યેના અરસામાં સદર એથર ઈન્ડસ્ટ્રીઝ લી. નામની કંપનીમાં પ્લાન્ટ નં.૦૨ તથા તેની આજુબાજુમાં બનેલ આગ અકસ્માતના બનાવમાં કંપનીમાં કામ કરતા કુલ ૨૭ જેટલા કર્મચારીઓ દાઝ જવાથી તેઓને નાની મોટી ઈજાઓ થયેલ છે તેમજ બનાવ વખતે કંપનીમાં હાજર કર્મચારીઓ સબંધે કંપની પાસેથી માહીતી મેળવતા બનાવ સમયે કંપનીમાં હાજર કર્મચારીઓ પૈકી (૧) દિવ્યેશકુમાર પટેલ (૨) સંતોષ વિશ્વકર્મા (૩) સનતકુમાર મિશ્રા (૪) ધર્મેન્દ્રકુમાર (૫) અજીતપ્રસાદ (૬) સુનિલકુમાર (૭) અભિષેક સીંગ નામના કર્મચારીઓ મળી આવેલ નથી અને તેઓ મીસીંગ છે અને તેઓ બનાવવાળી જગ્યાએ પ્લાન્ટ નં.૦૨ કે તેની આજુબાજુમાં ફસાયેલ હોય અથવા મરણ ગયેલ હાલતમાં હોવાની શક્યતા રહેલ છે પરંતુ બનાવવાળી જગ્યાએ આગનો મોટો બનાવ બનેલ હોય જેમાં પ્લાન્ટ નં.૦૨ વાળી બીલ્ડીંગનુ બાંધકામ તથા ઈન્સ્ટોલેશન સ્ટ્રક્ચર ખુબ જ ડેમેજ હાલતમાં હોય તેમજ તે જગ્યાએથી ધુમાડા નીકળતા હોય અને કેમીકલ જેવુ પ્રવાહી ટપકતુ હોય જેથી તે બિલ્ડીંગમાં કે તેની આજુબાજુમાં જવુ સુરક્ષાની દ્રષ્ટિએ હિતાવહ જણાતુ ન હતુ પરંતુ હાલમાં તે બિલ્ડીંગ અને તેની આજુબાજુમાં કંપનીના સેફ્ટી વિભાગના માણસોને સાથે રાખી સર્ચીંગ કરવુ અત્યંત જરૂરી છે. જેથી અત્રે હાજર પોલીસ અધિકારીઓ અને માણસો તેમજ અલગ-અલગ વિભાગના સરકારી અધિકારીઓ, એફ.એસ.એલ.કચેરીના અધિકારીઓ તેમજ કંપનીના સેફ્ટી વિભાગના માણસો અને નહી મળી આવેલ કંપનીના કર્મચારીઓના સગા સબંધીઓ પૈકીના હાજર સગા સબંધીઓને સાથે રાખી તેમજ વિડીયોગ્રાફર અને ફોટોગ્રાફર નાઓને સાથે રાખી બનાવવાળી જગ્યાએ કંપનીમાં પ્લાન્ટ નં.૦૨ તથા તેની આજુબાજુમાં સર્ચીંગ કરવાનુ હોય જે અંગેની કાર્યવાહીમાં પંચ તરીકે હાજર રહી જોઈ તપાસી પંચનામુ લખાવવા સમજ કરતા અમો પંચો રાજીખુશી દર્શાવી જોઈ તપાસી લખાવીએ છીએ કે,

અત્રે હાજર છે તે એફ.એસ.એલ.કચેરીના અધિકારીશ્રીઓએ તેમનો પરીચય શ્રી પી.બી.મકવાણા અને શ્રી વી.કે.રાવલ તરીકેનો આપ્યો. તેમજ જી.પી.સી.બી.ના હાજર અધિકારીશ્રીઓએ તેમનો પરીચય શ્રી ડી.જી.ભાગ્યાં ઓઝા, પ્રાદેશીક અધિકારી, શ્રી એન.એમ.કાંવર, વૈજ્ઞાનિક અધિકારી, શ્રી ભાર્ગવસિંહ ગોહિલ, મદદનીશ પર્યાવરણ ઈજનેર તરીકેનો આપ્યો , તેમજ ઔદ્યોગીક સલામતિ વિભાગના શ્રી શ્રીજેશ ચૌહાણ, નાયબ નિયામક, શ્રી એસ.એ.ચૌહાણ, મદદનીશ નિયામક, શ્રી વી.વી.ચૌહાણ, ઔદ્યોગીક સલામતિ અને સ્વાસ્થ્ય અધિકારી તરીકેનો આપ્યો, તેમજ શ્રી વી.જે.ભંડારી, સબ ડીવીઝનલ મેજી., સુરત સીટી પ્રાંત તરીકેનો આપ્યો, તેમજ તમો પોલીસ સાથે હાજર ફોટોગ્રાફર/વિડીયોગ્રાફર નાઓએ તેમનો પરીચય (૧) છગનભાઈ ભવાનભાઈ ટેલર (૨) રવિ છગનરાજભાઈ સાંકળીયા તરીકેનો આપ્યો તેમજ મીસીંગ થયેલ કંપનીના કર્મચારીઓના સગા સબંધીઓ પૈકીના હાજર સગા સબંધીઓ જેમાં (૧) મયુર નરસિંહભાઈ પટેલ (૨) યોગેન્દ્ર નરેન્દ્ર યાદવ (૩) સંતોષ છાંગુ વર્મા નાઓએ તેઓનો પરીચય આપી, તેમજ હાજર એથર ઈન્ડસ્ટ્રીઝ લી. કંપનીના મેનેજર પરાગભાઈ દેસાઈ નાઓએ તેમનો પરીચય આપી બીજા કંપનીના અધિકારીઓ અને કંપનીના સેફ્ટી વિભાગના માણસોને સાથે રાખી જરૂરી સુરક્ષાના સાધનો અને અલગ-અલગ ટોર્ચ સાથે કંપનીના પ્લાન્ટ નં.૦૨ ના ગ્રાઉન્ડ ફ્લોરના પુર્વ તરફના ગેટથી અંદર દાખલ થઈ ગ્રાઉન્ડ ફ્લોર ઉપર સર્ચ તપાસ કરતા ગ્રાઉન્ડ ફ્લોરના ભાગે બિલ્ડીંગ તથા ઈન્સ્ટોલેશનને ઘણુ નુકશાન થયેલ છે તેમજ ફ્લોરીંગના ભાગે આગ બુજાવવા માટેના બાટલાઓ અને બીજા સાધન સામગ્રી અને કેમીકલ ગીલા થયેલ પાણી પથરાયેલ છે અને આર.સી.સી.ના તુટેલા પોપડા વેર વિખેર પડેલ છે, આવી ગ્રાઉન્ડ ફ્લોરના ભાગે કોઈ માણસ જીવીત કે મરણ ગયેલ હાલતમાં મળેલ નથી. ત્યારબાદ પરત પુર્વ તરફના ગેટ પાસે આવી પહેલા માળે જવાના દાદર વાટે ઉપર પહેલા માળે આવી સર્ચ તપાસ કરતા ના ગાળા નં.૪ પાસેના ખોડવે વાળી જગ્યાએ એક માનવ કંકાલ મળી આવેલ છે. તેની

Sub Divisional Magistrate
City Prant, Surat.

નજીકમાં ગાળા નં.૫ પાસેના વોક-વે વાળી જગ્યાએ બે માનવ કંકાલ મળી આવેલ છે. જે પૈકી ગાળા નં.૪ પાસેના વોક-વે વાળી જગ્યાએ પડેલ માનવ કંકાલ જોતા તેની સંપુર્ણ શરીરનો ભાગ બળી ગયેલ હોય તેની ઓળખ થઈ શકે તેમ નથી. તેમજ ગાળા નં.૫ પાસેના વોક-વે વાળી જગ્યાએ પહેલા પુર્વ તરફના માથા વાળી સિડીમાં એક માનવ કંકાલ પડેલ છે જેના માથાના ભાગેથી પીળા જેવા કલરનો પદાર્થ બહાર નીકળેલો દેખાય છે. તેની સંપુર્ણ શરીરનો ભાગ બળી ગયેલ હોય તેની ઓળખ થઈ શકે તેમ નથી. તેની નજીકમાં જ પશ્ચિમના માથા વાળી સિડીમાં એક માનવ કંકાલ પડેલ છે. જેના કમરના ભાગે બળી ગયેલ હાલતમાં કમર પટ્ટાનુ બક્કલ ચોંટેલ છે. તેનો સંપુર્ણ શરીરનો ભાગ બળી ગયેલ હોય તેની ઓળખ થઈ શકે તેમ નથી. જે ત્રણેય માનવ કંકાલ (લાશ) ને અલગ-અલગ સ્ટ્રેચરમાં બહાર એમ્બ્યુલન્સમાં મુકાવવા મોકલી આપી ત્યારબાદ આગળ સર્ચ તપાસ કરતા ગાળા નં.૫ ની ઉત્તર તરફ આગ અકસ્માતના કારણે ટેન્ક નીચે પડી જવાથી ખોલ ખાડો જગ્યા છે તેની ઉત્તરે પુર્વ પશ્ચિમનો આશરે પ્રત્યેક ફુટ પહોળો વોક-વે છે ત્યાં પીલર પાસે એક માનવ કંકાલ (લાશ) પડેલ છે તેની ઉપર સ્લેબના તુટેલા પથ્થરોના ટુકડાઓ પડેલા છે તેમજ પેટના ભાગેથી આંતરડા બહાર નીકળેલા દેખાય છે. જે સ્લેબના તુટેલા પથ્થરો હટાવી જોતા તેના શરીરનો ભાગ બળી ગયેલ હાલતમાં હોય તેની ઓળખ થઈ શકે તેમ નથી. જે માનવ કંકાલ (લાશ) ને સ્ટ્રેચરમાં બહાર એમ્બ્યુલન્સમાં મુકાવવા મોકલી આપી. અહીં બાજુમાં ગાળાં નં.૫ ની ઉત્તર તરફ આગ અકસ્માતના કારણે ટેન્ક નીચે પડી જવાથી ખોલ ખાલી જગ્યા છે તેમાં ઉપરના ભાગે એક માનવ કંકાલ પડેલ છે. જેનો શરીરનો ભાગ સંપુર્ણ બળી ગયેલ હોય અને તે જગ્યાએ જઈ શકાય તેમ ન હોય જેથી કંપનીના સેફટી વિભાગના કર્મચારીના શરીરે સેફટી બેલ્ટ અને દોરડા બાંધી નીચે ઉતારી તે માનવ કંકાલ અને તેની આજુબાજુમાં પડેલ હાડકાઓ બહાર કઢાવી એક સ્ટ્રેચર ઉપર મુકતા તે માનવ કંકાલની પણ ઓળખ થઈ શકે તેમ ન હોય તેને બહાર એમ્બ્યુલન્સમાં મુકવા મોકલી આપી. ત્યારબાદ પહેલા માળે પશ્ચિમ તરફના દાદર વાટે ઉપર બીજા માળે આવ્યા. અહીં સર્ચ તપાસ દરમ્યાન બીજા માળે કોઈ માણસ જીવીત કે મરણ ગયેલ હાલતમાં મળેલ નથી. ત્યારબાદ ત્રીજા માળે આવી સર્ચ તપાસ કરતા ત્યાં પણ કોઈ માણસ જીવીત કે મરણ ગયેલ હાલતમાં મળેલ નથી. ત્યારબાદ પ્લાન્ટ નં.૦૨ ની બહાર આવી પ્લાન્ટ નં.૦૨ તથા તેની સામે આવેલ સ્ટોરેજ ટેન્કના ફાર્મ વાળી જગ્યાએ ગ્રાઉન્ડ ફ્લોર ઉપર સર્ચ તપાસ કરતા સ્ટોરેજ ટેન્કના ફાર્મની નજીકમાં ઉત્તર તરફ આડીને એક માથુ અને બન્ને હાથ પગ બળી ગયેલ હાલતમાં માંસ અને હાડકાવાળુ કંકાલ મળી આવેલ છે જેની ઓળખ થઈ શકે તેમ નથી પરંતુ તેના શરીરના માંસ સાથે ચોંટેલ કપડામાંથી એક પર્સ મળી આવેલ છે તેમાંથી એક આધારકાર્ડ તથા પાનકાર્ડ હોય તેમા નામ ધર્મેન્દ્ર નરેન્દ્ર પ્રસાદ લખેલ છે. જેથી તે કંકાલ (લાશ) પોતાના ભાઈ ધર્મેન્દ્ર નરેન્દ્ર પ્રસાદની હોવાનુ હાજર ધીરેન્દ્ર નરેન્દ્ર યાદવ જણાવે છે. જે કંકાલ (લાશ) ને સ્ટ્રેચર ઉપર મુકી તેને એમ્બ્યુલન્સમાં મુકાવી મળી આવેલ તમામ ૦૬ માનવ કંકાલ (લાશ)ને અલગ અલગ એમ્બ્યુલન્સમાં પોસ્ટમોર્ટમ માટે નવિ સિવિલ હોસ્પિટલ ખાતે મોકલી આપેલ છે.

ત્યારબાદ સર્ચ તપાસ દરમાન પ્લાન્ટ નં.૦૨ ની અંદર તથા તેની આજુબાજુમાં કેમીકલનો ધુમાડો ફેલાયેલ હોય જેથી તમામ સર્ચ તપાસમાં રોકાયેલ માણસોએ થોડો સમય પ્લાન્ટ નં.૦૨ થી થોડી દુર હોલ્ટ કરી ત્યારબાદ સવાર થતા અને સુર્ય પ્રકાશ નીકળતા અજવાળુ થતા ફરીથી બધા પ્લાન્ટ નં.૦૨ માં ગ્રાઉન્ડ ફ્લોરના ભાગે આવી સર્ચ તપાસ કરતા ઝીણવટભરી રીતે સર્ચ તપાસ કરતા પ્લાન્ટ નં.૦૨ ના પહેલા માળે કોઈ માણસ જીવીત કે મરણ ગયેલ હાલતમાં મળેલ નથી. ત્યારબાદ પહેલા માળે આવી ત્યાં ઝીણવટભરી રીતે સર્ચ તપાસ કરતા ત્યાં ગાળા નં.૦૩ પાસે દક્ષિણ તરફ બે રીસીવર ટેન્ક વચ્ચે છતીના ભાગે પડેલ એક માનવ લાશ મળી આવેલ છે. તેને કંપનીના સેફટી વિભાગના માણસોએ બહાર કાઢતા તેને સ્ટ્રેચર ઉપર ચત્તી હાલતમાં રાખી જોતા જે આખા શરીરે સળગી ગયેલ હાલતમાં છે જેથી તેની ઓળખ થઈ શકે તેમ નથી. જે લાશને પણ પોસ્ટમોર્ટમ માટે એમ્બ્યુલન્સ દ્વારા નવિ સિવિલ હોસ્પિટલ ખાતે મોકલી આપેલ છે. ત્યારબાદ વારા ફરતી પ્લાન્ટ નં.૦૨ ના બીજા તથા ત્રીજા માળે તેમજ બાજુની બિલ્ડીંગ અને આજુબાજુની જગ્યાઓએ ઝીણવટભરી રીતે સર્ચ તપાસ કરતા કોઈ માણસ જીવીત કે મરણ ગયેલ હાલતમાં મળેલ નથી.

એ રીતેનુ ઉપર લખેલ પંચનામુ લેપટોપ ઉપર લખેલ છે જેની પ્રિન્ટ કાઢી વાંચી જોતા અમો પંચોના નજરે જોયા, જાણ્યા અને લખાવ્યા મુજબનુ બરાબર અને ખરૂ હોય જે વાંચી સમજી આ નીચે સહીઓ કરેલ છે. તા.૩૦/૧૧/૨૦૨૩ ના કલાક ૦૯/૦૦ સુધી.

રૂબરૂ

પંચ.૧ ....

પંચ.૨ ....

(જે.આર.ચૌધરી)
પોલીસ ઇન્સપેક્ટર
સચીન GIDC પોલીસ સ્ટેશન
સુરત શહેર

Sub Divisional Magistrate
City Prant, Surat.

ANNEXURE-7

PANCHNAMU

Start Dt.30/11/2023 Hour 05/00

No. Name Caste Age Occupation Residing

(1) Jagdishbhai Jasingbhai Bharwad, Age 32, Occupation-Business, Resident - House No. 07, Gopalnagar, Near Sachin Railway Station, Kansad Road, Sachin, Surat Mo. No. 9913742773.

(2) Gopal Ajubhai Bharwad, Age 22, Occupation-Driving, Resident- Gopalnagar, Near Sachin Railway Station, Kansad Road, Sachin, Surat Mo.No.9106238396.

In that way, we the above named Panchas came and present at the front of the gate of the company named Aether Industries Ltd. situated on G.I.D.C Road No.08 Plot No.8203 on calling of police personnel of Sachin G.I.D.C. Po. Sta.

Here you sir introduced yourself as J.R. Chaudhuri, Police Inspector, Sachin G.I.D.C. Po. Sta. Surat City and explained that

Sub Divisional Magistrate
City Prant, Surat.

in the matter of Sachin G.I.D.C. Po Sta. Janva Jog No.56/2023, dt.29/11/2023, at 01/30 hours on 29/11/2023, a total of 27 employees working in the company suffered minor injuries in the incident of fire accident at plant no.02 and its surroundings in the company named Ather Industries Ltd. Also, among the employees present in the company at the time of the incident, among the employees present in the company at the time of the incident are (1) Divyesh Kumar Patel (2) Santosh Vishwakarma (3) Sanathkumar Mishra (4) Dharmendra Kumar (5) Ganesh Prasad (6) Sunil Kumar (7) Abhishek Singh are not found and are missing and they are likely to be trapped or dead in or around Plant No.02 at the incident place but there is a major fire incident in the incident site in which the construction and installation structure of the building bearing plant no.02 is in a very damaged condition and there is smoke coming out from that place and liquid like chemicals are dripping so that it is not considered necessary from the point of view of safety to go into or

Sub Divisional Magistrate
City Prant, Surat.

around the building but at present, it is very necessary to search the building and its surroundings by keeping the company's safety department men. So that police officers and men present here as well as government officials of different departments, FSL office officials and company safety department men and the present relatives of the company employees who are not found are kept together and videographers and photographers are kept together and as to do the searching at the incident site in plant No.02 and its surroundings in the company, as explained to remain as Panch and to write Panchnamu by seeing investigating in the proceeding regarding the same, we Panchas shown willing and after seeing investigating, it is to write that,

Officials of FSL office present here introduced themselves as Mr. P.B Makwana and Mr. V. K. Raval. Also, the present officers of G.P.C.B. introduced him as Shri Dr. Jinnasha Ojha, Regional Officer, Mr. N.M. Kawar, Scientific Officer, Mr. Bhargavasinh Gohil, Assistant Environmental Engineer, and Mr. Brijesh

Sub Divisional Magistrate
City Prant, Surat.

Chauhan, Deputy Director of Industrial Safety, Mr. S.A. Chauhan, Assistant Director, Mr. V.V. Chauhan, as Industrial Safety and Health Officer, as well as Mr. V.J. Bhandari, Sub Divisional Magi., Surat City and the photographer/videographer present with the Police gave their identity as (1) Jigarbhai Bharatbhai Taylor (2) Ravi Jivrajbhai Chansiya and the present relatives of the employees of the missing company including (1) Mayur Narsinghbhai Patel (2) Yogendra Narendra Yadav (3)) Santosh Changu Burma introduced them also present company manager of Aether Industries Ltd. Paragbhai Detroja Nao introduced himself along with other company officials and company safety department men with necessary safety equipment and different torches entered through the eastern gate of the ground floor of the company's plant no.02 and as conducted a search on the ground floor, buildings and installations are heavily damaged on the ground floor and fire extinguishers and other equipment materials and chemical mixed

Sub Divisional Magistrate
City Prant, Surat.

water are strewn on the flooring and broken casings of R.C.C. are strewn about. No man was found alive or dead on the ground floor. Then came back to the gate towards the east side and came to the first floor through the staircase and searched on the first floor. There, a human skeleton was found in the walkway near phase no.4. Two human skulls have been found near it in a walkway near the phase. Out of which, it is not possible to identify the entire body part of the man lying on the walkway near the phase no.4 as it is burnt totally. Also, a human skull is lying in the position of the head facing east at the walkway near the phase No.05 from which a yellow colored substance is seen coming out from the head. His entire body was burnt beyond recognition. Near it lies a human skull in a western head position. A burnt buckle of waist belt is affixed. His entire body was burnt beyond recognition. After which the three human skeletons (corpses) were sent out in separate stretchers to be placed in the ambulance thenafter, after further search, to the

Sub Divisional Magistrate
City Prant, Surat.

north of the phase, there is a round empty space due to a tank falling down due to a fire accident. To the north of it, there is a three-foot wide walkway to the eastern part, where there is a human skeleton (corpse) lying near the pillar, with fragments of broken stone slabs lying on thereon. Also the intestines are seen protruding from the abdomen. It is not possible to identify the part of his body which is in burnt condition after removing the broken stones of the slab. Sent the human skeleton (corpse) on a stretcher to be placed outside in an ambulance. Next to this, to the north of phase no.5, there is a round space due to a tank falling down due to a fire accident, with a human skull lying on top of it. The part of the body is completely burnt so tying a safety belt and rope down to the employee of company's safety department removed out the human skeleton and removing the bones lying around it and placing it on a stretcher, as that human skeloton can be identified, he was sent outside to be put in an ambulance. Then came up to the second floor through the

Sub Divisional Magistrate
City Prant, Surat.

western staircase on the first floor. During the search investigation here, no person was found alive or dead on the second floor. After such a search on the third floor, even there no man was found alive or dead. After that, outside Plant No.02, in the place of plant No.02 and storage tank farm in front of it, searching on the ground floor, one head and both hands and feet were found near the storage tank farm in the north side in burnt condition. Which cannot be identified but along with his body, a wallet was found in the Chotal cloth, one of which contains an Aadhaar card and a PAN card with the name Dharmendra Narendra Prasad written on it. So the present Yogendra Narendra Yadav says that the skeleton (corpse) belongs to his brother Dharmendra Narendra Prasad. The skeleton (corpse) was put on a stretcher and put in an ambulance totalling 06 human skulls (corpses) which were found on a stretcher and placed in an ambulance have been sent to Navi Civil Hospital for post-mortem in different ambulances.

Sub Divisional Magistrate
City Prant, Surat.

Then during the search investigation, chemical smoke was spread inside and around the plant no.02 so that all the men involved in the search investigation halted for some time some distance from the plant no.02 and after getting up and waking up in the sunlight, all the people again went to the ground floor of the plant no.02. No person was found alive or dead on the first floor of Plant No. 02 after a thorough search. After that, after coming to the first floor, a human body was found lying on the chest between the two receiver tanks towards the south near phase No. 03. He was taken out by the men of the company's safety department who found him lying on a stretcher with his entire body who cannot be identified. The body has also been sent by ambulance to Navi Civil Hospital for postmortem. After that, a thorough search of the second and third floor of Vara Farti Plant No. 02 and the adjoining building and the surrounding areas did not find any person alive or dead.

Sub Divisional Magistrate
City Prant, Surat.

The above written Panchnamu has been written on a laptop, the printout of which has been printed out and read seen by us Panchas, we have signed below after reading understanding.

Dt. 30/11/2023 till 09/00 hrs.

Panch.1 sd/-illegible

Panch.2 sd/-illegible

Before
sd/-illegible
(J. R. Chaudhari)
Police Inspector
Sachin GIDC Police Station
Surat City

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ – ૮

જાવક નં. ૯૩૭૫ /૨૦૨૩
પોલીસ ઇન્સ્પેક્ટરની કચેરી,
સચીન GIDC પો.સ્ટે.,સુરત શહેર
તા.૧૨/૧૨/૨૦૨૩

સંયુક્ત નિયામક
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય કચેરી,
સુરત રીજીયન, સુરત.
13 DEC 2023
આવક નં. ૧૩૧૯૮

પ્રતિ
નાયબ નિયામક શ્રી,
ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય,
જીલ્લા સેવા સદન-૨, બી બ્લોક, છઠ્ઠા માળે,
અઠવાલાઇન્સ, સુરત શહેર

<u>વિષય</u> :- એથર ઇન્ડસ્ટ્રીઝ લી. કંપનીમાં બનેલ આગ-અકસ્માતના બનાવ સબંધે સંયુક્ત તપાસનો અહેવાલ મોકલવા બાબત.

<u>સંદર્ભ</u> :- કલેક્ટર અને જીલ્લા મેજી.શ્રી,સુરત શહેર ની કચેરીના ક્રમાંક, નં.ડીઝાસ્ટર /સચીન જી.આઇ.ડી.સી./એથર ઇન્ડસ્ટ્રીઝ/બ્લાસ્ટ/અહેવાલ/વ.શી/૧૮૭૦ થી ૧૮૭૪ /૨૦૨૩ તા.૩૦/૧૧/૨૦૨૩

સવિનય, જે.આર.ચૌધરી, પોલીસ ઇન્સ્પેક્ટર, સચીન GIDC પો.સ્ટે., સુરત શહેર નાઓની વિનંતિ રીપોર્ટ કે,

ઉપરોક્ત વિષય અને સંદર્ભ અન્વયે જણાવવાનુ કે, કલેક્ટર અને જીલ્લા મેજી.શ્રી,સુરત શહેર-નાઓ દ્વારા સચીન જી.આઇ.ડી.સીમા આવેલ એથર ઇન્ડસ્ટ્રીઝ લી. કંપનીમાં બનેલ બ્લાસ્ટ દુર્ઘટના અંગે સમિતિની રચના કરવામાં આવેલ જેનો સંયુક્ત અહેવાલ દિન-૦૭ માં રજુ કરવા જણાવેલ, જે આધારે અમોએ તા.૦૪/૧૨/૨૦૨૩ ના રોજ બનાવ અનુસંધાને થયેલ તપાસનો અહેવાલ આપને પાઠવવામાં આવેલ છે. ત્યારબાદ તા.૦૭/૧૨/૨૦૨૩ ના રોજ કલેક્ટર અને જીલ્લા મેજી.શ્રી સમક્ષ સમિતિના તમામ સભ્યો હાજર રહેલ તે વખતે એફ.એસ.એલ.રીપોર્ટ મેળવી રીપોર્ટ કરવા અંગે મૌખિક સુચના કરવામાં આવેલ.

આ કામે બનાવ હકીકત એવી રીતેની છે કે, સચીન G.I.D.C. પોલીસ સ્ટેશન અ.મોત નં.૧૪૮/૨૦૨૩ Cr.P.C.કલમ ૧૭૪ મુજબના કામે તા.૨૯/૧૧/૨૦૨૩ ના રાત્રીના કલાક ૦૧/૩૦ વાગ્યેના અરસામાં સચીન જી.આઇ.ડી.સી. રોડ નં.૦૮, પ્લોટ નં.૮૨૦૩ ઉપર આવેલ એથર ઇન્ડસ્ટ્રીઝ લી. નામની રસાયણની કંપનીના યુનિટ-૦૧ માં પ્લાન્ટ નં.૦૨ વાળી જગ્યાએ આવેલ ટી.એસ.એફ. ટેન્કમાં કોઇ અજાણ્યા કારણથી આકસ્મિક રીતે આગ લાગતા જે આગ અકસ્માતમાં કંપનીમાં કામ કરતા કુલ-૨૭ કર્મચારીઓ ને શરીરે નાની મોટી ઇજાઓ થયેલ હોય તેઓને અલગ-અલગ હોસ્પિટલમાં સારવાર અર્થે દાખલ કરેલ અને બનાવ અનુસંધાને કંપનીના એચ.આર. વિભાગમાં મેનેજર ડેનીશ નવીનચંદ્ર ગોપીપાવાલા નાઓએ આપેલ જાહેરાત આધારે સચીન જી.આઇ.ડી.સી પો.સ્ટે જાણવા જોગ નંબર-૫૬/૨૦૨૩ થી સ્ટેડા એન્ટ્રી નંબર-૦૯/૨૦૨૩ કલાક ૦૯/૩૫ વાગે નોંધ કરવામાં આવેલ.

બનાવવાળી જગ્યાએ તા.૨૯/૧૧/૨૦૨૩ ના રોજ સવારે સાડા આઠેક વાગે આગ બુજાઇ ગયેલ. આ અકસ્માતના બનાવ વખતે કંપનીમાં હાજર કર્મચારીઓ સબંધે કંપની પાસેથી માહીતી મેળવતા બનાવ સમયે કંપનીમાં હાજર કર્મચારીઓ પૈકી (૧) દિનેશકુમાર પટેલ (૨) સંતોષ વિશ્વકર્મા (૩) સનતકુમાર મિશ્રા (૪) ધર્મેન્દ્રકુમાર (૫) મહેશપ્રસાદ (૬) સુનિલકુમાર (૭) અભિષેક સીંગ નામના કર્મચારીઓ મળી આવેલ ન હોય અને તેઓ ગુમ હોય જેથી તેઓ બનાવવાળી જગ્યાએ પ્લાન્ટ નં.૦૨ કે તેની આજુબાજુમાં મરણ ગયેલ હાલતમાં હોવાની પુરેપુરી શક્યતા હોય પરંતુ બનાવવાળી જગ્યાએ આગનો મોટો બનાવ બનેલ હોય જેમાં પ્લાન્ટ નં.૦૨ વાળી બીલ્ડીંગનુ બાંધકામ તથા ઇન્સ્ટોલેશન સ્ટ્રક્ચર ખુબ જ ડેમેજ હાલતમાં હોય તેમજ તે જગ્યાએથી ધુમાડા નીકળતા હોય અને કેમીકલ જેવુ પ્રવાહી ટપકતુ હોય જેથી તે બિલ્ડીંગમાં કે તેની આજુબાજુમાં જવુ સુરક્ષાની દ્રષ્ટિએ હિતાવહ જણાતુ ન હતુ જેથી પરીસ્થિતિને ધ્યાને લઇ જે તે સ્થિતિમાં પુરતો પોલીસ બંદોબસ્ત રાખવામાં આવેલ. ત્યારબાદ બનાવને ૨૪ કલાક જેટલો સમય થયેલ હોય જેથી પ્લાન્ટ નં.૦૨ વાળી બિલ્ડીંગ અને તેની આજુબાજુમાં કંપનીના સેફ્ટી વિભાગના માણસોને જરૂરી સુરક્ષાના સાધનો સાથે રાખી સર્ચીંગ કરવુ અનિવાર્ય જરૂરી હોય તા.૩૦/૧૧/૨૦૨૩ ના રોજ વહેલી સવારના કલાક ૦૫/૦૦ વાગે પી આઇ તથા એ.સી.પી.શ્રી, આઇ ડીવીઝન તેમજ બીજા પોલીસ અધિકારીશ્રીઓ અને પોલીસ માણસો, એફ.એસ.એલ. અધિકારી શ્રી પી.બી.મકવાણા અને શ્રી વી.કે.રાવલ, જી.પી.સી.બી.ના અધિકારીશ્રી ડો.જીજ્ઞાસા ઓઝા, શ્રી એન.એમ.કાવર, શ્રી ભાર્ગવસિંહ ગોહિલ, ઔદ્યોગિક સલામતિ વિભાગના શ્રી બ્રિજેશ ચૌહાણ, શ્રી એસ.એ.ચૌહાણ, શ્રી વી.વી.ચૌહાણ તેમજ શ્રી વી.જે.ભંડારી, સબ ડીવીઝનલ મેજી., સુરત સીટી પ્રાંત, તેમજ ગુમ થયેલ કંપનીના કર્મચારીઓના સગા સબંધીઓ પૈકીના હાજર સગા સબંધીઓ જેમાં (૧) મયુર

Sub Divisional Magistrate
City Prant, Surat.

નરસિંહભાઈ પટેલ (૨) વીરેન્દ્ર નરેન્દ્ર યાદવ (૩) સંતોષ છોટુ બર્મા તેમજ ફોટોગ્રાફર અને વિડીયોગ્રાફર અને બે પંચોના માણસો અને એથર ઇન્ડસ્ટ્રીઝ લી. કંપનીના મેનેજર પરાગભાઇ દેત્રોજ અને બીજા કંપનીના અધિકારીઓ અને કંપનીના સેફ્ટી વિભાગના માણસોને સાથે રાખી જરૂરી સુરક્ષાના સાધનો અને અલગ-અલગ ટોર્ચ સાથે કંપનીના પ્લાન્ટ નં.૦૨ વાળી જગ્યાએ અને તેની આજુબાજુમાં સર્ચ કરતા પ્લાન્ટ નં.૦૨ ના પહેલા માળેથી કુલ-૦૬ માનવ કંકાલ (લાશ) તથા પ્લાન્ટ-૦૨ તથા સ્ટોરેજ ટેન્કની વચ્ચેથી એક માનવ કંકાલ મળી આવેલ હોય જે લાશ (કંકાલ) ને પી.એમ. માટે અલગ-અલગ એમ્બ્યુલન્સમાં નવિ સિવિલ હોસ્પિટલ ખાતે મોકલી આપી, જે અંગે વિગતવારનુ પંચનામુ કરી, આ બાબતે કંપનીના એચ.આર. વિભાગમાં મેનેજર રેનીશ નવીનચંદ્ર ડોડીયાવાલા નાઓએ જાહેરાત આપતા સચીન જી.આઇ.ડી.સી. પો.સ્ટે. અ.મોત નંબર-૧૪૮/૨૦૨૩ સી.આર.પી.સી કલમ-૧૭૪ મુજબનો બનાવ દાખલ થયેલ છે.

આ કામે ઇજા પામનાર કુલ ૨૭ કર્મચારીઓ અલગ-અલગ હોસ્પિટલમાં સારવાર હેઠળ હોય જે પૈકી ઇજા પામેલ કુલ ૨૬ કર્મચારીઓની બનાવ સબંધે પ્રાથમિક પુછપરછ કરી નિવેદનો લેવામાં આવેલ છે. અત્યાર સુધીમાં કુલ ૧૧ કર્મચારીઓને સારવાર બાદ ડીસ્ચાર્જ કરેલ છે. ઇજા પામેલ કુલ ૨૦ કર્મચારીઓના વધારા એક્ઝી.મેજી.શ્રી સમક્ષના ડી.ડી.લેવામાં આવેલ છે. જેમાં તેઓએ બનાવવાળી જગ્યાએ અચાનક બ્લાસ્ટ/ધમાકા સાથે આગ લાગતા આગની ઝપેટમાં આવી જતા તેઓ દાઝી જવાના કારણે અને ભાગતી વખતે તેઓને ઇજાઓ થયેલાની હકીકત જણાવેલ છે.

આ કામે કંપનીના પ્લાન્ટ નં.૦૨ વાળી જગ્યાએ અને તેની આજુબાજુમાંથી મળી આવેલ કુલ-૦૭ માનવ કંકાલ (લાશ) ની ઓળખ થઇ શકેલ ન હોય જેથી તમામ લાશોનુ નવિ સિવિલ હોસ્પિટલ પી.એમ. કરાવી ડૉ.શ્રીએ લાશો પરથી લીધેલ ડી.એન.એ.સેમ્પલો અને મીસીંગ કર્મચારીઓના પરીવારજનોના લીધેલ ડી.એન.એ.સેમ્પલો પૃથ્થકરણ અર્થે એફ.એસ.એલ. ખાતે મોકલી આપતા તા.૦૮/૧૨/૨૦૨૩ ના રોજ એફ.એસ.એલ.કચેરી ખાતેથી મળેલ DNA એનાલીસીસના પૃથ્થકરણ અહેવાલ આધારે તે સાતેય લાશોની ઓળખ થયેલ છે અને તે લાશો મીસીંગ કર્મચારીઓ (૧) દિવ્યેશ નરસિંહભાઇ પટેલ (૨) ધર્મેન્દ્રકુમાર નરેન્દ્ર પ્રસાદ (૩) અભિષેક અખિલેશ યાદવ (૪) સુનિલ છોટુ બર્મા (૫) ગણેશ જવાહરલાલ સાહુ (૬) સંતોષ બિહારીલાલ વિશ્વકર્મા (૭) સનત રાધેશ્યામ મિશ્રા નાઓની હોવાનુ ખુલવા પામેલ છે જેથી તે લાશોની અંતિમ વિધી માટે તેઓના પરીવારજનોને સોંપવામાં આવેલ છે.

આ કામે બનાવવાળી જગ્યાનુ પંચનામુ કરવામાં આવેલ છે જેમાં એફ.એસ.એલ. અધિકારીશ્રીની ટીમ દ્વારા બનાવવાળી જગ્યાએથી જરૂરી સેમ્પલો તથા કંટ્રોલ સેમ્પલો મેળવી આપેલ હોય, જે સેમ્પલો તેમજ એથર કંપનીનુ CCTV કેમેરાનુ DVR/NVR પંચનામા વિગતે કબ્જે લઇ જે તમામ મુદ્દામાલ પૃથ્થકરણ અર્થે એફ.એસ.એલ.સુરત ખાતે મોકલી આપેલ છે. જેનો પૃથ્થકરણ અહેવાલ બાકી છે.

આ બનાવ સબંધે ઔદ્યોગિક સલામતી અને સ્વાસ્થ્ય, જી.પી.સી.બી., ફાયર ઓફીસરશ્રી, એસ.એમ.સી., ઇલેક્ટ્રીક ઇન્સ્પેક્ટરશ્રી નાઓને બનાવવાળી જગ્યાએ સ્થળ વિઝીટ કરી તપાસના કામે જરૂરી અભિપ્રાય આપવા માટે યાદીઓ પાઠવેલ છે.

સદર બનાવમાં ઇજા પામનાર પૈકી પ્રમોદ મહારીલાલ ગૌતમ ઉ.વ.૪૦ નાનો તા.૦૪/૧૨/૨૦૨૩ ના રોજ ઉધના એપલ હોસ્પિટલ ખાતે સારવાર દરમ્યાન મરણ ગયેલ છે. તેમજ તેમજ ચીતરંજન અર્જુન યાદવ તા.૧૦/૧૨/૨૦૨૩ ના રોજ ઉધના એપલ હોસ્પિટલ ખાતે સારવાર દરમ્યાન મરણ ગયેલ છે. જેઓની લાશનુ નવિ સિવિલ હોસ્પિટલ પી.એમ. કરવામાં આવેલ છે. આ કામે મરણ જનાર તમામ કર્મચારીઓના પરીવારજનોના નિવેદનો લેવામાં આવેલ છે. આ બનાવમાં અત્યાર સુધી કુલ ૦૯ કર્મચારીઓના મોત થયેલ છે.

આ કામે એફ.એસ.એલ.અધિકારીશ્રીની ટીમ દ્વારા બનાવવાળી જગ્યાએ કરેલ સ્થળ નિરીક્ષણ અંગેનો તા.૧૧/૧૨/૨૦૨૩ ના રોજનો અહેવાલ મળેલ છે. જેમાં પ્લાન્ટ નં.૦૨ માં ગ્રાઉન્ડ ફ્લોર ઉપર સ્ટોરેજ ટેન્ક તથા રીએક્ટર હતા, જેમાં (THF+Toluene) જેવા અત્યંત જ્વલનશીલ સોલવન્ટ ભરેલ હતા, સદર સ્થળે સ્ટોરેજ ટેન્કના નજીકના ભાગે નીચા ફ્લેશ પોઇન્ટ ધરાવતા જ્વલનશીલ સોલવન્ટ કોઇ કારણસર લીકેજ થતા જે સોલવન્ટનુ હવામાં વેપર ક્લાઉડ રચાતા અને તે વેપર ક્લાઉડને કોઇ કારણસર ઇગ્નીશન/સ્પાર્ક મળતા સદર સ્થાને બ્લાસ્ટ થયેલ અને આગ લાગવાની પ્રાથમિક દ્રષ્ટીએ શક્યતા જણાયેલ હોવાનુ અને તેના કારણે નજીકમાં રહેલ ડિસ્ટીલેશન રીએક્ટર પર અસર થતા તેમા બ્લાસ્ટ થયેલ હોવાની પ્રાથમિક દ્રષ્ટીએ શક્યતા હોવાનુ તારણ દર્શાવેલ છે.

આ કામે બનાવ સમયે પ્લાન્ટમાં હાજર કર્મચારીઓ, કંપનીના અધિકારીઓ તેમજ ઇજા પામનાર કર્મચારીઓના નિવેદનો લેવામાં આવેલ છે. કંપનીના સિનિયર અધિકારીઓના નિવેદન લેતા, પ્લાન્ટ નં.૦૨ માં ગ્રાઉન્ડ ફ્લોરના ભાગે ગાળા નં.૦૫ માં બહારની સાઇડે આવેલ 15 KL ની (THF + ટોલ્વીન + વોટર) સ્ટોરેજ ટેન્કમાં લીકેજ હોવાના અથવા અન્ય કોઇ કારણસર આકસ્મિક રીતે વેપર ક્લાઉડ જનરેટ થતા કોઇ કારણસર તેને સ્પાર્ક મળતા તે ટેન્કમાં ધડાકા સાથે આગ લાગેલ અને તેના કારણે સ્ટોરેજ ટેન્ક ફાર્મ માં 25 KL ની

Sub Divisional Magistrate
City Prant, Surat.

THF (સોલ્વન્ટ) ટેન્ક ડેમેજ થતા વધુ આગ ફેલાયેલ જેના કારણે પ્લાન્ટ નં.૦૨ ના ગ્રાઉન્ડ ફ્લોર ઉપર ગાળા નં.૦૫ માં આવેલ 10 KL ની ડીસ્ટીલેશન રીએક્ટર ટેન્ક જેમાં MEP તથા સોલ્વન્ટનુ મિશ્રણ ભરેલ હતુ તેમા પણ આગની અસર થતા તે ટેન્કમાં બ્લાસ્ટ સાથે આગ લાગેલ અને તેની આજુબાજુની ટેન્કો તથા બીજી મશીનરીઓ તેમજ પ્લાન્ટ નં.૦૧, ૦૨, ૦૩ તથા સ્ટોરેજ ટેન્ક ફાર્મ વાળી જગ્યાએ ઓછા વત્તા પ્રમાણમાં ડેમેજ થયેલ હોવાનુ તેઓનુ માનવુ છે.

એફ.એસ.એલ.અધિકારીશ્રીઓની હાજરીમાં બનાવવાળી જગ્યાનુ પંચનામાનુ કરવામાં આવેલ હોય જે કાર્યવાહી દરમ્યાન કંપનીમાં ફાયર સેફ્ટી માટેની અત્યાધુનિક સુવિધાઓ જોવા મળેલ હતી અને તે અંગે એફ.એસ.એલ. અધિકારીશ્રીઓની ટીમ દ્વારા રજુ થયેલ સ્થળ પરીક્ષણ અહેવાલમાં પણ ઉલ્લેખ કરેલ છે.

આમ ઇજા પામનાર કર્મચારીઓના લીધેલ નિવેદનો તથા એથર કંપનીમાં બનાવ સમયે હાજર એથર કંપનીના અધિકારી/કર્મચારીઓના લીધેલ નિવેદનો તથા એફ.એસ.એલ.ની ટીમ દ્વારા રજુ થયેલ બનાવવાળી જગ્યાના સ્થળ પરીક્ષણ અહેવાલના આધારે પ્લાન્ટ નં.૦૨ માં ગ્રાઉન્ડ ફ્લોર ઉપર સ્ટોરેજ ટેન્ક તથા રીએક્ટર હતા, જેમાં (THF+Toluene) જેવા અત્યંત જ્વલનશીલ સોલ્વન્ટ ભરેલ હતા, સદર સ્થળે સ્ટોરેજ ટેન્કના નોઝલની આગે નીચા ફ્લેશ પોઈન્ટ ધરાવતા જ્વલનશીલ સોલ્વન્ટ કોઈ કારણસર લીકેજ થતા જે સોલ્વન્ટનુ હવામાં વેપર ક્લાઉડ રચાતા અને તે વેપર ક્લાઉડને કોઈ કારણસર ઇગ્નીશન/સ્પાર્ક મળતા સદર સ્થાને બ્લાસ્ટ થઈ આગ લાગેલ અને તેના કારણે નજીકમાં રહેલ ડીસ્ટીલેશન રીએક્ટર પર અસર થતા તેમાં પણ બ્લાસ્ટ થયેલ હોવાનુ પ્રાથમિક દ્રષ્ટિએ જણાયેલ છે. હાલમાં બનાવ સંબંધી વધુ તપાસ ચાલુ છે.

જે આપ શ્રી નાઓને વિદિત થાય.

તા.૧૨/૧૨/૨૦૨૩

સહી/-
(જે.આર.ચૌધરી)
પોલીસ ઇન્સ્પેક્ટર
સચીન જી.આઈ.ડી.સી. પો.સ્ટે.
સુરત શહેર

Sub Divisional Magistrate
City Prant, Surat.

ANNEXURE-8

Outward No.6375/2023

Office of Police Inspector

Sachin GIDC Po.Sta. Surat City

Dt.12/12/2023

To,

Deputy Director,

Industrial Safety and Health,

District Service Sadan-2, B Block,

Sixth Floor, Athwallines,

Surat City

Subject : Regarding sending the investigation report related to the incident of fire-accident in the company Aether Industries Ltd.

Reference : Collector and District Magistrate, Surat City Office No.Disaster/Sachin G.I.D.C./Aether Industries/Blast /Report/Vashi/1870 to 1874/2023 Dated 30/11/2023

Sub Divisional Magistrate
City Prant, Surat.

With due respect, it is the request report of J. R. Chaudhari, Police Inspector, Sachin GIDC Po. Sta. Surat City that,

In pursuance of the above subject and reference, to state that A committee has been formed by the Collector and District Magistrate, Surat City regarding the blast incident in Aether Industries Ltd. company situated at Sachin GIDC and it has been asked to submit its joint report in day-07, on the basis of which we have sent you the report of the investigation done on 04/12/2023. Then on 07/12/2023 when all the members of the committee were present before the Collector and District Magi., a verbal instruction was given regarding getting the FSL report and reporting.

The fact of the matter is that according to Sachin G.I.D.C. Police Station A.Death No.148/2023 Cr.P.C. Section-174, on 29/11/2023 at 01/30 hours of the night, as accidentally fire broke out due to some unknown reason in T.H.F. Tank lying at the site of

Sub Divisional Magistrate
City Prant, Surat.

Plant No.02 in Unit-01 of chemical company named Aether Industries Ltd. located Sachin GIDC. Road No.08, Plot No.8203 in which of fire accident, a total of 27 employees working in the company have suffered minor injuries and have been admitted to different hospitals for treatment and according to the incident and on the basis of advertise given by the manager in the company's HR department Denish Navinchandra Dodiawala, registered Sachin GIDC Po. Sta. Janva Jog No-56/2023 Sta.D. Entry No-09/2023 at 06/35 hrs.

At the incident site on 29/11/2023, at 8: 30 in the morning the fire was extinguished. Regarding the employees present in the company at the time of the accident, among the employees present in the company at the time of the accident (1) Divyesh Kumar Patel (2) Santosh Vishwakarma (3) Sanath Kumar Mishra (4) Dharmendra Kumar (5) Ganesh Prasad (6) Sunil Kumar (7)

Sub Divisional Magistrate
City Prant, Surat.

Abhishek Singh employees have not been found and are missing so that there is a strong possibility that they are dead in or around Plant No. 02 at the incident site but there is a major fire incident in the incident site where the construction and installation structure of the building containing Plant No.02 is in a very damaged condition and there is smoke coming from the place and liquid like chemicals dripping so that it is not considered necessary from the point of view of safety to go into or around the building so considering the situation. Adequate police force was kept in that situation thenafter, about 24 hours have passed since the incident so that it is very necessary to search the building with plant no.02 and its surroundings with the safety department men with necessary safety equipment, on dt.30/11/2023 in the early morning at 05/00 hour, we and A.C.P., I Division and other Police Officers and Police men, F.S.L. Officer, P.B. Makwana and V. K.

Sub Divisional Magistrate
City Prant, Surat.

Rawal, G.P.C.B. Officer, Dr. Jinnasha Ojha, N.M. Kawar, Bhargavasinh Gohil, Brijesh Chauhan, S.A. Chauhan, V.V. Chauhan of Industrial Safety Department and V. J. Bhandari, Sub Divisional Magi., Surat City as well as present relatives of the missing company employees including (1) Mayur Narsinghbhai Patel (2) Yogendra Narendra Yadav (3) Santosh Changu Barma and photographer and videographer and two person of Panchas and the manager of Aether Industries Ltd. Company Paragbhai Detroja along with other company officials and company safety department men with necessary safety equipment and different torches, searched in and around the company's plant no.02, a total of 01 human skeletons (corpses) were found from the first floor of plant no-02 and one human skeleton was found between plant-02 and the storage tank which was sent to Navi Civil Hospital in separate ambulances for P.M., In this regard, made a detailed Panchnamu,

Sub Divisional Magistrate
City Prant, Surat.

in this regard as the manager in company's H.R. Department Denish Navinchandra Dodiawala gave advertise, an incident has been filed as per Sachin G.I.D.C. Po. Sta. A.death number-148/2023 under Cr.P.C. Section-174.

A total of 27 employees injured in this matter are under treatment in different hospitals, out of which a total of 26 injured employees have been questioned and statements have been taken regarding the incident. So far a total of 11 employees have been discharged after treatment. In addition to the total of 20 injured employees, a D.D. has been taken before the Addl. Magi. In which the fact that they got burnt and got injured while running away when the place suddenly caught fire with a blast explosion.

In this matter, a total of 07 human skeletons (corpses) found in and around the company's plant no.02 site could not be identified, so all the corpses were sent to Nawi Civil Hospital for

Sub Divisional Magistrate
City Prant, Surat.

P.M. and D.N.A. samples taken by Dr. from the dead bodies and DNA samples taken from the families of the missing employees were sent to F.S.L. for analysis, on the basis of DNA analysis report received from F.S.L. office dated 08/12/2023, it has been identified about the truth and those dead bodies are missing employees revealed to be (1) Divyesh Narsinghbhai Patel (2) Dharmendra Kumar Narendra Prasad (3) Abhishek Akhilesh. Yadav (4) Sunil Changu Barma (5) Ganesh Jawaharlal Shahu (6) Santosh Biharilal Vishwakarma (7) Sanat Radheshyam Mishra so those bodies are handed over to their families for cremation.

A panchnama of the incident site for this work has been made in which the necessary samples and control samples have been obtained from the incident place by the team of F.S.L. officials, the samples and DVR/NVR of CCTV cameras of Aether Company have been seized as per detail in the panchnama which all Muddamal

Sub Divisional Magistrate
City Prant, Surat.

have been sent at F.S.L. Surat for analysis. The analysis report of which is pending.

Regarding this incident, Industrial Safety and Health, G.P.C.B., Fire Officer, S.M.C., Electrical Inspector have visited the site and sent lists to give necessary opinion for investigation work.

Pramod Madarilal Gautam Age-40, among those injured in the said incident, died on 04/12/2023 at Udhana Apple Hospital during treatment. Also, Chitaranjan Arjun Yadav died on 10/12/2023 during treatment at Udhana Apple Hospital. Whose P.M. has been done at Navi Civil Hospital. The statements of the families of all the employees who died on the job have been taken. A total of 09 employees have died in this incident so far.

In this matter, a report dated 11/12/2023 has been received regarding the site inspection done by the team of F.S.L. Officers. In which plant no.02 had storage tanks and reactors on the ground

Sub Divisional Magistrate
City Prant, Surat.

floor, in which highly flammable solvents such as (THF+Toluene) were filled, the flammable solvents with low flash points near the storage tanks were leaking due to some reason which formed vapor clouds of the solvents in the air. And it has been concluded that the vapor cloud has for some reason received an ignition spark and exploded at the location and prima facie is likely to cause a fire and thereby impact the nearby distillation reactor.

In this matter, the statements of the employees present in the plant at the time of the incident, the company officials and the injured employees have been taken. Taking the statement of the senior officials of the company, the 15 KL (THF + Toluene + Water) storage tank located on the outside side at the ground floor of the plant no.02 in phase no.05 was sparking due to leakage or any other reason due to accidental generation of vapor cloud. Fire broke out with explosion in the tank and due to this further fire spread

Sub Divisional Magistrate
City Prant, Surat.

damaging 25 KL THF (solvent) tank in storage tank farm due to which 10 KL distillation reactor tank in phase no.05 on ground floor of plant no.02 containing MEP and They believe that the tank which was filled with the mixture of solvent was also affected by the fire and that tank caught fire with blast and the surrounding tendri and other machinery as well as Plant No.01, 02, 03 and storage tank farm were damaged to a lesser extent.

In the presence of F.S.L. officials, the Panchnamu of the incident site has been done, during the procedure, an advanced facilities for fire safety were found in the company and regarding this, it is also mentioned in the site test report submitted by the team of F.S.L. officials.

Thus, based on the statements taken by the injured employees and the statements taken by the officers/employees of the Aether Company present at the time of the incident and the site test report

Sub Divisional Magistrate
City Prant, Surat.

of the construction site submitted by the team of F.S.L., there were storage tanks and reactors on the ground floor in Plant No.02. , in which highly flammable solvents such as (THF+Toluene) were filled, the flammable solvents with low flash points were leaking for some reason near the storage tank, which caused a vapor cloud of the solvent to form in the air and the vapor cloud got an ignition spark for some reason, causing a fire at the place. It has also been shown prima facie to have been blasted, affecting a nearby distillation reactor. Currently, further investigation is going on regarding the incident.

For your kind information.

Dt.12/12/2023

sd/-illegible
(J. R. Chaudhari)
Police Inspector
Sachin GIDC Police Station
Surat City

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ-૯

M/S AETHER INDUSTRIES INCIDENT INVESTIGATION REPORT

SR. NO.	CONTENTS
CHAPTER 1	INTRODUCTION OF INDUSTRY
CHAPTER 2	DESCRIPTION OF THE INCIDENT
CHAPTER 3	RESPONSE
CHAPTER 4	FIRE FIGHTING SYSTEM INSTALLED

Sub Divisional Magistrate
City Prant, Surat.

1. INTRODUCTION OF INDUSTRY

Aether Industries Ltd is located at GIDC, Sachin in Surat district of Gujarat State. The Bombay - Ahmadabad National Highway No. 8 passes through Surat and is well connected by Railway/Road to the major markets in Gujarat. Aether Industries Limited, based out of Surat (Gujarat, India), focuses on producing advanced intermediates and speciality chemicals involving complex and differentiated chemistry and technology core competencies. Their products find application in the pharmaceutical, agrochemical, material science, coating, high performance photography, additive, and oil and gas segments of chemical industry . Business was started in 2013 with a vision to create a niche in the global chemical industry with a creative approach towards chemistry, technology and systems .

Various important distances are:

GIDC Fire station: 2 Km

GIDC Police station: 2 Km

Sachin Railway station: 3.9 Km

Adjoining Industries

North Side – GIDC Plot, Small scale industries

East Side - M/S Shakti Distillery Pvt. Limited

West Side - M/S Shaan Dying

South Side - GIDC Plot, Small scale industries

Sub Divisional Magistrate
City Prant, Surat.

2. THE INCIDENT DISCRIPTION

In the night shift of November 29, 2023, M/s Aether Industries Ltd Plot No. 8203 Road No. 8 GIDC Industral Estate ,Sachin ,Surat unit operation was running smoothly . Suddenly at around 01.45 A.M on 29-11-23, vapor cloud explosion was occurred with flame in the area between intermediate plant 2 and Tank Farm. As per my observations in intermediate plant 2 the bottom manually operated ball valve of 15 KL storage tank (THF +Toluene + Water) might have had a pass/leakage and THF+ Toluene + Water having started flowing out of the storage tank . It is estimated that in this 05 to 10 minutes of uncontrolled leak the leak continued unabated, about 200L of THF could have escaped out, which would have generated enough vapour to cause an explosion as it has flash point around -17 Deg C. and vapour cloud formed between tank form area and intermediate plant 2 and some unknown ignition source triggered the vapour cloud , there was a a massive explosion followed by a huge fireball covering the entire installation resulting which created impact on both plants and tank farms area.This explosion made an impact on storage tank of 25 KL (Tetra Hydro Furn) and 6 KL (FINAL PRODUCT MET) which was located in the tank farm area resulting bottom of 25 KL THF tank got damaged and also observed that both the tanks were dislocated and got shifted from their original place .The fire blaze soon spread to all other

Sub Divisional Magistrate
City Prant, Surat.

tank farm vicinity .and travelled vertically from Tank Farm (G.F) to Intermediate plant 2. Intermediate plant 1 and Intermediate plant 3 were also affected due high temperature of blaze . After hearing a loud sound of explosion, night shift security personnel Rushikesh and Sanjay noticed heavy smoke/fumes along with flames of fire between Intermediate plant 2 and Tank Farm.

The thank farm area installation was totally destroyed, The shockwave also impacted the neighboring admin and office buildings where fragile parts like window glasses , window panes breakages and office partitions were damaged. Immediately on duty staff raised the siren and the workers had evacuated to assembly point.

Fire Safety department personnel rushed towards the affected areas for carrying out evacuation process & ERT members took charge of the evacuation and evacuated victims during this operation 07 workers found missing and 27 workers got burn injuries . Injured workers dispatched to Sanjivani Sachin Hospital , Maitry Multi speciality Hospital , Apple Hospital , Tulip Hospital ,KP Sanghavi Hospital and civil hospital for further treatment ,Simultaneously firefighting operation with the help of installed fire equipment like fire sprinkler system, water curtains, fire hydrant systems and foam monitor started . Within 15 min other fire services SMC City fire brigade ,Sachin

Sub Divisional Magistrate
City Prant, Surat.

Notified area fire brigade ,colourtex ,Adani port , AMNS ,ONGC and KRIBHCO also rushed to the spot for reinforcement . Fire crews covered the whole area with AFFF foam blanketing to douse the fire by use of mechanical foam (AFFF) along with multiple water jets. Approx. 5000 Ltrs AFFF Foam consumed during this operation .

The firefighting operations were intensified and with strenuous efforts of all concerned, the fire was brought under control in morning on 29-11-2023 at about 08.30 A.M.

Subsequently next day on 30 -11-2023 a team consisting staff of collectorate office ,SMC Fire & Emergency Services ,Police , Dy. Director Industrial Safety ,Regional Officer GPCB and A team of M/s Aether Industries were carried out search and rescue operation in this premises and recovered dead body of 07 missing workers .

3. RESPONSE

Information about the explosion hazard was conveyed by the Security staff on site to the senior management staff ,Safety staff and others. The local civil authorities were alerted by senior management and within about 30 minutes almost all personnel and agencies in the city and around had come to the site. However, the sheer enormity of the unconfined vapour cloud which had by then spread till the gate of the installation, made the affected area unapproachable. But with the help of

Sub Divisional Magistrate
City Prant, Surat.

PPE'S and Self Contained Breathing Apparatus (SCBA) and Fire Suit immediately, entire response team try to prevent the incident. However, the civic authorities like Police, Fire & Emergency Services, State Disaster team took commendable steps in evacuating the injured, Controlling the blaze and ensuring immediate medical attention and controlling traffic and cordoning off areas thereby minimizing damages outside the Installation.

4. FIRE FIGHTING SYSTEM :

This Industry has adequate Fire Fighting System - Annexure-1 (a) Attached.

I/c Chief Fire Officer,
Fire & Emergency Services
Surat Municipal Corporation

Sub Divisional Magistrate
City Prant, Surat.

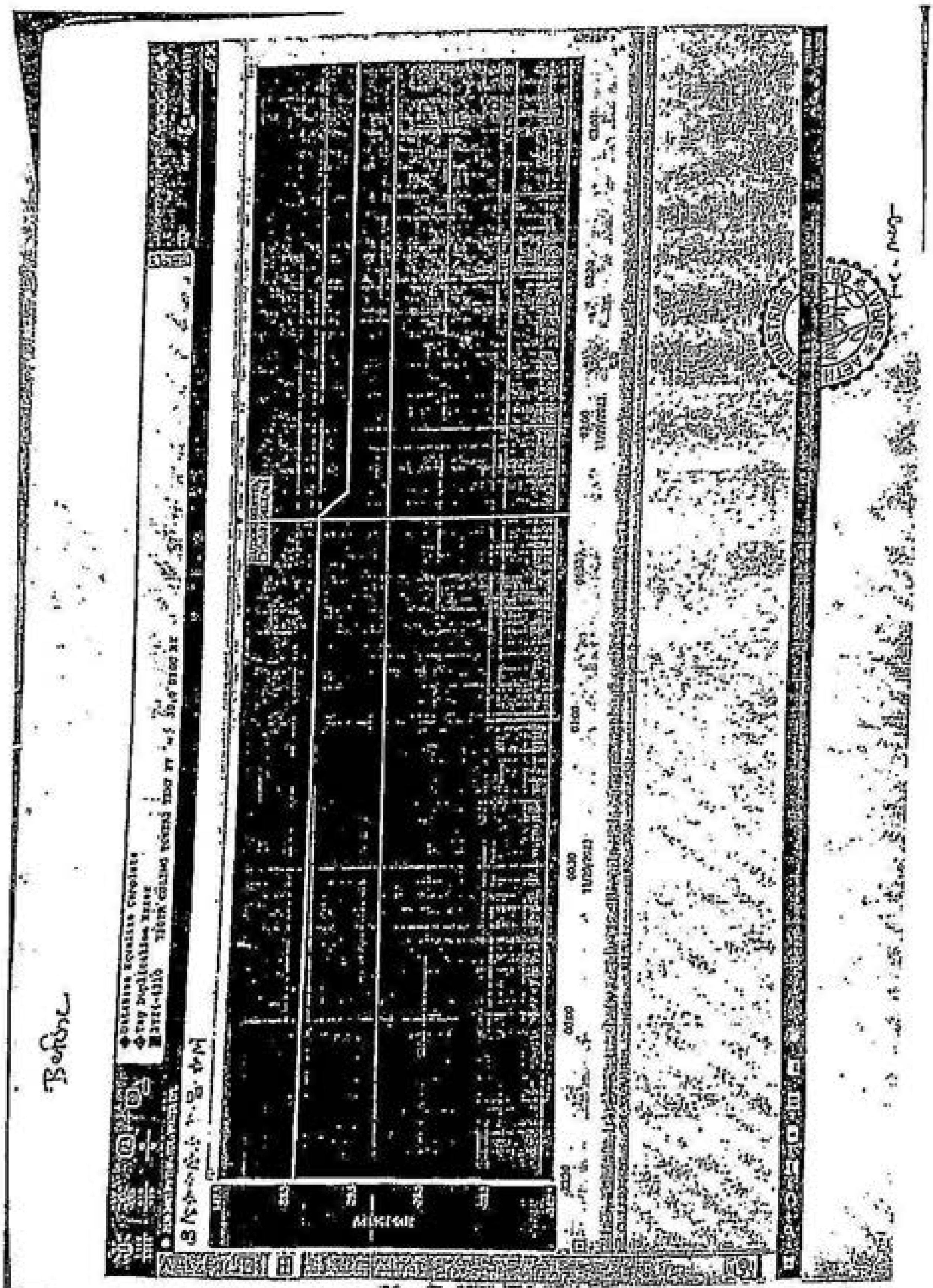
Annexure-1(a)

Details of Fire Fighting Equipment :

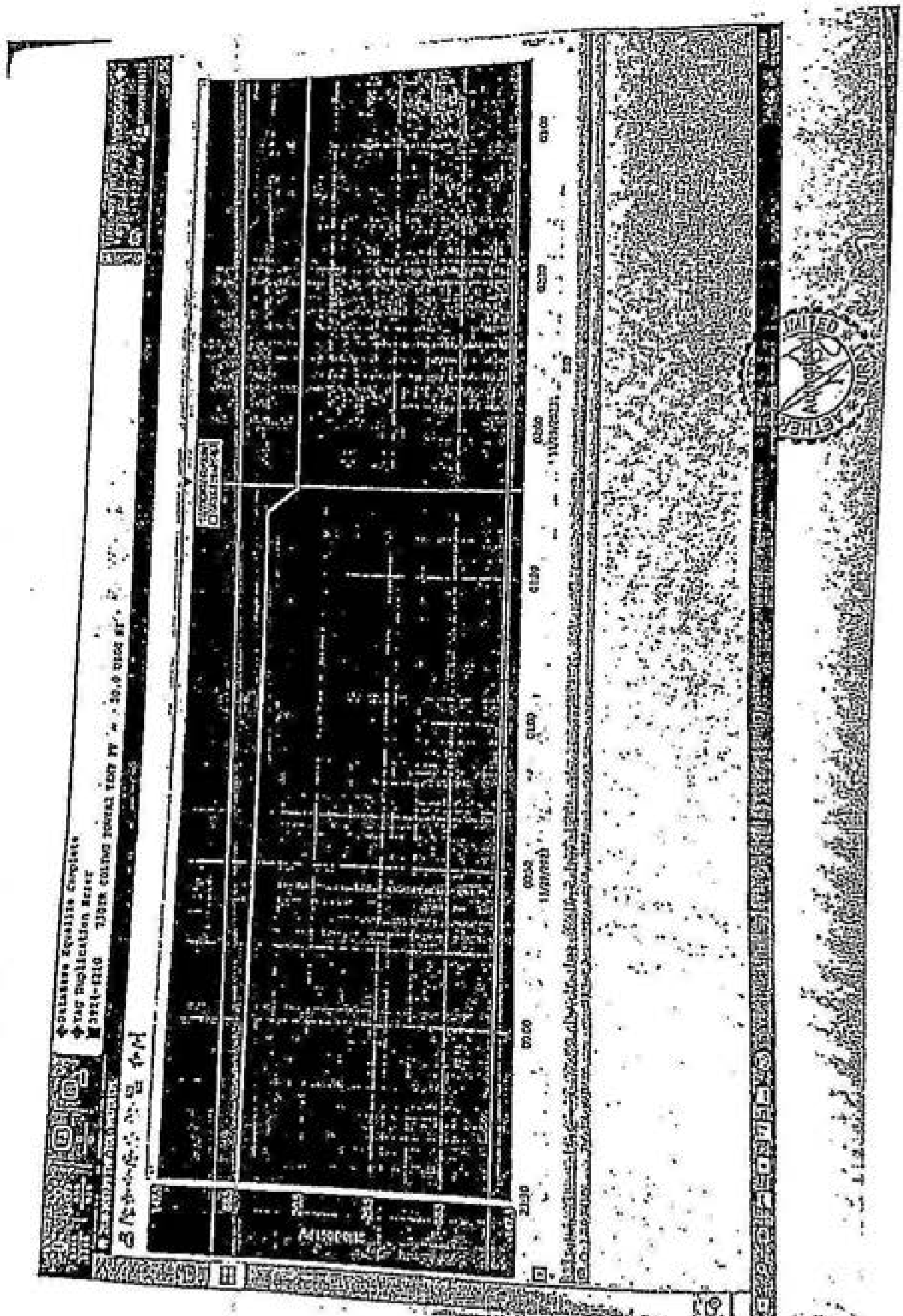
Sr.No.	Detail of Emergency Equipment		
	Fire Hydrant Pump Detail		
1.	Jockey pump - 01 Nos.	Flow - 10.8 M^3/Hr Head - 88 mtr Hose power- 15 Hp	
2.	Main Electrical Pump	Flow - 10.8 M^3/Hr Head - 88 mtr Hose power- 150 Hp	
3.	Diesel Pump	Flow - 10.8 M^3/Hr Head - 108 mtr Hose power- 183 Hp	
	Sprinkler Pump Detail		
4.	Jockey pump - 01 Nos.	Flow - 10.8 M^3/Hr Head -70 mtr Hose power- 15 Hp	
5.	Main Electrical Pump	Flow - 10.8 M^3/Hr Head -70 mtr Hose power- 180 Hp	
6.	Diesel Pump	Flow - 10.8 M^3/Hr. Head - 70 mtr Hose power- 110 Hp	
	Type of fire Extinguisher		
7.	ABC type - 9 Kg.	167 Nos.	
8.	ABC type - 25 Kg.	20 Nos	
9.	Foam- 9 ltr	78 Nos	
10.	Foam-50 ltr	01 Nos	
11.	CO2- 2 Kg	13 Nos	
12.	CO2- 4.5 Kg	78 Nos	
13.	CO2- 9 Kg	20 Nos	
14.	CO2 -22.5 Kg	03 Nos	
15.	Metal- 9 Kg	20 Nos	
16.	Metal- 25 Kg	13 Nos	
17.	Clean agent-5 Kg	01 Nos	
18.	Fire Hydrant	80 Nos.	
19.	Fire Hose Box	80 Nos.	
20.	Fire Hose Reel	74 Nos.	
21.	Sand Drum	70 Nos.	
22.	Water cum foam Monitor	11 Nos.	
23.	Portable water cum foam Monitor	01 Nos.	
24.	SCBA Set	10 Nos.	
25.	Safety Shower	51 Nos.	
26.	Foam - AR-FFF 6%	10 KL	
27.	Sprinkler Nozzle -	Approx 1000 Nos	
28.	Fix Gas detector	22 Nos	
29.	Portable Gas Detector	04 Nos	

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ-૧૦

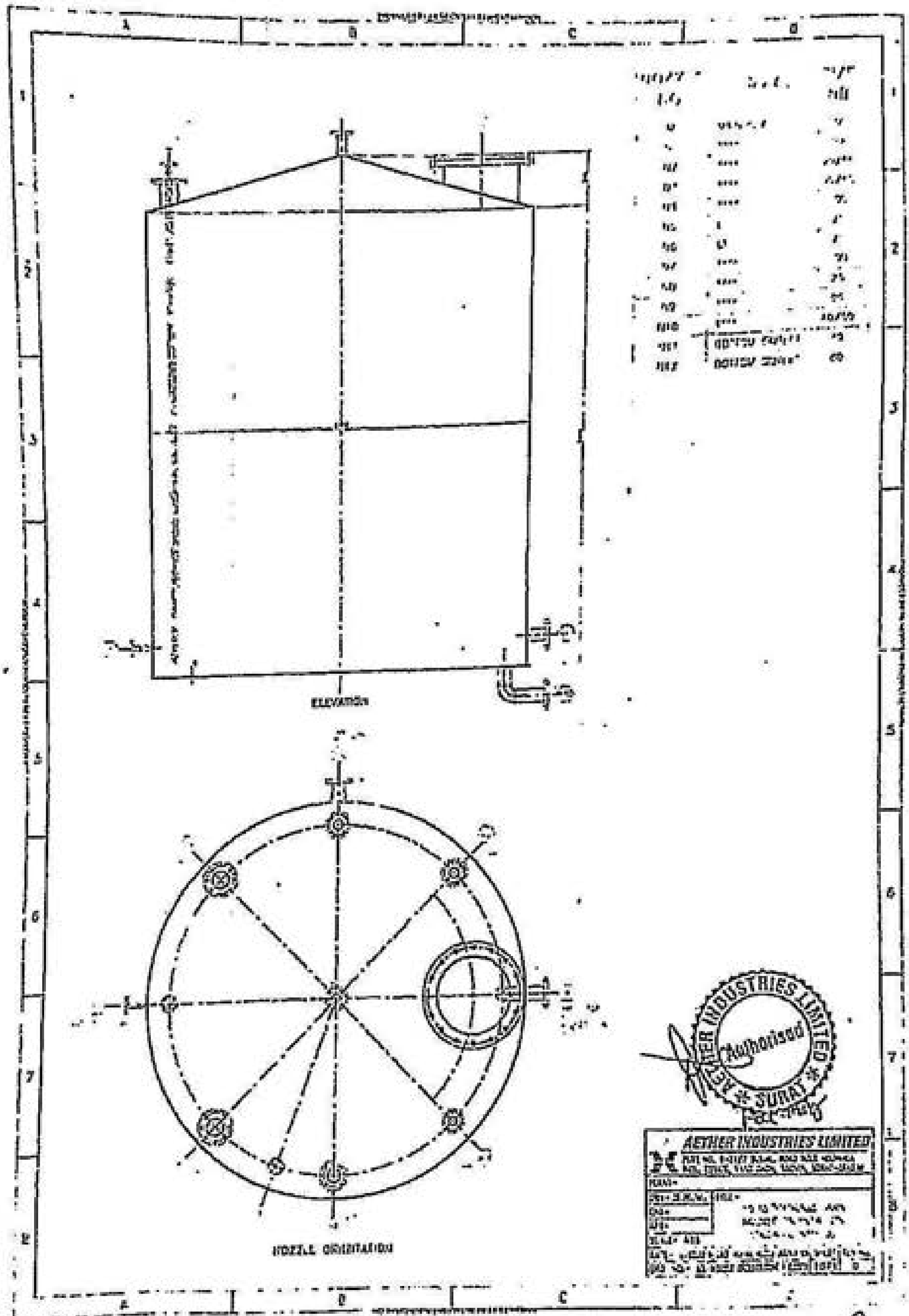


Sub Divisional Magistrate
City Prant, Surat.



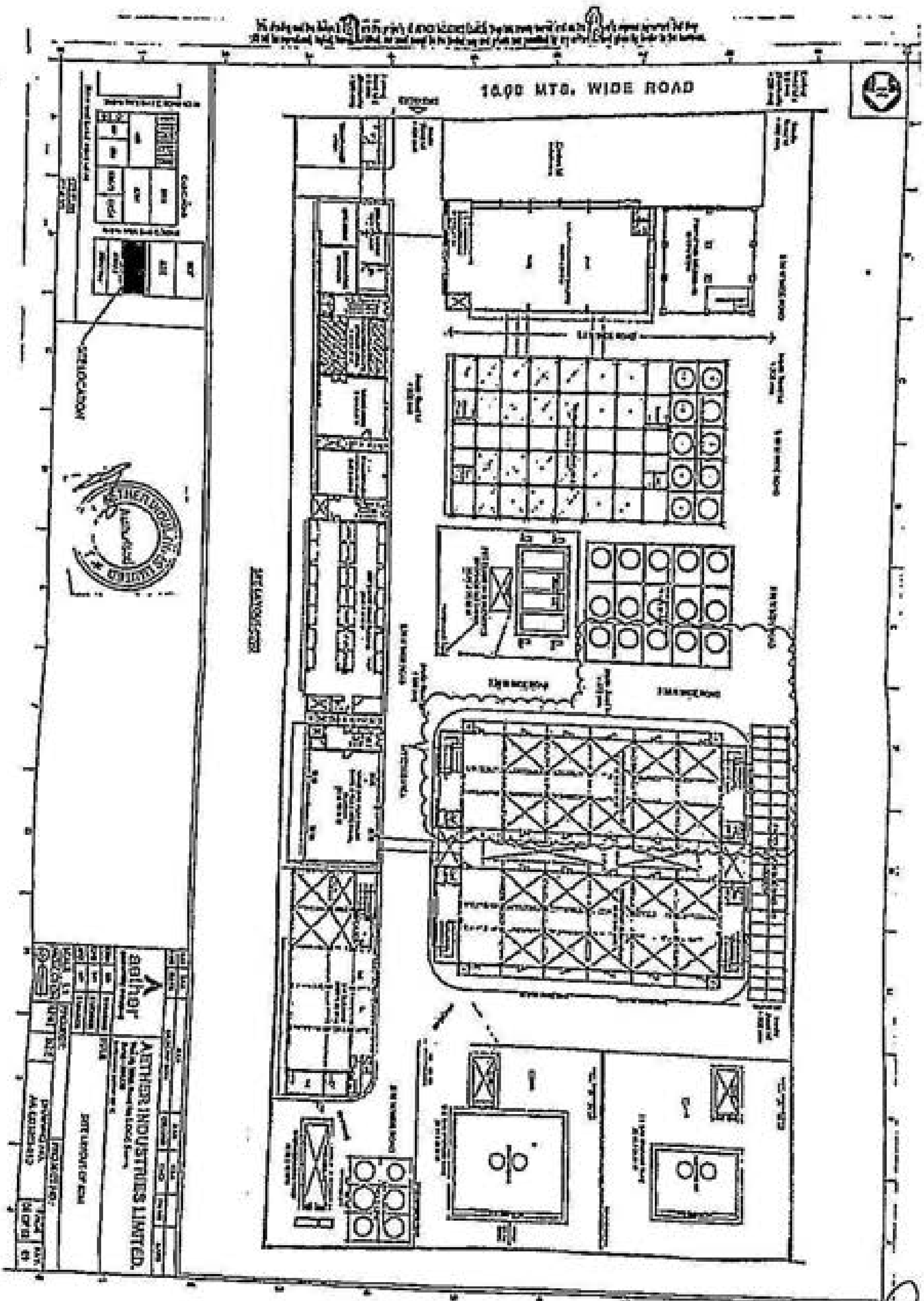
Sub Divisional Magistrate
City Prant, Surat.

જોડાણ - ૧૧



Sub Divisional Magistrate
City Prant, Surat.

જોડાણ - ૧૨



Sub Divisional Magistrate
City Prant, Surat.

જોડાણ – ૧૩

EMPLOYEE STATE INSURANCE CORPORATION

FORM 12 (REGULATION 68) | E.S.I. CORPORATION | ACCIDENT REPORT

Name of Employer: SURAJ ENTERPRISE | Code No: 35000433210000999 | Branch Office: DCBO - ANKLESHWAR

Nature of Industry/business:	Shop/Establishment	Name of Insured person:	DHARMENDRA	
Address of premises where accident happened:	AETHER INDUSTRIES LTD PLOT NO-8203, GIDC SACHIN	Address of Insured person: AT SACHIN Surat Gujarat	Insurance No: 3412411145	
			Gender: M	
			Age (Last birthday): 20	
			Occupation: HELPER	
			Hour at which work was started:	10:40 PM
			Shift Hours: 10:30 PM-6:30 AM	
Date and hour of Accident:	29/11/2023 1:45 AM		Submission Date:	02/12/2023
Exact place of accident:	A3 TANKFARM, GROUND FLOOR			
Department:	PLANT			
Location of Injury: (e.g. right/left hand, leg or eye etc.)	burn body			
Date of Death in case the Insured person died:	29/11/2023	Dispensary/IMP of injured person:	D 1 Sachin, GJ (ESIS Disp.)	
Whether wages in full or part are payable to him for the day of accident:	Yes			
Whether the injured person was on the day accident an employee as defined in Sec 2 (9) of the Act	Yes	Dr. or dispensary from where injured person received or Receiving treatment:	CIVIL HOSPITAL SURAT	
whether contribution was payable by him/her for the day on which the accident occurred.	Yes			

Name and address of witnesses

1. DINESH SHUKLA RAMESHWAR COLONY GIDC SACHIN	2. RAJU YADAV RAMESHWAR COLONY GIDC SACHIN

Page 1 of 2

Sub Divisional Magistrate
City Prant, Surat.

Nature and extent of injury (e.g. total loss of finger, fracture of leg, scald etc.)	Burn body
Brief description of the accident :	Dated on 29-11-2023 night shift Plant No-2, There was process in Recover Solvent Tank, Time 1:45am from the Tank Bottom valv the TS and TOLYUN was Llage, afar llage thre was made vaper clouds, for clouds from junction box there spark and fire.
Nature of Emergency : Note:-In case the accident happened while meeting emergency, Indicate in the description above its nature and also whether the injured person at time of accident was employed for the purpose of his employer's trade or business in or about the premises which the accident took place.	

(a) CAUSE OF ACCIDENT

(a) State exactly what the injured person was doing at that time ?	REACTOR CHARG WITH OPRATOE
(b) Was the injured person at that time of accident acting in contravention of ?	
1) the provisions of any law applicable to him or..............	No
2) any orders given by or on behalf of his employer..............	No
3) acting without instruction from his employer..............	No
(c) In case reply to C (1), (2) or (3) is YES, state whether the act was done for the purpose of and in connection with the employer's trade or business :	No

In case the accident happened while TRAVELLING in the employer's transport, state whether the injured person was travelling.

1. as a passenger to or from his place of work	No
2. With the express or implied permission of his employer	No
3. the Transport was being operated by or on behalf of the employer or some other person by whom it is provided in pursuance of arrangements made with the employer.	No
4. The vehicle was being/not being operated in the ordinary course of public Transport service.	No

I certify that to the best of my knowledge and belief the above particulars are correct in every respect.

Date of despatch of report — Signature

To — Designation (With stamp)

Diary No. & Date — Branch Office Manager

Page 2 of 2

-- End of Report --

Print Date: 02/12/2023 10:41:45AM

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ - ૧૪

Krishna Mistry — 30 November 2023, [illegible] PM

Re: WC policy copy with endorsements - Intimation - Divyesh Patel

To: Ravindar V Chauha, Cc: <[illegible]@gmail.com> <[illegible]@GMAIL.COM>, UPENDRA PANDEY, [illegible] & 3 more — Details

Siri Found a Contact
Krishnakumar Mistry
krishna@[illegible].in — Add

Dear Ravindra bhai,

As you aware, Please take a intimation of Mr.Divyeshkumar [illegible] Patel - Employee Code - 1545 (Production Team)

We found him dead please take intimation under workmen compensation Act.

Thanking You

> On 30-Nov-2023, at 10:27 AM, Ravindar V Chauha <[illegible]> wrote:
>
> Dear Krishna,
>
> Please find the WC copy and Endorsements.

IFFCO-TOKIO GENERAL INSURANCE — Muskurate Raho

RAVINDAR CHAUHA
Manager
Marketing (Broker Relations)

Mobile no: +91 [illegible] Landline: +91-(261) [illegible] EXT: [illegible]
Address: [illegible], 1st Floor, International Trade Centre (ITC)
Majura Gate, Ring Road, Surat - 395002
Email: ravindar.chauha@iffcotokio.co.in
Website: www.iffcotokio.co.in

Facebook - @iffcotokio | Twitter - @IFFCO_TOKIO
Instagram - @iffcotokioofficial | LinkedIn - @IFFCO Tokio General Insurance

Disclaimer

The contents of this e-mail and any attachment(s) are confidential and intended for the named recipient(s) only. It shall not attach any liability on the originator or IFFCO TOKIO or its affiliates. Any views or opinions presented in this email are solely those of the author and may not necessarily reflect the opinions of IFFCO TOKIO or its affiliates. Any form of reproduction, dissemination, copying, disclosure, modification, distribution and / or publication of this message without the prior written consent of the author of this e-mail is strictly prohibited. If you have received this email in error please delete it and notify the sender immediately. Before opening any mail and attachments please check them for viruses and defect.

Sub Divisional Magistrate
City Prant, Surat.

જોડાણ – ૧૫

IFFCO-TOKIO GENERAL INSURANCE

IFFCO - TOKIO GENERAL INSURANCE CO. LTD
Regd. Office : IFFCO SADAN, C1 Dist Centre, Saket, New Delhi- 110017
Workmen's Compensation Policy Schedule
Cum Tax Invoice
ORIGINAL FOR RECIPIENT
GST Applicable
UIN : IRDAN106RP0005V01200001

Servicing Office:
[illegible] 3RD FLOOR, INTERNATIONAL TRADE
CENTRE (ITC) MAJURA GATE CROSSING
Ring Road SURAT 395002.
Phone No 0261-2308700
State Code: 24, GSTIN: 24AAACI7573H1ZZ
General Insurance Services : 997133

Insured's name:	AETHER INDUSTRIES LIMITED			Unique Invoice No.	: 43302963
Address:	PLOT NO.8203, GIDC INDUSTRIAL ESTATE, SACHIN, SURAT, SACHIN (CT), GUJARAT		Pincode: 394230	Policy No.	: 43302963
				Date of Issuance	: 02/08/2023
State Code/ Place of Supply	24	Country Name: India	GSTIN: 24AALCA2846Q1Z4	Policy effective from 00:01 hrs 02/08/2023	
Phone Number:	XXXXXXXXX	Cell No: [illegible]	Agent No. [illegible]	To Midnight 01/08/2024	
Aadhaar No.:			Agent Name: TOKIO MARINE INSURANCE BROKERS PRIVATE LIMITED		

	Taxable Value	CGST	SGST	IGST	CESS
Rate		9.00	9.00	0.00	0.00
Amount	330016.37	29701.29	29701.29	0.00	0.00
Total Tax		59402.58		Total Value	389418.95

Whether GST is Payable on Reverse Charge Basis - No

We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.

Trade or Business	Chemical Manufacturing
Place of Employment(s)	Any where in India &
	Mentioned in CP Page (Specify Location)

Sr. No.	Category of Employee	Estimated Total Wages, Salaries and other ₹	Rate (%)	Premium without Service Tax (Rs.)
1	09 - Admin Team UPTO 15000	5620000.00	0.0150	8115.00
2	ABOVE 15000	2983330.00	0.0400	1193.32
3	25 - Analytical UPTO 15000	4500000.00	0.3500	15750.00
4	Team ABOVE 15000	10037440.00	0.0400	4014.98
5	12 - QS Team UPTO 15000	2540000.00	0.3500	7980.00
6	ABOVE 15000	6948960.00	0.0400	2779.58

Validity unknown
Digitally signed by [illegible]
Date: 2023.08.02 [illegible] IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Workmen's Compensation (UIN : IRDAN106RP0005V01200001)
Attaching to and forming part of Policy Number 43302963
[illegible]

Sub Divisional Magistrate
City Prant, Surat.

7	23 - Control & UPTO 15000	3420000.00	0.3500	11970.00
8	ABOVE 15000	6613372.00	0.0400	2645.35
9	03 - Creative UPTO 15000	540000.00	0.3500	1890.00
10	Team ABOVE 15000	921000.00	0.0400	368.40
11	34 - EHS Team UPTO 15000	6480000.00	0.3500	22680.00
12	ABOVE 15000	10379440.00	0.0400	4151.78
13	18 - Electrical UPTO 15000	3420000.00	0.3700	12654.00
14	Team ABOVE 15000	5449306.00	0.0400	2179.72
15	01 - Electrical UPTO 15000	180000.00	0.3700	666.00
16	Team - 2 ABOVE 15000	236000.00	0.0400	94.30
17	15 - Env. Team UPTO 15000	2700000.00	0.3500	9450.00
18	ABOVE 15000	4783312.00	0.0400	1913.32
19	10 - Finance UPTO 15000	1800000.00	0.0762	1360.00
20	Team ABOVE 15000	9317284.00	0.0400	3726.91
21	03 - HR & IR UPTO 15000	540000.00	0.0750	405.00
22	Team ABOVE 15000	1662290.00	0.0400	664.91
23	02 - Logistic UPTO 15000	360000.00	0.3500	1260.00
24	Team ABOVE 15000	1508500.00	0.0400	603.40
25	07 - Main. UPTO 15000	12960000.00	0.4355	56441.08
26	Team ABOVE 15000	20433264.00	0.0400	8173.30
27	11 - Pro./proj. UPTO 15000	1840000.00	0.3500	6440.00
28	Team ABOVE 15000	5212426.00	0.0400	2084.97
29	02 - Procurement UPTO 15000	360000.00	0.3500	1260.00
30	Team ABOVE 15000	2158280.00	0.0400	863.31
31	03 - Production UPTO 15000	540000.00	0.3500	1890.00
32	Team ABOVE 15000	870000.00	0.0400	348.00
33	28 - Production UPTO 15000	4680000.00	0.3500	16380.00
34	Team - 1 ABOVE 15000	6056748.00	0.0400	2422.71
35	29 - Production UPTO 15000	4440000.00	0.3500	15540.00
36	Team - 2 ABOVE 15000	8617744.00	0.0400	3447.11
37	24 - Production UPTO 15000	4120000.00	0.3500	14420.00
38	Team - 3 ABOVE 15000	8535404.00	0.0400	3413.58
39	23 - Production UPTO 15000	4500000.00	0.3500	15750.00
40	Team - 4 ABOVE 15000	6818220.00	0.0400	2727.29
41	03 - Quality UPTO 15000	540000.00	0.3500	1890.00
42	ASS. TEAM ABOVE 15000	1310000.00	0.0400	524.00
43	07 - Research & UPTO 15000	1260000.00	0.3500	4410.00
44	Dev.Team ABOVE 15000	7178460.00	0.0400	2871.44
45	04 - Research & UPTO 15000	720000.00	0.3500	2520.00
46	Dev.Team-1 ABOVE 15000	1231030.00	0.0400	492.41
47	06 - Research & UPTO 15000	1440000.00	0.3500	5040.00
48	Dev.Team-2 ABOVE 15000	2473512.00	0.0400	989.40
49	03 - Research & UPTO 15000	540000.00	0.3500	1890.00

Validity unknown
Digitally signed by [illegible]
Date: [illegible]
Reason: Valid Policy Copy
Location: [illegible] General Insurance Company Ltd, India

Workmen's Compensation (UIN : IRDAN[illegible])
Attaching to and forming part of Policy Number [illegible]

Sub Divisional Magistrate
City Prant, Surat.

131

50	Dev.Team-3 ABOVE 15000	1041204.00	0.0400	436.40
51	08 - Research & UPTO 15000	1080000.00	0.3500	3780.00
52	Dev.Team-4 ABOVE 15000	1350004.00	0.0400	740.00
53	08 - Research & UPTO 15000	1440000.00	0.3500	6040.00
54	Dev.Team-5 ABOVE 15000	2053012.00	0.0400	1205.20
55	08 - Research & UPTO 15000	360000.00	0.3500	1260.00
56	Dev.Team-6 ABOVE 15000	414000.00	0.0400	166.00
57	08 - Research & UPTO 15000	1420000.00	0.3500	3470.00
58	Dev.Team-7 ABOVE 15000	2181222.00	0.0400	872.49
59	03 - Sales UPTO 15000	540000.00	0.3500	1890.00
60	Team ABOVE 15000	2437445.00	0.0400	974.02
61	08 - Store Team UPTO 15000	1440000.00	0.4500	6624.00
62	(Engineering) ABOVE 15000	1841234.00	0.0400	737.49
63	08 - Store Team UPTO 15000	1820000.00	0.4500	7452.00
64	ABOVE 15000	1881234.00	0.0400	756.49
		Overall Total Wages	2257153504.00	

Additional Clauses /Endorsements / Other details if any

UNLIMITED MEDI EXT WORDING 125 A

Unlimited Medical Extension Covered.

In consideration of the payment of an additional premium it is hereby understood and agreed that this Policy subject to its terms provisions and conditions is extended to indemnify the Insured in respect of the reasonable medical surgical and hospital expenses (including cost of conveyance to hospital) incurred by the Insured for treatment of of injury to which the indemnity granted under this Policy applies or would have applied had disablement exceeded three days. Provided always that the liability of the Company under this endorsement shall be limited to Actuals in respect of each Employee per accident, incurred within two years from the date of accident subject to otherwise to the terms, provisions and conditions of the Policy

---

MoCond Extension

Special condition as per below :-

AN EMPLOYEE WHO IS IN DIRECT ROUTE OF COMMUTATION FROM PLACE OF WORK TO PLACE OF RESIDENCE OR VICE VERSA BY PRIVATE VEHICLE OR COMPANY OWNED VEHICLE, SHALL BE COVERED UNDER THE POLICY IN ACCORDANCE WITH THE PROVISION OF EMPLOYEE COMPENSATION ACT.

Validity unknown
Digitally signed by SUBRATA MONDAL
Date: 2022.03.02 18:41:34 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Workman's Compensation (UIN : IRDAN106P0006V01200001)
Attaching to and forming part of Policy Number 43302033

[illegible]

Sub Divisional Magistrate
City Prant, Surat.

CLASSIFICATION NO : 048, 132, 878, 437.

OCCUPANCY : Chemical Manufacturing

Risk Location :

1) Plot No.-8203, GIDC Industrial Estate, Sachin, Surat

2) C/o Unity Pack Tapes Plot No.-S 247, Street, Road No.-3, Hi-Tech Industrial Estate, Sachin, Palsana Highway Road, Surat

3) Plot No.-4714, Survey Numbers 253/P, Sachin Notified Industrial Area Estate, Talangpur Taluka Choryasi, Surat

4) Kushal Manufacturers, Plot No. 8016-A, Road No. 82, GIDC, Sachin, Surat, Gujarat

---

WORKER DESCRIPTION :

09 Admin Team
25 Analytical Team
12 CIS Team
12 Control & Instrumentation Team
03 Creative Team
26 EHS Team
19 Electrical Team
01 Electrical Team - 2
15 Environment Team
10 Finance Team
03 HR & IR Team
12 Logistic Team
07 Maintenance Team
11 Process & Project Team
02 Procurement Team
03 Production Team
35 Production Team - 1 (Rakesh Modi)
28 Production Team - 2 (Viral Panchal)
34 Production Team - 3 (Kalpesh Patel)
29 Production Team - 4 (Hiren Fulani)
03 Quality Assurance Team
07 Research & Development Team
04 Research & Development Team - 1

Validity unknown
Digitally signed by SUBRATA ...
Date: 2023.08.02 10:41:34 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Workmen's Compensation (UIN : IRDAN106P0008V01200001)
Attaching to and forming part of Policy Number 43300053
'Show Signature Properties'→Click on 'Show Signer's Certificate'→Go to 'Trust'→Click on 'Add to Trusted Certificates'→Click on 'OK'→Click on 'Close'

Sub Divisional Magistrate
City Prant, Surat.

04 Research & Development Team - 2
05 Research & Development Team - 3
06 Research & Development Team - 4
06 Research & Development Team - 5
03 Research & Development Team - 6
06 Research & Development Team - 7
07 Sales Team
08 Store Team (Engineering)
09 Store Team (PDI)

Agent Name & Telephone No:	TOYOTA INSURANCE BROKERS PRIVATE LIMITED

The Policy is subject to following endorsement(s) - Endorsement No / Endorsement Wording

The Policy is subject to the following Warranties / Conditions/ Deductions 1. Coverage of Employees should be as per The Indian Employee's Compensation Act, 1923. 2. Wage & Attendance register must be maintained.
Exclusion: Losses or damages caused directly or indirectly due to any infectious or contagious disease, pandemic/epidemic as declared by WHO and / or Government of India will be an exclusion under this policy.
The Coverage is as per Policy Wordings / Endorsements / Clauses attached with the Policy Schedule. Please go through Workmen's Compensation Policy and in case of discrepancy, Please inform us.
Corporate Identity Number(CIN): U74899DL2000PLC107621
Toll Free : 1-800-103-5499 ; Other : [0124] 428-5499 ; SMS "claim" to 56161
Policy Issuing Office: Delhi Consolidated Stamp Duty deposited as per the order of Government of National Capital Territory of Delhi

Workmen's Compensation Insurance - Policy Wordings
Employee's Compensation Act 1923, Indian Fatal Accidents Act 1855, Common Law WHEREAS the Insured carrying on the Business described in the Schedule and no other for the purpose of this Insurance by a proposal and declaration which shall be the basis of this contract and is deemed to be incorporated herein has applied to the IFFCO TOKIO GENERAL INSURANCE CO.LTD. (hereinafter called The Company) for the insurance hereinafter contained and has paid or agreed to pay the Premium as consideration for such insurance. NOW THIS POLICY WITNESSETH that if at any time during the period of insurance any employee in the Insured's immediate service shall sustain personal injury by accident or disease arising out of and in the course of his employment by the Insured in the Business and if the Insured shall be liable to pay

Validity unknown
Digitally signed by SUBRATA [illegible]
Date: 2022.08.02 16:41:53 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd, India

Workmen's Compensation (UIN : IRDAN106P0006V01200001)
Attaching to and forming part of Policy Number 43303053
[illegible]
[illegible]

Sub Divisional Magistrate
City Prant, Surat.

Compensation for such injury either under the Law(s) set out in the Schedule or at Common Law then subject to the terms exceptions and conditions contained herein or endorsed hereon the Company will indemnify the Insured against all sums for which the Insured shall be so liable and will in addition be responsible for all costs and expenses incurred with its consent in defending any claim for such compensation.

PROVIDED ALWAYS that in the event of any change in the Law(s) or the substitution of other legislation thereof this Policy shall remain in force but the liability of the company shall be limited to such sums as the Company would have been liable to pay if the Law(s) had remained unaltered.

EXCEPTION

The Company shall not be liable under the Policy in respect of:

a. Any injury by accident or disease directly attributable to war invasion act of foreign enemy hostilities (whether war be declared or not) civil war mutiny insurrection rebellion revolution or military or usurped power.

b. The Insured's liability to employees of contractors to the Insured.

c. Any liability of the Insured which attaches by virtue of an agreement but which would not have attached in the absence of such agreement.

d. Any sum which the Insured would have been entitled to recover from any party but for an agreement between the Insured and such party.

CONDITIONS

1. This Policy and the Schedule shall be read together as one contract and any word or expression to which a specific meaning has been attached in any part of this Policy or of the Schedule shall bear such specific meaning wherever it may appear.

2. Every notice or communication to be given or made under this Policy shall be delivered in writing to the Company.

3. The Insured shall take reasonable precautions to prevent accidents and disease and shall comply with all statutory obligations.

4. In the event of any occurrence which may give rise to a claim under this Policy the Insured shall as soon as possible give notice thereof to the Company with full particulars. Every letter claim writ summons and process shall be notified or forwarded to the Company immediately on receipt. Notice shall also be given to the company immediately the Insured shall have knowledge of any impending prosecution inquest or fatal enquiry in connection with any such occurrence as aforesaid.

5. No admission offer promise or payment shall be made by or on behalf of the Insured without the consent of the Company which shall be entitled if it so desires to take over and conduct in his name the defence or settlement of any claim or to prosecute in his name for its own benefit any claim for indemnity or damages or otherwise and shall have full discretion in the conduct of any proceedings and in the settlement of any claim and the Insured shall give all such information and assistance as the Company may require.

6. The first premium and all renewal premiums that may be accepted are to be regulated by the amount of wages and salaries and other earnings paid by the Insured to employees during each Period of Insurance. The name of every employee together with the amount of wages salary and other earnings shall be properly recorded and the Insured shall at all times allow the Company to inspect such records and shall supply the Company with a correct account of all such wages salaries and other earnings paid during any period of Insurance with one month from expiry date of such Period of Insurance. If the amount so paid shall differ from the amount on which premium has been paid the difference in premium shall be met by a further proportionate payment to the Company or by a refund by the Company as the case may be.

7. The Company may cancel this Policy by sending seven days notice by registered letter to the Insured at his last known address and in such event the premium shall be adjusted in accordance with Condition 6.

8. If any difference shall arise as to the quantum to be paid under this Policy, (liability being otherwise admitted) such difference shall independently of all other questions be referred to the decision of an arbitrator, to be appointed in writing by the parties in difference or if they cannot agree upon a single arbitrator to the decision of two disinterested persons as arbitrators of whom one shall be appointed in writing by each of the parties within two calendar months after having been required so to do in writing by the other party in accordance with the provisions of the Arbitration Act 1940, as amended from time to time and for the time being in force. In case either party shall refuse or fail to appoint arbitrator within two calendar months after receipt of notice in writing requiring an appointment, the other party shall be at liberty to appoint sole arbitrator, and in case of disagreement between the arbitrators, the difference shall be referred to the decision of an umpire

Validity unknown
Digitally signed by SUBRATA MONDAL
Date: 2023.03.02 15:41:53 IST
Reason: Valid Policy Copy
Location: IFFCO Tokio General Insurance Company Ltd. India

Workmen's Compensation (UIN: IRDAN106P0006V01200001)
Attaching to and forming part of Policy Number 43332053

Sub Divisional Magistrate
City Prant, Surat.

who shall have been appointed by them in writing before entering on the reference and who shall sit with the Arbitrators and preside at their meetings.

It is clearly agreed and understood that no difference or dispute shall be referable to arbitration as hereinbefore provided, if the Company has disputed or not accepted liability under or in respect of this Policy.

It is hereby expressly stipulated and declared that it shall be a condition precedent to any right of action or suit upon this Policy that the award by such arbitrator, arbitrators or umpire of the amount of the loss or damage shall be first obtained.

It is also hereby further expressly agreed and declared that if the Company shall disclaim liability to the Insured for any claim hereunder and such claim shall not within 12 calendar months from the date of such disclaimer have been made the subject matter of a suit in a court of law, then the claim shall for all purposes be deemed to have been abandoned and shall not thereafter be recoverable hereunder.

9. The due observance and fulfilment of the terms, conditions and endorsements of this Policy so far as they relate to anything to be done or not to be done by the Insured and the truth of the statements and answers in the Proposal shall be conditions precedent to any liability of the Company to make any payment under this Policy.

10. It is hereby understood and agreed that the cover provided under this Policy shall not extend to indemnify the Insured/Insureds in respect of any interest and/or penalty which may be imposed on him/them on account of his/their failure to comply with the requirements laid down under the Workmen's Compensation Act, 1923 and subsequent amendments of the said Act.

11. The terms earnings, wages and salaries shall mean the employees total remuneration paid or fallen due for payment including overtime, value of board and/or lodging, housing accommodation bonuses and all other perquisites privileges or benefits in kind or money, received by the employees from the employer in connection with their employment which are capable of being estimated in money. These terms do not however include any travelling allowance or the value of any travelling concession or a contribution paid by the employer of a workman towards any pension or provident fund or a sum paid to a workman to cover any special expenses entailed on him by the nature of his employment. No deductions shall be made in respect of any contributions paid by employees in connection with pension or provident funds or of income tax deducted at source.

Terrorism Damage Exclusion Warranty

Terrorism / Terrorist Incident of whatsoever nature directly or indirectly caused by, resulting from or in connection with any act of terrorism regardless of any other cause or event contributing concurrently or in any other sequence to the loss is not covered.

Terrorism / Terrorist Incident: Means any actual or threatened use of force or violence directed at or causing damage, injury, harm or disruption, or the commission of an act dangerous to human life or property, against any individual, property or government, with the stated or unstated objective of pursuing economic, ethnic, nationalistic, political, racial or religious interests, whether such interests are declared or not. Robberies or other criminal acts, primarily committed for personal gain and acts arising primarily from prior personal relationships between perpetrator(s) and victim(s) shall not be considered terrorist activity. Terrorism shall also include any act, which is verified or recognized by the relevant Government as an act of terrorism.

Validity unknown
Digitally signed by [illegible]
Date: [illegible]
Reason: Valid Policy Copy
Location: [illegible] Insurance Company Ltd, India

Workmen's Compensation (UIN : [illegible])
Attaching to and forming part of Policy Number [illegible]

Sub Divisional Magistrate
City Prant, Surat.

DFS GUJARAT

ડાયરેક્ટોરેટ ઓફ ફોરેન્સિક સાયન્સ, ગાંધીનગર
સ્થળ મુલાકાતનો અહેવાલ
મોબાઇલ ઇન્વેસ્ટીગેશન વાન, સુરત શહેર

પોલીસ સ્ટેશન:	:	સચીન GIDC, જી. સુરત શહેર.
સંદેશાનો પ્રકાર:		કંટ્રોલ,તા.29/11/2023, ક: 08-03.
જા. જોગ નં.:		56/2023.
અ.મોત નં.:		148/2023. કલમ:સીઆર.પી.સી-174.
બનાવ બ.તા.સ.:		29/11/2023, ક: 01-30 ના અરસામાં
બનાવ જા.તા.સ.:		--.
ગુન્હાનો પ્રકાર:		કંપનીમાં અકસ્માતે બ્લાસ્ટ અને આગ લાગતા.
સ્થળ:		પ્લોટ નં-8203, સચીન GIDC રોડ નં-08, એથર ઇન્ડસ્ટ્રીઝ લિ, યુનિટ-01 મોરો-મટીરીયલના વેર હાઉસની સામે આવેલ THF ટેંક વાળી જગ્યાએ.

સ્થળ મુલાકાતની તારીખ:

ક્રમ	તારીખ	સમય	અધિકારીશ્રીઓ
(1)	29/11/2023	11-30 થી 14-00	P.B. Makwana (I/C S.O.), V.K. Raval (S.O.)
(2)	30/11/2023	04-30 થી 09-00	P.B. Makwana (I/C S.O.), V.K. Raval (S.O.)
(3)	01/12/2023	17-00 થી 19-00	D.B. Patel (D.D.), P.B. Makwana (I/C S.O.), V.K. Raval (S.O.), N.C. Mufiya (S.O.)
(4)	03/12/2023	17-15 થી 20-30	P.B. Makwana (I/C S.O.), V.K. Raval (S.O.)
(5)	04/12/2023	14-30 થી 18-30	P.B. Makwana (I/C S.O.), V.K. Raval (S.O.)
(6)	05/12/2023	10-00 થી 17-30	P.B. Makwana (I/C S.O.), V.K. Raval (S.O.), N.C. Mufiya (S.O.)
(7)	06/12/2023	14-15 થી 16-00	K.K. Modh (A.D), V.K. Raval (S.O.), N.C. Mufiya (S.O.)

<u>બનાવની ટૂંકી વિગત</u>એ એવી રીતે કે, ઉપર દર્શાવેલ તારીખ-સમય-સ્થળેસચીન GIDC, જી. સુરત શહેર પોલીસ સ્ટેશનના હદ વિસ્તારમાં આવેલ પ્લોટ નં-8203, સચીન GIDC રોડ નં-08, એથર ઇન્ડસ્ટ્રીઝ લિ., યુનિટ-01 મોરો-મટીરીયલના વેર હાઉસની સામે આવેલ THF ટેંક વાળી જગ્યાએ કોઇ અજાણ્યા કારણથી આકસ્મિક રીતે આગ લાગતા જે આગ અકસ્માતના કારણે કંપનીમાં કામ કરતા કર્મચારીઓને શરીરે નાની-મોટી ઇજાઓ થયેલ છે, તેમજ કંપનીમાં મોટા પ્રમાણમાં નુકશાન થયેલ છે, જે વગેરે બાબત.

સચીન GIDCપો.સ્ટે. જા. જોગ નં.56/2023 તથા અ.મોત. નં.148/2023

Page 1 of 13

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

ઉપરોક્ત બાદ તા.30/11/2023 ના રોજ અ.મોત નં.148/2023 દાખલ થયેલ છે.

ઉપરોક્ત તારીખ-સમય-સ્થળે તપાસ અધિકારીશ્રી જે. આર. ચૌધરી (પોલીસ ઇન્સપેક્ટર, સચીન GIDC પો.સ્ટે.) તથા પોલીસ સ્ટાફ,કંપનીના અધિકૃત વ્યક્તિ શ્રી પરાગ દેત્રોજા (એન્જી. હેડ), સ્મિત પરીખ (પ્રોસેસ એન્જી.) તથા કંપનીના અન્ય અધિકૃત વ્યક્તિઓ/કર્મચારીઓ વગેરે હાજરીમાં બનાવ સ્થળનું કાળજીપૂર્વક નિરિક્ષણ કરેલ હતું. પ્લાન્ટને લગતા જરૂરી ડોક્યુમેન્ટ પૈકીના કેટલાક ડોક્યુમેન્ટ ઉપલબ્ધ કરાવેલ હતા.

કંપનીના ઉપરોક્ત અધિકૃત વ્યક્તિઓએ Plant-2 માં થતી MEP પ્રોસેસની ઓથોરાઇઝ્ડ કોપી આપેલ હતી. જેમાં MEP પ્રોસેસ જણાવેલ હતી. જેને ધ્યાને લેવામાં આવેલ છે.

<u>બનાવવાળી જગ્યાનું વર્ણન:</u>

સદર બનાવ સ્થળ મોજે સચીન GIDC, રોડ નં-08, પ્લોટ નં-8203, એથર ઇન્ડસ્ટ્રીઝ લિ. ના યુનિટ-01 ના રૉ-મટીરીયલ્સના વેર હાઉસની સામે આવેલ THF ટેંક વાળી જગ્યાએ બનેલ હોવાનું ત.ક. અધિકારીશ્રીએ જણાવેલ હતું.

સદર બનાવવાળી જગ્યાનું બંધારણ સ્ટીલની બીમ-કોલમ પ્રકારનું આશરે 20m×17m×13m (લંબાઇ×પહોળાઇ×ઉંચાઇ) ગ્રાઉન્ડ ફ્લોર ઉપરાંત એક માળનું હતું. જેને ટેંક ફાર્મ વિસ્તાર તરીકે જણાવેલ છે. સદર ટેંક ફાર્મની કેટલીક પાઇપીંગ સિસ્ટમ, ટેંક ફાર્મની ઉત્તરે આવેલ પ્લાન્ટ-૨ સાથે જોડાયેલ હતી.

સદર બનાવવાળા ટેંક ફાર્મની ઉત્તર દિશામાં આશરે 7m પહોળાઇ વાળો RCC રોડ છે, જેના બાદ ઉત્તર દિશામાં પ્લાન્ટ-2 આવેલ છે. સદર પ્લાન્ટ-2 નું બંધારણ RCC નું બીમ-કોલમ પ્રકારનું આશરે 41m×12.5m×20m(લંબાઇ×પહોળાઇ×ઉંચાઇ) ગ્રાઉન્ડ ફ્લોર ઉપરાંત ત્રણ માળનું હતું.જેમાં સ્ટેરકેસ/દાદર સિવાયના 6 ગાળા વાળુ હતું.દરેક ગાળા વચ્ચેનું અંતર આશરે 6m હતું.

સદર પ્લાન્ટ-2 માં પ્રવેશતા પૂર્વ થી પશ્ચિમ તરફ જતા, વોક-વેના ડાબી તરફના ગાળા નં-5 ની દક્ષિણ દિશામાં કોલમ પર (1) MCC-1/5-F1 (2) MCC-3/2F...લખાણ હતું. સદર કોલમની બાજુમાં 15KL ક્ષમતા વાળી,020ST-022 આઇ.ડી. વાળી સ્ટોરેજ ટેંક હતી. સદર ટાંકીમાં આશરે 5KL થી 7KL જેટલું સોલવન્ટ પ્રવાહી (THF + Toluene + Water) ભરેલ હોવાનું જણાવેલ હતું. સદર ટેંક તેના સ્થાનેથી ગેરહાજર છે, તેમજ સદર ટેંકના ફાઉન્ડેશન માટેના સ્ટીલના આઇ-બીમ નુકશાન પામેલ છે. સદર ફાઉન્ડેશન ફ્રેમ થી દક્ષિણ-પૂર્વ દિશામાં આશરે 6m અંતરે RCC રોડ ઉપર ઉપરોક્ત ટેંક નુકશાન પામેલ, અનિયમિત દબાયેલ હાલતમાં થોડી ત્રાસી પડેલ છે.જે ટેંકના ટોપનો ભાગ સદર ટેંકની પશ્ચિમ દિશામાં ટેંકથી આશરે 5 ફુટ અંતરે રોડ ઉપર ગોબાયેલ અને નુકશાન પામેલ સ્થિતિમા પડેલ હતો. સદર ટોપના મેન-હોલ નટ-બોલ્ટથી અકબંધ છે, બોર્ડર ફરતુ વેલ્ડીંગ તુટેલ છે. સદર

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

ટોપ પર ઇન્જોજલ વાળી સર્કયુલેશન લાઇન વાલ્વની કેટલીક ભાગ હાજર હતો. જેના નટ-બોલ્ટ તુટેલ છે, સદર નોઝલની બાજુમાં પ્રેશર ગેજ વાલ્વ મિકેનીઝમ હતી, જેના પર પાઇપ-લાઇનના તુટેલ અવશેષો જણાયેલ હતા. જેની બાજુમાંનાઇટ્રોજન ઇનલેક વાલ્વ તુટેલ સ્થિતિમાં હતો, જેની ફ્લાન્ઝનો કેટલીક ભાગ ગેરહાજર હતો. મધ્યમાં વેન્ટ લાઇનનો પાઇપ તેના વેલ્ડીંગ માંથી તુટેલ છે. મટીરીયલ ઇનલેટ લાઇન કે જે આશરે ૨ ફુટ અંતરેથી ફ્લેક્સીબલ પાઇપથી અનિયમિત તુટેલ છે, તેમજ અન્ય ત્રણ બ્લાઇન્ડ લાઇન નુકશાન પામેલ છે.

ઉપરોક્ત ટેંકના નીચેનાં તળીયા પાસેના ભાગે એક આઉટલેટ માટેની તુટેલ પાઇપ વાળી લાઇન જોવા મળેલ હતી. સદર લાઇનના વાલ્વનું હેન્ડલ ગેરહાજર હતુ. તેમજ વાલ્વ તથા પાઇપનો કેટલીક ભાગ નુકશાન પામેલ હતો. સદર વાલ્વ હાલ બંધ કન્ડીશનમાં હોવાનું જણાયેલહતુ. વાલ્વ સાથે જોડાયેલ આશરે 3.5 ફુટ લંબાઇના આઉટલેટના લાઇનની પાઇપનો સબ-એન્ડ વાળો ખુલ્લો છેડો અનિયમિત તુટેલ હતો.

ઉપરોક્ત ટેંકના ફાઉન્ડેશનની બાજુમાં પૂર્વ તરફની દિશામાં ટેંકના આઉટલેટ માટેનો પંપ નુકશાન પામેલ સ્થિતિમાહાજર જણાય છે, સદર પંપની ઇનલેટ ફ્લેન્જમાં પાઇપના સબ-એન્ડના અવશેષો હતા.

સદર મોટર-પંપના પાવર સપ્લાય માટેનુ બોર્ડ ગાળા નં-5 ના પૂર્વ-દક્ષિણ કોલમમાં ફિટ થયેલ હોવાનું જણાયેલહતુ, જેના બળેલ/અર્ધબળેલ વાયરો કબ્જે લેવા સુચન કરેલ છે.

સદર ટેંકના ફાઉન્ડેશનની ઉપરના ભાગે આશરે 5m ઉંચાઇએ 4 ફુટ જેટલો બહાર કાઢેલ સ્લેબ નો ભાગહતો. જે સ્લેબની નીચેની સપાટી પર કાળી મેશ લાગેલ છે તથા અર્ધ વર્તુળાકાર જેવી છાપ જોઇ શકાય છે. સદર ભાગે સ્લેબના સળીયા/રોડ દેખાય છે, તેમજ બીમ ઉપરની તરફ કેટલીક ડિફોર્મ/વળેલ હોવાનું જણાય છે. સદર જગ્યાએ પાઇપીંગ સિસ્ટમ્ લટકતી/નુકશાન પામેલ હાલતમાં જણાયેલ હતી.

સદર સ્થળે ગાળા નં-5 ની પૂર્વ દિશાની બે કોલમ વચ્ચે સ્ટીલની આઇ-બીમ જોડાયેલ હોવાનું જણાયેલ હતુ, જે આઇ-બીમ હાલ પૂર્વ-દક્ષિણ કોલમ માંથી છુટી પડેલ હતી.

RCC રોડ પર પડેલ ટેંક કે જેના અંદરના ભાગે આશરે 6 ઇંચ ઉંચાઇ જેટલુ આછા બદામી રંગનું, વિશિષ્ટ વાસ ધરાવતુ પ્રવાહી જણાય છે, જેને કબ્જે લેવા સુચન કરેલ છે.

સદર સ્થળે આવેલ ગટર લાઇન, કે જેમાં કથ્થાઇ જેવા રંગનું, વિશિષ્ટ વાસ ધરાવતુ પ્રવાહી જણાય છે, જેને કબ્જે લેવા સુચન કરેલ છે.

સદર બનાવવાળી જગ્યા પાસે આશરે 7m પહોળાઇ વાળો અસરગ્રસ્ત RCC રોડ છે, જેના ઉપર તુટેલ નુકશાન પામેલ પાઇપ, આઇ-બીમ, RCC ના તુટેલ અવશેષો, પતરાઓવગેરે અસ્તવ્યસ્ત પડેલ છે, તથા રોડ પર વિશિષ્ટ વાસ યુકત પ્રવાહીજેવા સ્વરૂપના પદાર્થના અવશેષો મુબજ

સચીન જીઆઇડીસી.પો.સ્ટે. ગુ.ર.જી. નં. 56/2023 તથા અ.મોત. નં.148/2023 Page 3 of 13

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

પ્રમાણમાં જોવા મળેલ હતા. જે પ્રવાહીના પૂર્વ દિશાએથી નમુનો કબ્જે લેવા તથા પશ્ચિમ દિશાએથી નમૂનો કબ્જે લેવા સુચન છે.

બનાવવાળી જગ્યાએ પ્લાન્ટ-2 માંની,020ST-022 આઇ.ડી. વાળી,SS સ્ટોરેજ ટેંકની બાજુમાં પશ્ચિમ દિશામાંની,020TK-110 આઇ.ડી. વાળી મધર લીકર ભરેલ અન્ય એક ટાંકીહોવાનું જણાયેલ હતુ. જે તેના સ્થાનેથી ગેરહાજર હતી, જેનું છેટવાળુ તુટેલ ફાઉન્ડેશન જોવા મળેલ હતુ. સદર સ્થળની ટેંક તેના મૂળ સ્થાનેથી આશરે 8m અંતરે દક્ષિણ દિશામાં ટેંક ફાર્મ એરીયામાં ખસી, નુકશાન પામેલ સ્થિતિ (ટેંક ફાર્મ એરીયામાં પૂર્વ તરફથી જોતા ત્રીજા ક્રમનીં ટાંકી પાસે) પડેલ હોવાનું જણાયેલ હતુ. સદર સ્થાન ભારે માત્રામાં નુકશાન થયેલ હોય હાલ જઇ શકાય તેમ નથી.સદર ટેંકના સિમેન્ટ સાથેનાસ્ટીલના લેગ્સ RCC રોડ પર અસ્તવ્યસ્ત પડેલ છે.

બનાવવાળી જગ્યાએ પ્લાન્ટ-2 માંની 020ST-022 આઇ.ડી. વાળી, સ્ટોરેજ ટેંકની બાજુમાં પશ્ચિમ દિશામાં,HCl પ્રવાહી ભરેલ, અન્ય બીજી એક020TK-103 આઇ.ડી. વાળી, પ્લાસ્ટીકની ટાંકીહોવાનું જણાયેલ હતુ. જે તેના સ્થાનેથી ગેરહાજર હતી, જેનું છેટવાળુ તુટેલ ફાઉન્ડેશન જોવા મળેલ હતુ. સદર સ્થળની ટેંક તેના મૂળ સ્થાનેથી આશરે 10m અંતરે પશ્ચિમ-દક્ષિણ દિશામાં RCC વાળા રોડ પર બળેલ/તુટેલ, કેટલીક અંશે નાશ પામેલ પ્લાસ્ટીક/HDPE ના અવશેષોના સ્વરૂપેજોવા મળેલ હતી, જે નુકશાન પામેલ પ્લાસ્ટીક/HDPE ના અવશેષનો ટૂકડો કબ્જે લેવા સુચન છે.

બનાવવાળી જગ્યાએ પ્લાન્ટ-2 માંની 020ST-022 આઇ.ડી. વાળી સ્ટોરેજ ટેંકની બાજુમાં પશ્ચિમ દિશામાંની,HCl Scrubber પ્રવાહી ભરેલ, અન્ય ત્રીજી એક 010TK-027 આઇ.ડી. વાળી પ્લાસ્ટીકનીટાંકીહોવાનું જણાયેલ હતુ. જે તેના સ્થાનેથી ગેરહાજર હતી, જેનું છેટવાળુ તુટેલ ફાઉન્ડેશન જોવા મળેલ હતુ. સદર સ્થળની ટેંક તેના મૂળ સ્થાનેથી આશરે 1m અંતરે પશ્ચિમ-દક્ષિણ દિશામાં RCC રોડ પર બળેલ/તુટેલ, કેટલીક અંશે નાશ પામેલ પ્લાસ્ટીક/HDPE ના અવશેષો છુટા-છવાયાજોવા મળેલ હતા.

બનાવવાળી જગ્યાએ ટેંક ફાર્મની છત પરના સિમેન્ટના નુકશાન પામેલ/તુટેલ પતરાઓ જણાયેલ હતા. સદર ટેંક ફાર્મમાં, પૂર્વ તરફથી પ્રથમ ક્રમની 030ST-015 આઇ.ડી. વાળી, 25KL ક્ષમતા વાળી, સ્ટેઇનલેશ સ્ટીલનીટાંકી હતી. જેમાં આશરે 12KL Pure THF (Tetra Hydro Furan) પ્રવાહી હોવાનુંજણાવેલ હતુ. સદર ટાંકીના બોટમમાં આવેલ વાલ્વ હાલ બંધ/Close હાલતમાં છે, જે વાલ્વ નુકશાંન પામેલ તથા લીકેજ હોય, ફલોરીંગ પર ડ્રોપ પડતા જણાય છે, સદર ફલોરીંગ પરથી પ્રવાહી કબ્જે લેવા સુચન છે.

સદર ટાંકીનું બાહ્ય ઇન્સ્યુલેશન નુકશાન પામેલ છે, સદર ટાંકીમાં ઉપરના ભાગે ESH (Emergency Safety Hatch) મીકેનિઝમહોવાનું જણાવેલ છે. સદર ટાંકીના નીચેના ભાગે આઉટલેટ લાઇનહતી. જેની મોટર-પંપ સાથે જોડાયેલ પાઇપ બનાવ બાદ ફ્લાન્જ માંથી લીકેજ હોય તેમાં

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

બ્લાઇન્ડ ગાસ્કેટ લગાવેલ હોવાનું જણાવેલ હતુ. જે બ્લાઇન્ડ ગાસ્કેટ હાલ જોવા મળેલ હતી. સદર ટાંકીમાં કેટલેક અંશે નુકશાન થયેલ તેમજ કાળી મેશની હાજરી જોવા મળેલ હતી. સદર ટાંકીના આઉટલેટ માટેનો પંપ પછી-આઉટલેટનો પાઇપ, પ્રેશર-ગેજ મીટર, ફ્લોમીટર તેમજ ગ્લાસ વિન્ડો વાલ્વ વાળી છ લાઇન જોવા મળેલ હતી, જે નુકશાન પામેલ હતી.

ઉપરોક્ત ટેંકની બાજુમાં પશ્ચિમે 030ST-006 આઇ.ડી. વાળી તથા 25KL ક્ષમતા વાળી, એક ટાંકી આવેલ છે, જેમાં PCP (Pera Chloro Phenol) હોવાનું જણાવેલ છે. સદર ટાંકીનું બાહ્ય ઇન્સ્યુલેશન ઘણા પ્રમાણમાં બળેલ છે, તેમજ તેના પાઇપ, મોટર-પંપ વગેરે ઘણા પ્રમાણમાં નુકશાન પામેલ છે.

ઉપરોક્ત ટેંકની બાજુમાં પશ્ચિમે 030ST-007 આઇ.ડી. વાળી,25KL ક્ષમતા વાળી, બીજી એક ટાંકી આવેલ છે, જેમાં PCP (Pera Chloro Phenol)હોવાનું જણાવેલ છે. સદર ટાંકીના બાહ્ય ઇન્સ્યુલેશન બળેલ/નુકશાન છે, તેમજ તેના પાઇપ, મોટર-પંપ વગેરે નુકશાન પામેલ છે. સદર ટાંકી પાસેના પાઇપીંગ પર, ત્રાસી સ્થિતિમાં સ્ટીલના સ્ટેન્ડ/લેગ સાથેની, 020TK-110 આઇ.ડી. વાળી, મધર લીકર ધરાવતી, ટેંક નુકશાન પામેલ હાલતમાં પડેલી જોઇ શકાય છે.

ઉપરોક્ત ટેંકની બાજુમાં પશ્ચિમે 030ST-008 આઇ.ડી. વાળી,25KL ક્ષમતા વાળી, ત્રીજી એક ટાંકી આવેલ છે, જેમાં 98% કોન્સન્ટ્રેશન વાળુસલ્ફ્યુરીક એસિડહોવાનું જણાવેલ છે. સદર ટાંકી પર કાળી મેશની હાજરી જોવા મળેલ તથા કેટલેક અંશે નુકશાન પામેલ હતી, તેમજ તેની પાઇપીંગ સિસ્ટમ નુકશાન પામેલ જોઇ શકાય છે.

ઉપરોક્ત ટેંકની બાજુમાં પશ્ચિમે 030ST-009 આઇ.ડી. વાળી,20KL ક્ષમતા વાળી, ચોથી એક પ્લાસ્ટીકની ટાંકી હોવાનું જણાવેલ હતુ. જેમાં HCl હોવાનું જણાવેલ હતુ. સદર ટાંકી તેના સ્થાનેથી ગેરહાજર હોય, જેના ફ્લોરીંગ પરથી અવશેષીત પ્રવાહી કબ્જે લેવા સુચન છે. સદર ભાગે પાઇપીંગ સિસ્ટમ નુકશાન પામેલ જોઇ શકાય છે.

બનાવવાળી જગ્યાના પ્લાન્ટ-2 વાળુ બીલ્ડીંગ, ગ્રાઉન્ડ ફ્લોર ઉપરાંત ત્રણ માળ ધરાવતુ, RCC બીમ/કોલમ પ્રકારનું હતુ. જેમાં વચ્ચેના ભાગે આશરે 3m પહોળો વોક-વે માટેનો સ્પેસ હતો, જે વોક-વેની બંને તરફ, બીમ/કોલમના 6-6 ગાળાઓ હતા. જેમાં વિવિધ ઇક્વીપમેન્ટ, પાઇપીંગ સિસ્ટમ વગેરે હતા. પ્લાન્ટ-2ના પૂર્વ તથા પશ્ચિમ, બંને દિશામાં, છેડે સ્ટેરકેસ/દાદર હતા. ગાળા અને દાદરના પાર્ટીશન માટેની વોલ હતી. સદર વોક-વે ની બંને તરફ પૂર્વ-પશ્ચિમની બે ક્રમિક કોલમ વચ્ચેનું અંતર આશરે 4.7m તથા ઉત્તર-દક્ષિણની બે ક્રમિક કોલમ વચ્ચેનું અંતર આશરે 4.7m હતુ.

ગ્રાઉન્ડ ફ્લોરના વોક-વે મારફતે, પૂર્વ થી પશ્ચિમ દિશામાં આગળ વધતા, સમગ્ર વોક-વે પર તથા આજુ-બાજુ બળેલ/અર્ધબળેલ નુકશાન પામેલ પાઇપીંગ સિસ્ટમ વગેરે, તુટેલપ્લાસ્ટરના ટુકડાઓ બુધ છવાયા જોવા મળેલ હતા.

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

ગ્રાઉન્ડ ફ્લોરના વોક-વે મારફતે, પૂર્વ થી પશ્ચિમ દિશામાં આગળ વધતા, પ્રથમ ત્રણ ગાળામાં વોક-વે ની બંને તરફ આવેલ વિવિધ ઇક્વીપમેન્ટ્સ વગેરે કેટલેક અંશે બળેલ/અર્ધબળેલ, નુકશાન પામેલ હતા, તેમજ કાળી મેશ યુક્ત જણાયેલ હતા.

સદર જગ્યાએ વોક-વે વાળા, ચોથા ગાળામાં, ઉત્તર તરફ બે એક્વાસ ટેંક પૈકીની એક ટેંકના અવશેષો બળેલ/નુકશાન પામેલ અવશેષો જોવા મળેલ હતા, જેમાંથી અવશેષિત પ્રવાહીનું સેમ્પલ કબ્જે લેવા સુચન છે.

સદર જગ્યાએ વોક-વે વાળા, પાંચમાં ગાળામાં, દક્ષિણ દિશામાં (વોક-વે ની ડાબી બાજુ) 020RT-055 આઇ.ડી. વાળુતથા 10KL ક્ષમતા ધરાવતુ Stainless steel નું Distillation Reactor હેન્ગીંગ સ્થિતિમાં હોવાનું જણાવેલ હતુ.જેમાં Toluene + THF + Productહોવાનું જણાવેલ હતુ. સદર રીએક્ટર તેના સ્થાનેથી ગેરહાજર હતુ. સદર રીએક્ટરના આશરે ૭.5 ફુટનો વ્યાસ ધરાવતો બોટમનો વેલ્ડીંગ માંથી તુટેલ ભાગ આશરે 10 ફુટ અંતરે પૂર્વ-ઉત્તર દિશામાં વોક-વે વાળા ફ્લોરિંગ પરપડેલ જોવા મળેલ હતો. જે બોટમ કેટલેક અંશે નુકશાન પામેલ હતુ. સદર બોટમમાંથી અવશેષિત પદાર્થનું સેમ્પલ કબ્જે લેવા સુચન છે.

સદર રીએક્ટરના અન્ય ફાટેલ-તુટેલ-વળેલ ભાગો મહત્તમ નુકશાન/ડેમેજ પામેલ હતા, તેમજ સદર ભાગો ફ્લોરીંગ પર અસ્તવ્યસ્ત પડેલ જોવા મળેલ હતા. સદર સ્થળે સ્ટીલની એંગલ, પાઇપ લાઇન, અન્ય ઇક્વીપમેન્ટ્સ વગેરે ભારે માત્રામાં નુકશાન પામેલ, બળેલ-તુટેલ વગેરે હાલતમાં અસ્તવ્યસ્ત જોવા મળેલ હતા.સદર Distillation Reactor વાળા ભાગની આસપાસ આવેલ કોલમના પ્લાસ્ટર કેટલીક માત્રામાં નુકશાન પામેલ, ઉખડી ગયેલ તથા કાળી મેશયુક્ત હતા. સદર ભાગે ઇલેક્ટ્રીક વાયરો મહદઅંશે બળેલ નુકશાન પામેલ જોવા મળેલ હતા. સદર સ્થળની નજીકના વોક-વે ઉપરની કેબલ-ટ્રે નીચેની તરફ લટકતી તથા તેમાંના વાયરો મહત્તમ બળેલ હતા. સદર Distillation Reactor વાળા ભાગે હેન્ગીંગ માટેના ક્લેમ્પ વાળા સ્ટીલના આઇ-બીમ ભારે નુકશાન પામેલ અને તુટેલ/વળેલ હતા. સદર Distillation Reactor ના જોડાણવાળા પાઇપ, જોડાણ માંથી છુટા પડેલ, અનિયમિત તુટેલ જોવા મળેલ હતા. સદર સ્થળે વોક-વે પાસે રહેલ પ્લાસ્ટીકની ટેંક તુટેલ-પીગળેલ, નુકશાન પામેલ હાલતમાં જોવા મળેલ હતી.

સદર Distillation Reactor થી 020ST-022 આઇ.ડી. વાળી (THF+Toluene+Waterધરાવતી)સ્ટોરેજ ટેન્ક દક્ષિણ –પૂર્વ દિશામાં આશરે 2.5m જેટલા અંતરે હોવાનું જણાવેલહતુ. તેમજ સદર Distillation Reactor થી 020TK-110 આઇ.ડી.વાળી (Mother liquor ધરાવતી)ટેન્ક દક્ષિણ દિશામાં આશરે 1m જેટલા અંતરે હોવાનું જણાવેલ હતુ. તેમજ 020ST-022 આઇ.ડી. વાળી (THF+Toluene+Waterધરાવતી)સ્ટોરેજ ટેન્કથી પશ્ચિમે 020TK-110 આઇ.ડી. વાળી(Mother Liquor ધરાવતી) ટેન્ક વચ્ચેનું અંતર આશરે 1.5m હોવાનું જણાવેલ હતુ.

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

020RT-055 આઇ.ડી. વાળા Distillation Reactor પાસેના વોક-વે વાળી ઉત્તર-પૂર્વ બાજુએ,020ST-038 આઇ.ડી. વાળીએક્વાસ સ્ટોરેજ ટેંક હતી, જેનુકશાન પામેલ હતી. સદર રીએક્ટરની ઉત્તરે આવેલ વિવિધ ઇક્વીપમેન્ટ્સ ભારે નુકશાન પામેલ હતા. સદર રીએક્ટરની પાસે, પૂર્વ તરફ, ચોથા ગાળામાં,020RT-052 આઇ.ડી. વાળા OTRC Distillation Reactor હતુ, જે ત્રાસુ થયેલ તથાનુકશાન પામેલ હતુ.

020RT-055 આઇ.ડી. વાળા Distillation Reactor પાસેના વોક-વેની જમણી તરફ, ઉત્તર દિશામાં આવેલ ગાળામાં 020ST-048 આઇ.ડી. વાળી સ્ટોરેજ ટેંક ઉત્તર તરફ થોડી દબાયેલ તથા ખસેલી હતી, ઉપરના ભાગેથી પ્લેટફોર્મ વગેરે નીચે તરફ ઝુકેલુ જોવા મળેલ હતુ. સદર સ્થાને જઇ શકાય તેવી સ્થિતિ જણાતી નથી. સદર ગાળામાં આવેલ અન્ય ટેંકસ કેટલેક અંશે નુકશાન પામેલ હતી.

પ્લાન્ટ-2, ગ્રાઉન્ડ ફલોર, પૂર્વ થી પશ્ચિમ તરફ જતા, ગાળા નં-6 માં દક્ષિણ દિશામાં આવેલ વિવિધ ઇક્વીપમેન્ટ્સ ભારે નુકશાન પામેલ હતા, તેમજ ઉત્તર તરફના ભાગમાં નુકશાન પામેલ, ફુલેલ, કેટલાક બેરલ જોવા મળેલ હતા. સદર ભાગે, હાદર પાસેતથા આજુબાજુના ભાગોમાં કાળી મેશ લાગેલના ચિન્હો તથા કેટલીક માત્રામાં નુકશાન થયેલાનુ જણાયેલ હતુ, તેમજ પ્લાસ્ટરના તુટેલ અવશેષો વગેરે જોવા મળેલ હતા.

બનાવવાળી જગ્યાના પ્લાન્ટ-2 વાળા બીલ્ડીંગની દક્ષિણ દિશામાં RCC રોડ બાજુએ, પૂર્વ થી પશ્ચિમ દિશામાં, ગ્રાઉન્ડ ફલોર પર વિવિધ ટેંક્સ આવેલી હતી, જે ત્રીજા ક્રમના ગાળા સુધીમાં રહેલી ટેંક્સ કેટલેક અંશે નુકશાન પામેલી તથા કાળી મેશ યુકત જણાતી હતી.

પ્લાન્ટ-2, ફસ્ટ ફલોર, પૂર્વ થી પશ્ચિમ તરફ જતા, વોક-વેની બંન્ને તરફ રહેલ ટેંક, વેસલ જેવાઇક્વીપમેન્ટ્સ વગેરે કેટલેક અંશે નુકશાન પામેલહતા, તથા કાળી મેશની હાજરી જોવા મળેલ હતી, પ્લાસ્ટર તુટેલ હતું, વાયરીંગ બળેલ જોવા મળેલ હતુ. સદર માળે ગાળા નં-5 માં દક્ષિણ દિશામાં 020RT-055 આઇ.ડી. વાળા Distillation Reactor ના ઉપરના ભાગે બે રીસીવર ટેંક આવેલ હોવાનું જણાવેલહતુ, જે બંને રીસીવર ટેંક ભારે માત્રામાં નુકશાન પામેલ અને ત્રાસી થયેલ જોવા મળેલ હતી.

સદર 020RT-055 આઇ.ડી. વાળા Distillation Reactor ના ઉપરના ભાગે દક્ષિણ-પશ્ચિમ ખુણે RCC કોલમ પાસે એક રીએક્ટર-કોલમ જોવા મળેલ હતી, જે રીએક્ટર-કોલમના નીચેના ભાગે દબાણના ચિન્હો જોવા મળેલ છે, તથા તેની પાઇપ સિસ્ટમ છુટી પડેલ/તુટેલ હતી.

તેમજ સદર માળે અન્ય ઇક્વીપમેન્ટ્સ કેટલેક અંશે નુકશાન પામેલ હતા, તથા કાળી મેશની હાજરી જોવા મળેલ હતી. સદર માળે વોક-વે ની જમણી બાજુ એસીડીક સોલ્વીનભરેલ બે ટાંકીઓ હોવાનું જણાવેલ હોય, જે બંન્ને ટાંકીઓ નુકશાન પામેલ હતી, તથા તેના લેગ માંથી નમી ગયેલ

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat

સ્થિતિમાં જોવા મળેલ હતી. સદર સ્થળે વાયરો, અન્ય ઇક્વીપમેન્ટ્સ વગેરે ભારે નુકશાન પામેલ હતા. સદર માળે તથા સ્થાને ઉપરોક્ત રીએક્ટરના એજીટેટર મોટરના પાવર સપ્લાય માટેનું સ્વીચબોર્ડ હોવાનું જણાવેલ હોય, જેના બળેલ/અર્ધબળેલ વાયરો કબ્જે લેવા સુચન છે.

ત્યારબાદ આવેલ ગાળા નં-૬ માં વૉક-વે ની બંન્ને બાજુઆવેલ વિવિધ રીએક્ટર્સ, ઇક્વીપમેન્ટ્સવગેરે બળેલ/અર્ધબળેલ નુકશાન પામેલ જોવા મળેલ હતા, જેના પર કાળી મેશની હાજરી જોવા મળેલ હતી. ત્યારબાદ વૉક-વે ના છેડે દાદર પછીના ભાગે આવેલ પ્લાન્ટ-પેસેજ ભાગમાં રહેલ ઇક્વીપમેન્ટ્સવગેરે કેટલેક અંશે નુકશાન પામેલ હતા.

પ્લાન્ટ-૨, સેકન્ડ ફ્લોર, દાદર ચડતા, પશ્ચિમ થી પૂર્વ તરફ જતા, સદર સ્થળે, વૉક-વેની બંને તરફ રહેલ વિવિધઇક્વીપમેન્ટ્સ, પાઇપીંગ સિસ્ટમ, કેબલ/વાયરો પર કેટલેક અંશે આગની અસર જણાય છે, સદર સ્થળે પ્લાસ્ટર વગેરે તુટેલ તથા નુકશાન પામેલ છે, સદર માળે કાળી મેશની હાજરી જોવા મળેલ હતી. સદર જગ્યાએ આગળ જતા કેટાલીસ્ટ ડમ્પીંગ રૂમ છે, જે કેટલેક અંશે નુકશાન પામેલ છે, તેનો દરવાજો તુટેલ છે, સદર સ્થળે આગળ જતા દાદર પાસે ઓપરેટીંગ રૂમ છે, જેના કાચ તુટેલ છે. કેબીનની અંદર કોમ્પ્યુટર, એ.સી. વગેરે પર જાળ લાગવાના ચિન્હો જોવા મળેલ હતા.

પ્લાન્ટ-૨, થર્ડ ફ્લોર, દાદર ચડતા, પૂર્વ થી પશ્ચિમ તરફ જતા, સદર સ્થળે, વૉક-વેની બંને તરફ રહેલ વિવિધઇક્વીપમેન્ટ્સ, પાઇપીંગ સિસ્ટમ, કેબલ/વાયરો પર કેટલેક અંશે આગની અસર જણાય છે, સદર સ્થળે પ્લાસ્ટર વગેરે તુટેલ તથા નુકશાન પામેલ છે, સદર માળે કાળી મેશની હાજરી જોવા મળેલ હતી. જેની આગળ જતા કેટાલીસ્ટ રૂમના કાચ તુટેલ છે, રૂમ કેટલેક અંશે નુકશાન પામેલ છે.

પ્લાન્ટ-૨, ફોર્થ ફ્લોર/ટેરેસ, દાદર ચડતા, પશ્ચિમ થી પૂર્વ તરફ જતા, ચીલર પ્લાન્ટ, કુલીંગ ટાવર, નાઇટ્રોજન પ્લાન્ટ વગેરે આવેલ હોવાનું જણાવેલ, જેના ઉપર આગની નોંધપાત્ર અસર જણાતી નથી. છત પર સિમેન્ટ તથા ઘા ના પતરા છે. સદર સ્થળે સામાન્ય મેશના ચિન્હો જોવા મળેલ હતા.

સદર બનાવ સ્થળથી દક્ષિણ તરફ આશરે 100m અંતરે SML કંપનના આગળના ભાગે નુકશાન/ઇમ્પેક્ટ જોવા મળેલ હતી, તેમજ બાકીની દિશાઓમાં આશરે 60m સુધીના અંતરે નુકશાન/ઇમ્પેક્ટ જોવા મળેલ હતી.

<u>એકત્રીત કરાવેલ/કરવા માટે સુચવેલ નમુનાની વિગત</u>

(૧) ગાળા નં-5 ના પૂર્વ-દક્ષિણ કોલમમાં ફિટ થયેલ OZOST-022 આઇ.ડી. વાળી ટેંક ના પંપ-મોટરના પાવર સપ્લાય માટેનુ બોર્ડના બળેલ/અર્ધબળેલ વાયરનું સેમ્પલ.

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

(૨) RCC રોડ પર પડેલ 020ST-022 આઇ.ડી. વાળી ટેંક કે જેના અંદરના ભાગે આશરે 6 ઇંચ ઉંચાઇ જેટલુ આછા બદામી રંગનું, વિશિષ્ટ વાસ ધરાવતું પ્રવાહી જણાય છે, જેમાંથી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૩) બનાવવાળી જગ્યાએ પ્લાન્ટ-2 પાસે ગટર લાઇન કે જેમાં કથ્થાઇ જેવા રંગનું, વિશિષ્ટ વાસ ધરાવતુ પ્રવાહી જણાય છે, જેમાંથી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૪) RCC રોડ પર વિશિષ્ટ વાસ ધરાવતું પ્રવાહીજેવા સ્વરૂપના પદાર્થના અવશેષો ખુબજ પ્રમાણમાં જોવા મળેલ હોય જેમાંથી પૂર્વ દિશા માંથી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૫) RCC રોડ પર વિશિષ્ટ વાસ યુકત પ્રવાહીજેવા સ્વરૂપના પદાર્થના અવશેષો ખુબજ પ્રમાણમાં જોવા મળેલ હોય જેમાંથી પશ્ચિમ દિશા માંથી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૬) બનાવવાળી જગ્યાએ પ્લાન્ટ-૨ માની 020ST-022 આઇ.ડી. વાળી સ્ટોરેજ ટેંકની બાજુમાં પશ્ચિમ દિશાએ ગેરહાજર ટાંકી કે જેના આશરે 10m અંતરે પડેલ અવશેષો માંથી પ્લાસ્ટીક/HDPE નોએક ટૂકડાનું સેમ્પલ.

(૭) ટેંક ફાર્મમાં આવેલ પૂર્વ તરફથી પ્રથમ ક્રમની 030ST-015 આઇ.ડી. વાળી Pure THF (Tetra Hydro Furan) ટાંકી ના ફ્લોરીંગના પ્રવાહી માંથી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૮) ટેંક ફાર્મમાં પૂર્વ તરફથી પશ્ચિમે ચોથા ક્રમે 030ST-009 આઇ.ડી. વાળી પ્લાસ્ટીકની ગેરહાજર ટાંકી ના ફ્લોરીંગ પરથી અવશેષીત પ્રવાહી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૯) બનાવવાળી જગ્યાએ પ્લાન્ટ-2 માં, ગ્રાઉન્ડ ફ્લોર પર, પૂર્વથી પશ્ચિમ તરફ જતા, વોક-વેની જમણી તરફ, ગાળા નં-4 માં રહેલ HDPE ની પીગળેલ/નાશ પામેલ ટાંકી માંથી અવશેષીત પ્રવાહી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૧૦) બનાવવાળી જગ્યાએ પ્લાન્ટ-2 માં, ગ્રાઉન્ડ ફ્લોર પર, પૂર્વથી પશ્ચિમ તરફ જતા, વોક-વેની ડાબી તરફ, ગાળા નં-5 માં Distillation Reactor નો બોટમનો તુટેલ ભાગ વોક-વે પર હતો જેમાંથી અવશેષીત પ્રવાહી આશરે 500 મીલી જેટલુ સેમ્પલ.

(૧૧) બનાવવાળી જગ્યાએ પ્લાન્ટ-2 માં, ફર્સ્ટ ફ્લોર પર, પૂર્વથી પશ્ચિમ તરફ જતા, વોક-વેની જમણી તરફ, ગાળા નં-5 માં Distillation Reactor ની એજીટેટર મોટરના પાવર સપ્લાય માટેનુ બોર્ડના બળેલ/અર્ધબળેલ વાયરનું સેમ્પલ.

(૧૨) બનાવવાળી જગ્યા પરથી CCTV કેમેરાનું DVR/NVR.

(૧૩) *Pure THF (Tetra Hydro Furan)* નું કંટ્રોલ સેમ્પલ આશરે 500 મીલી.

(૧૪) *MEP (4-(2-methoxyethyle) phenol)*નું કંટ્રોલ સેમ્પલ આશરે 500 મીલી.

(૧૫) HCl *(Hydro Chloric Acid)* નું કંટ્રોલ સેમ્પલ આશરે 500 મીલી.

(૧૬) સલ્ફયુરીક એસિડનું કંટ્રોલ સેમ્પલ આશરે 500 મીલી.

સચીન GIDC પો.સ્ટે. જા. જોગ નં.56/2023 તથા અ.મોત. નં.148/2023

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

(૧૭) Toluene નું કંટ્રોલ સેમ્પલ આશરે 500 મીલી.

(૧૮) PCP (Para Chloro Phenol)નું કંટ્રોલ સેમ્પલ આશરે 500 મીલી.

(૧૯) પોસ્ટ મોર્ટમ કરનાર ડૉ. શ્રી પાસેથી મરણજનારની ઓળખ માટે જરૂરી DNA સેમ્પલ તથા અન્ય સેમ્પલ.

સૂચનો:

(૧) મરણજનારનાઓના મૃત્યુ અંગેનું ચોક્કસ કારણ તથા શરીરે થયેલી ઇજાઓ અંગેનો અભિપ્રાય પી. એમ. કરનાર ડૉ.શ્રી પાસેથી મેળવવો. તેમજ ઇજા પામનારનાઓની શરીરે થયેલ ઇજાઓ અંગેનો અભિપ્રાય સારવાર કરનાર ડૉ. શ્રી પાસેથી મેળવવો.

(૨) પ્લાન્ટના વપરાતા કેમિકલ યાદીતથા થતી પ્રોસેસની યાદી મેળવવી.

(૩) બનાવ વાળા પ્લાન્ટના સ્ટ્રકચરની સ્ટેબીલીટી રીપોર્ટ મેળવવો.

(૪) ફેક્ટરી ઇન્સપેક્ટરશ્રી પાસેથી જરૂરી રીપોર્ટ મેળવવો.

(૫) ઉપર દર્શાવેલ ક્રમાંક-૧થી ક્રમાંક-૧૯ ના નમૂનાઓને જરૂરી વિગતવાર પરિક્ષણ અર્થે FSL સુરત (લાગુ પડતા વિભાગમાં) ખાતે મોકલવા સુચન કરેલ છે.

(૬) બનાવ વાળી જગ્યાની ફોટોગ્રાફી-વીડીયોગ્રાફી કરાવવી તેમજ સ્કેચ બનાવવો.

(૭) GPCB નો જરૂરી અભિપ્રાય તથા રીપોર્ટ મેળવવો.

(૮) સદર પ્લાન્ટ વપરાતા કેમિકલ માટે જરૂરી લાયસન્સ તેમજ સ્ટોક બાબતની તમામ વિગતો મેળવવી.

(૯) ફાયર સેફ્ટી ડીપાર્ટમેન્ટ NOC તેમજ લાયસન્સ બાબતે અભિપ્રાય મેળવવો.

(૧૦) સદર પ્લાન્ટમાં કેમીકલ પ્રોસેસ કરવા માટે જરૂરી સેફ્ટી ગાઇડલાઇન તેમજ તેના માટે જરૂરી સાધન સામગ્રી હતા કે કેમ? તેની ખરાઇ કરવી/કરાવવી.

(૧૧) સદર પ્લાન્ટમાં રસાયણો જ્વલનશીલ હોય તેમાં તેની પ્રકિયા તથા તેના સ્ટોરેજ માટે સેફ્ટી પ્રિકોશન લેવામાં આવતા હતા કે કેમ? તેની ખરાઇ કરવી/કરાવવી.

(૧૨) ઇલેક્ટ્રીસીટી બોર્ડ પાસેથી પાવર સપ્લાય અંગેનો જરૂરી રીપોર્ટ મેળવવો.

(૧૩) પ્લાન્ટમાં કામ કરતા તમામ સ્ટાફને યોગ્ય તાલીમ મળેલ છે કે કેમ? તે અંગેનો જરૂરી રીપોર્ટ મેળવવો.

અવલોકન:

(૧)બનાવવાળી જગ્યાએ, પ્લાન્ટ-2 માં THF+Toluene+Water ધરાવતીસ્ટોરેજ ટેંક તેના સ્થાનેથી ડિસ્લોકેટ થઇ પૂર્વ-દક્ષિણ દિશાએ RCC રોડ પર પડેલ હોવાનું જણાયેલ હતુ. તેમજ તેના ટોપનો ભાગ ટેંક ફાર્મ પાસે RCC રોડ પર છુટો પડેલ હોવાનું જણાયેલ હતુ. જેના પર આગ/બ્લાસ્ટની મહત્તમ અસર જોવા મળેલ હતી.

સચીન જીઆઇડીસી.પો.સ્ટે. જા. જોગ નં.56/2023 તથા અ.મોત. નં.148/2023 ખ/ પ્ર. બ/ RBM

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

(૨) બનાવવાળી જગ્યાએ, પ્લાન્ટ-2 અને ટેંક ફાર્મની વચ્ચે RCC રોડ પર રહેલ સ્ટોરેજ ટેંક ફેંકાયેલ હતી, જે ટેંકના મૂળ સ્થાનની પૂર્વ દિશામાં રહેલ અન્ય ટેંક્સ પરપ્રમાણમાં ઓછી અસર જોવા મળેલ હતી, જ્યારે સદર સ્ટોરેજ ટેંકના મૂળ સ્થાનની પશ્ચિમ દિશામાં રહેલ અન્ય ટેંક્સ પરવધુ અસર જોવા મળેલ હતી.

(૩) બનાવવાળી જગ્યાએ, પ્લાન્ટ-2 માં આગ/બ્લાસ્ટની અસર સ્ટોરેજ ટેંકની પશ્ચિમ દિશાએ રહેલ મધર લીકર ટેન્ક પર થતા, મધર લીકર ટેંક ઉછળીને દક્ષિણ દિશાએ ટેંક ફાર્મમાં પડેલ હોવાનું જણાયેલ હતુ.

(૪) બનાવવાળી જગ્યાએ, પ્લાન્ટ-2 માં આગ/બ્લાસ્ટની અસર સ્ટોરેજ ટેંકની પશ્ચિમ દિશાએ રહેલ HCl ટેંક પર થતા, HCl ટેંકઉછળીને રોડ પર પડેલ તથા આગના અસરના કારણે પીગળી નુકશાન પામેલ હોવાનું જણાયેલ.

(૫) બનાવવાળી જગ્યાએ, પ્લાન્ટ-2 માં આગ/બ્લાસ્ટની અસર સ્ટોરેજ ટેંકની.પશ્ચિમ દિશાએ રહેલ અન્ય બીજી HCl ટેંક પર થતા, સદર HCl ટેંકઆગના અસરના કારણે પીગળી નુકશાન પામેલ હોવાનું જણાયેલ.

(૬)બનાવવાળી જગ્યાએ,પ્લાન્ટ-2ના ગાળા નં-5 ના દક્ષિણ દિશામાં, બહારના ભાગે, છતની નીચેની સપાટીએ, નીચેના ભાગેવધુ માત્રામાં નુકશાન પામેલ હતી. તેમજ તેના સ્ટીલ સળીયાઓ ખુલ્લા થયેલ અને ઉપરની તરફ ઉડેલા જણાયેલ હતા.

(૭)બનાવવાળી જગ્યાએ, પ્લાન્ટ-2 માંTHF+Toluene+Waterવાળીસ્ટોરેજ ટેંકતથા THF+Toluene+Productવાળા ડિસ્ટીલેશન રીએક્ટર પર બ્લાસ્ટ તથા આગની મહત્તમ અસર જણાય છે.

(૮) પ્લાન્ટ-2 ની અંદરના ભાગે ગાળા નં-4, ગાળા નં-5 અને ગાળા નં-6માં આવેલ ઇક્વીપમેન્ટ્સ ઉપર બ્લાસ્ટ તથા આગનીવધુ અસર જણાય છે.

(૯) બનાવવાળી જગ્યાએ, પ્લાન્ટ-2 માં ડિસ્ટીલેશન રીએક્ટરના મૂળ સ્થાનની આજુ-બાજુ રહેલ વિવિધ ઇક્વીપમેન્ટ્સ ,પર બ્લાસ્ટ/આગની અસર જોવા મળેલ હતી.

(૧૦) બનાવવાળી જગ્યાએ, પ્લાન્ટ-2, ફસ્ટ ફ્લોર પર પૂર્વ થી પશ્ચિમ જતા ગાળા નં-5 માં બ્લાસ્ટ/આગની વધુ અસર જોવા મળેલ હતી.

(૧૧) THF નો Flash Point -17°C (1.4 °F) છે.

(૧૨) Toluene નો Flash Point 4 °C (39.2 °F) છે.

(૧૩) બનાવવાળી જગ્યાના લાગુ પડતા ઇક્વીપમેન્ટ્સના, લાગુ પડતા સમયના,DCSનાકેટલાક ડેટા કંપની તરફથી મળેલ છે.

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

(૧૪) બનાવવાળી જગ્યાએ CCTV કેમેરા હોવાનું જોવા મળેલ હતું.જેનો જરૂરી અભ્યાસ કરવામાં આવ્યો. .જેના આધારે તા.29/11/2023 ના ક: 01:47:50 સમયે પ્લાન્ટ-2 ના ગ્રાઉન્ડ ફ્લોરમાં બ્લાસ્ટ થયેલ હોવાનું જણાય છે.

(૧૫) સદર કંપનીમાં ફાયર સેફ્ટી માટેની અત્યાધુનીક સુવિધાઓ જોવા મળેલ હતી.

(૧૬) પ્લાન્ટ-2 ના દરેક ફ્લોર ઉપર બંને તરફના દાદર પાસે સ્ટેટીક ડિસ્ચાર્જ પોઇન્ટ જોવા મળેલ હતા.

(૧૭) સદર બ્લાસ્ટ/આગની અસરના કારણે આસપાસ કામ કરતા કર્મચારીઓને ગંભીર ઇજા થવાની તથા મૃત્યુ થવાની શક્યતા નકારી શકાય નહી.

<u>તારણ:</u>

ઉપરોક્ત અવલોકનોને આધારે તેમજ બનાવવાળી જગ્યાનુ નિરીક્ષણ, કંપનીના અધિકૃત વ્યક્તિઓએ જણાવેલ પ્લાન્ટ તથા પ્રોસેસની માહિતી, કંપની તરફથી મળેલ જરૂરી ડોક્યુમેન્ટ્સ તથા CCTV ફુટેજનો અભ્યાસ કરતા નીચે મુજબના તારણો જણાયા.

(૧)પ્લાન્ટ-2 માંગ્રાઉન્ડ ફ્લોર પર સ્ટોરેજ ટેંક તથા રીએક્ટર હતા, જેમાં (THF + Toluene જેવા) અત્યંત જ્વલનશીલ સોલવન્ટ ભરેલ હતા. સદર સ્થળે સ્ટોરેજ ટેંકના નજીકના ભાગે નીચા ફ્લેશ પોઇન્ટ ધરાવતા સદર જ્વલનશીલ સોલવન્ટ કોઇ કારણસર લીકેજ થતા, જે સોલ્વન્ટનું હવામાં વેપર કલાઉડ રચાતાઅને આ વેપર કલાઉડને કોઇ કારણસર ઇગ્નિશન/સ્પાર્ક મળતા સદર સ્થાને બ્લાસ્ટ થયેલ અને આગ લાગવાની પ્રાથમિક દ્રષ્ટિએ શક્યતા જણાય છે. :

(૨) ઉપરોક્ત બ્લાસ્ટની અસર નજીકમાં રહેલ ડિસ્ટીલેશન રીએક્ટર પર થતા, સદર રીએક્ટરમાં બ્લાસ્ટ થયેલ હોવાનું પ્રાથમિક દ્રષ્ટિએ શક્યતા જણાય છે. તેમજ સદર બ્લાસ્ટના કારણે રીએક્ટરના ભાગો તથા તેના તળીયાનો ભાગ છુટો પડીલોય-તળીયે પડેલ હોવાનું જણાયેલ હતુ.

(૩) ઉપરોક્ત બ્લાસ્ટ બાદ, તેની ઇમ્પેક્ટના કારણે ટેંક ફાર્મ એરીયામાં રહેલ THF વાળી સ્ટોરેજ ટાંકીમાં નુકશાન થતા તેમાં રહેલ જ્વલનશીલ સોલવન્ટના કારણે વધુ માત્રામાં આગ લાગેલ હોવાની શક્યતા જણાય છે.

(૪) સ્ટોરેજ ટેંકતથા ડિસ્ટીલેશન રીએક્ટર પર બ્લાસ્ટ/આગ ની મહત્તમ અસર જણાય છે.

(૫) ઉપરોક્ત સોલવન્ટ જ્વલનશીલ તથા નીચા ફ્લેશ પોઇન્ટ વાળા હોય, જેના કારણે વધુ આગ લાગવાની શક્યતા જણાય છે.

(૬) ઉપરોક્ત સ્ટોરેજ ટેંકના ટોપનો ભાગ ઉપરની તરફ ઉછળવાથી છતના ભાગે અથડાયેલ હોવાનું જણાય છે. સદર સ્ટોરેજ ટેંક તથા તેના ટોપનો ભાગ ટેંક ફાર્મ તરફ ફેંકાયેલ અને RCC રોડ પર છુટા પડેલ હોવાનું જણાયેલ હતુ.

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

148

(૭) ઉપરોક્ત બ્લાસ્ટની અસર મધર લીકર ટેન્ક પર થતા, મધર લીકર ટેંક ઉછળીને સામેના ટેંક ફાર્મમાં પડેલ હોવાનું જણાયેલ હતું.

(૮) ઉપરોક્ત બ્લાસ્ટની અસર HCl તથા HCl સ્ક્રબર વાળીટેંક પર થતા, સદર બંન્ને ટેંકઉછળીને શેડ પર પડેલ તથા આગના અસરના કારણે પીગળી નુકશાન પામેલ હોવાનું જણાયેલ હતું.

(૯) ઉપરોક્ત બ્લાસ્ટ/આગની અસર ટેંક ફાર્મ એરીયામાં પૂર્વ થી પશ્ચિમે જતા પાંચમાં ક્રમે રહેલ HCl ટેંક પર થતા, સદરટેંકપીગળી નુકશાન પામેલ હોવાનું જણાયેલ હતું.

(૧૦) ઉપરોક્ત બ્લાસ્ટ/આગની અસર, સદર સ્થળના ફર્સ્ટ ફ્લોર પર થતા, સદર ભાગે રહેલ વિવિધ ઇક્વીપમેન્ટસ ભારે માત્રમાં નુકશાન પામેલ હતા.

N.C. Muliya
Scientific Officer,
Cum Asstt. Chemical Examiner
To Govt. Of Gujarat
Regional Forensic Science Laboratory,
SURAT.

K.K. Modh
Asstt. Director,
Cum Asstt. Chemical Examiner,
To Govt. Of Gujarat
Regional Forensic Science Laboratory,
SURAT.

P.B. Makwana
Scientific Officer,
Cum Asstt. Chemical Examiner
To Govt. Of Gujarat
Regional Forensic Science Laboratory,
SURAT.

V.K. Raval
Scientific Officer,
Cum Asstt. Chemical Examiner
To Govt. Of Gujarat
Regional Forensic Science Laboratory,
SURAT.

અહેવાલ સ્વીકારનારની સહિ: ....

નામ: લાલુભાઈ રઘુનાથભાઈ [illegible]

રહે: [illegible], સચીન GIDC [illegible]

મોબાઇલ નં: 9825838615

તા. ૨૬/૧૨/૨૦૨૩

સચીન GIDC પો.સ્ટે. અ. [illegible]

Page 13 of 13

Scanned with CamScanner

Sub Divisional Magistrate
City Prant, Surat.

Directorte of Forensic Science, Gandhinagar

Report of Site Visit

Mobile Investigation Van, Surat City

Police Station : Sachin GIDC, Dist. Surat City.

Type of Message : Control, Dt.29/11/2023, 08-03 hrs.

J.Jog No. : 148/2023, Section : Cr.P.C.-174.

Occurrence O.D.T. : 29/11/2023, duration of 01-30 hrs.

Occurrence O.D.T. : ----

Type of Offense : Accidentally blast and fire in the company.

Site : At the site of THF Tank situated opposite raw-material's Ware House of Unit-01 of Aethar Industries Ltd., Plot No.8203, Sachin GIDC Road No.08

Date of Site Visit :

No.	Date	Time	Officials
1	29/11/2023	11-30 to 14-00	P.B.Makwana (I/C S.O.), V.K. Raval (S.O.)
2	30/11/2023	14-30 to 09-00	P.B.Makwana (I/C S.O.), V.K. Raval

Sub Divisional Magistrate
City Prant, Surat.

			(S.O.)
3	01/12/2023	17-00 to 19-00	D.B.Patel (D.D.), P.B. Makwana (I/C S.O.), V.K. Raval (S.O.), N.C. Muliya (S.O.)
4	03/12/2023	17-15 to 20-30	P.B.Makwana (I/C S.O.), V.K. Raval (S.O.)
5	04/12/2023	14-30 to 18-30	P.B.Makwana (I/C S.O.), V.K. Raval (S.O.)
6	05/12/2023	10-00 to 17-30	P.B. Makwana (I/C S.O.), V.K. Raval (S.O.), N.C. Muliya (S.O.)
7	06/12/2023	14-15 to 16-00	K.K. Modh (A.D.), V.K. Raval (S.O.), N.C. Muliya (S.O.)

Short brief of Incident : It is in a way that, at the above shown date -time-site, as the fire broke out due to unknown

Sub Divisional Magistrate
City Prant, Surat.

reason At the site of THF Tank situated opposite raw-material's Ware House of Unit-01 of Aethar Industries Ltd., Plot No.8203, Sachin GIDC Road No.08 situated in the limit area of Sachin GIDC, Dist. Surat City Police Station due to which fire accident, a small-big injuries have been occurred at the body of workers working in the company, and the huge damage happened to the company, etc. regarding.

After above, A.Death No.148/2023 has been filed on dt.30/11/2023.

At the above date-time-place, carefully inspected the incident site in the presence of I.O. Official Mr. J. R. Chaudhary (Police Inspector, Sachin GIDC Po. Sta.) and police staff, authorized person of the company Mr. Parag Detroja (Eng. Head), Smit Parikh (Process Eng.) and other authorized

Sub Divisional Magistrate
City Prant, Surat.

persons/employees of the company etc. Some of the required documents related to the plant were made available.

The above authorized persons of the company provided an authorized copy of the MEP process taking place in Plant-2. In which the MEP process was stated. Which has been taken into consideration.

Description of the incident site :

An I.O. official said that the said incident was taken place at At the site of THF Tank situated opposite raw-material's Ware House of Unit-01 of Aethar Industries Ltd., Plot No.8203, Mouje Sachin GIDC Road No.08, Plot No-8203.

The structure of the said incident site was of steel beam-column type approximately 20m=17m=13m (Length-Width-Height) with one floor plus ground floor. Which is mentioned

Sub Divisional Magistrate
City Prant, Surat.

as tank farm area. Some of the piping system of the said tank farm was connected to Plant-2, north of the tank farm.

There is an RCC road of about 7m width in the north direction of the said tank farm of the incident site, after which Plant-2 is situated in the north direction. The structure of the said Plant-2 was of RCC beam-column type measuring approximately 41mx12.5m 20m (length-width-height) with three floors in addition to the ground floor. In which there were 6 span except the staircase/staircase. The distance between each span was approximately 6m.

Entering in the said Plant-2 going from east to west, on the column in the south direction of span no.5 on the left side of the walkway, (1) MCC-1/5-F1 (2) MCC-3/2F... was writtten. There was a storage tank of 020ST-022 with 15KL capacity next to the said Column. It was stated that 5KL to 7KL of

Sub Divisional Magistrate
City Prant, Surat.

solvent liquid (THF + Toluene + Water) was filled in the said tank. The said tank is missing from its position, as well as the steel I-beam for the foundation of the said tank is damaged. The above tack is lying in a damaged, irregularly pressed condition on the RCC road at a distance of about 6m from the the said foundation frame in the south-east direction. The part of the top of the tank was lying on the road about 5 feet away from the tank in the western direction of the said tank in a dent and damaged condition. The man-hole of the said top is intact with nut-bolts. The welding around the border is broken.

A portion of the J-nozzled circulation line valve was present on the base top. The nut-bolts of which are broken, there was a pressure gauge valve mechanism next to the nozzle, on which the broken remains of the pipe-line were

Sub Divisional Magistrate
City Prant, Surat.

found. Next to which the nitrogen inlet valve was in a broken state, with part of its flange missing. The vent line pipe in the center is broken from its welding. Material inlet lines that are irregularly broken from flexible pipe approximately 2 feet apart. Also three other blind lines are damaged.

A broken pipe line for an outlet was found near the bottom of the above tank. The said line valve handle was absent. Also some part of valve and pipe was damaged. The main valve was now found to be in closed condition. The sub-ended open end of the outlet line pipe, approximately 3.5 feet in length, connected to the valve was irregularly broken.

A pump for the outlet of the tank towards the east side of the foundation of the above tank was found to be present in a damaged condition, the inlet flange of the said pump contained the remains of the sub-end of the pipe.

Sub Divisional Magistrate
City Prant, Surat.

The board for power supply of the motor-pump is said to be fitted in the east-south column of span no.5. It is instructed to take possession of burnt/semi-burnt wires.

At the top of the foundation of the said tank there was a portion of the slab protruding about 4 feet at a height of about 5m. On the lower surface of the slab, a black mesh is applied and a semi-circular impression can be seen. Most of the time slab grooves/rods are visible, and the beam seems to be deformed/bent upwards somewhat. The piping system was found to be hanging/damaged at the said place.

It was stated that a steel I-beam was attached between the two columns in the east direction of span no-5 at the said place, which I-beam was now detached from the east-south column.

Sub Divisional Magistrate
City Prant, Surat.

A tank lying on the RCC road, with a height of about 6 inches of light brown colored liquid with peculiar smell, is instructed to be seized.

A sewer line at the site, which has a brownish-colored, peculiar-smelling liquid, is instructed to be seized.

There is an affected RCC road of about 7m width near the incident site, on which broken and damaged pipes, I-beams, broken remains of RCC, sheets etc. are lying in disarray, and the remains of a peculiar liquid-like substance on the road were found in large quantities. It is instructed to seize the sample from the eastern direction of the fluid and capture the sample from the western direction.

At the said incident place, 02OST-O22 I.D. in Plant-2, there was another tank 020TK-110 I.D. of west direction beside SS Storage filled with mother liquor Which was absent

Sub Divisional Magistrate
City Prant, Surat.

from its place, whose broken brick foundation was seen. The tank at the said site was found lying in a battered, damaged condition (near the 3rd tank looking east in the tack farm area) in the southern direction at a distance of about 8m from its original location. The said place is heavily damaged and cannot be visited now. Steel legs with cement of the said tank are lying disorderly on RCC road.

At the said incident place, there was another 020TK-103 I.D., plastic tank filled with HCI liquid in west direction beside storage tank of 02OST-O22 I.D. in Plant-2. Which was absent from its place, whose broken brick foundation was seen. The said site tank was found in the form of burnt/broken, partially destroyed plastic/HDPE remnants on RCC lined road in west-south direction about 10m from its original location, it is instructed to seize a piece of damaged plastic/HDPE remnant.

Sub Divisional Magistrate
City Prant, Surat.

At the said incident place, there was third one 010TK-207 I.D., plastic tank filled with HCI Scrubber liquid in west direction beside storage tank of 02OST-O22 I.D. in Plant-2. Which was absent from its place, whose broken brick foundation was seen. Burnt/broken, partially destroyed plastic/HDPE remains were found scattered on the RCC road in the west-south direction at a distance of approximately 1m from the original location of the said site tank.

Damaged/broken cement sheets on roof of tank farm were observed at said incident site. There was stainless steel tank with 25KL capacity of first order 03OST-OIS ID from East in the said tank farm. In which approximately 12KL Pure THF (Tetra Hydro Furan) liquid was stated. The valve at the bottom of the tank is currently closed, the valve is damaged and

Sub Divisional Magistrate
City Prant, Surat.

leaking, it seems to be dropping on the flooring, it is instructed to seize the liquid from the flooring.

The outer insulation of the tank is damaged. The said tank is said to have an ESH (Emergency Safety Hatch) mechanism at the top. There was an outlet line at the bottom of the said tank. The pipe connected to the motor-pump which had leakage from the flange after the incident was said to have blind gasket installed, which blind gasket was found now. Some degree of damage and presence of black mesh was observed in the said tank. Six lines with pump after-outlet pipe, pressure-gauge meter, flowmeter and glass window valve for the outlet of the said tank were found damaged.

Beside the above tank, there is one tank of 030ST-006 I.D. and with 25 KL capacity at west which is said to contain PCP (Para Chloro Phenol). The outer insulation of the said

Sub Divisional Magistrate
City Prant, Surat.

tank is badly burnt, and its pipes, motor-pumps etc. are badly damaged.

Beside the above tank, there is another one tank of 030ST-006 I.D. and with 25 KL capacity at west which is said to contain PCP (Para Chloro Phenol). The outer insulation of the said tank is badly burnt/damaged, and its pipes, motor-pumps etc. are damaged. On the piping near the said tank, with steel stand/leg in cross condition, O2OTK-110 I.D. a tank, containing mother liquor, can be seen lying in a damaged condition.

Beside the above tank, there is third one tank of 030ST-008 I.D. and with 25 KL capacity at west which is said to contain 98% Sulfuric Acide of concentration. The presence of black mesh was observed on the main tank and it was

Sub Divisional Magistrate
City Prant, Surat.

damaged to some extent, as well as its piping system could be seen damaged.

Beside the above tank, there is fourth one tank of 030ST-009 I.D. and with 25 KL capacity at west which was said to contain HCl. As the tank is absent from its location, it is instructed to seize the residual liquid from its flooring. Most often the piping system can be seen damaged.

The building with plant-2 of the incident site, having three floors in addition to the ground floor, was of RCC beam/column type. There was a space for a walkway about 3m wide in the middle, with 6-6 spans of beams/columns on either side of the walkway. In which there were various equipment, piping system etc. There were staircases/staircases at both the east and west ends of Plant-2. There was a wall for the partition of the span and staircase.

Sub Divisional Magistrate
City [illegible], Surat.

The distance between two successive columns of east-west on both sides of the said Walk-way was about 4.7m and the distance between two successive columns of north-south was about 4.7m.

Burnt/semi-burnt damaged piping system etc. along and around the walkway, moving from east to west through the ground floor walkway. Fragments of broken plaster were found scattered.

Moving through the walkway of the ground floor, proceeding from east to west direction, various equipments etc. on both sides of the walkway in the first three span are burnt/semi-burnt to some extent, damaged, black mesh was also found.

Sub Divisional Magistrate
City Prant, Surat.

Burnt/damaged remains of one of the two aquas tanks on the north side of the fourth span, with walkways in place, were found, is instructed to seize the residual liquid samples.

At the said site, in fifth span, in south direction (left side of walkway) 020RT-055 I.D. and a Disullation Reactor of stainless steel with capacity of about 10 KL was said to be in hanging condition, in which Toluene + THF + Product was said to be, the said reactor was absent from its place. A broken portion of the bottom of the said reactor having a diameter of about 9.5 feet from welding was found lying on the flooring with a walkway in an east-north direction about 10 feet away. The bottom was somewhat damaged. It is instructed to seize a sample of residual material from the bottom.

Other torn-broken-twisted parts of the said reactor were maximally damaged, and the said parts were found lying in

Sub Divisional Magistrate
City Prant, Surat.

disarray on the flooring. Steel angles, pipe lines, other equipments etc. were found at the said site in a state of heavy damage, bent-broken etc. The plaster of the column around the said Distillation Reactor part was somewhat damaged, dislodged and black meshed. Mostly the electric wires were found to be largely burnt and damaged. The walk near the main site - the calab-tray above it was hanging downwards and the wires in it were burnt to the max. The steel I-beams with hanging clamps on the side of the distillation reactor were badly damaged and broken/twisted. Pipes connected to Sadar Distillation Reactor were found loose from connections, irregularly broken. A plastic tank near the walkway at the site was found in a broken-melted, damaged condition.

The said Distillation Reactor to O2OST-022 I.D. (Containing THF+Toluene Water) storage tank is said to be

Sub Divisional Magistrate
City Prant, Surat.

about 2.5m away in south-east direction, and the tank with ID 020TK-110 (Containing Mother Liquor) is said to be about 1m away from the said Distillallon Reactor. Also 02OST-022 I.D. (Containing THF+Toluane+Water) west of storage tank 02OTK-110 I.D. The distance between the tanks (containing mother liquor) was stated to be approximately 1.5m.

At norht-east side of walk-way near Distillallon Reactor of 02ORT-055 I.D., there was an aquas storage tank of 020ST-038 I.D., which was damaged. Various equipment north of the said reactor were heavily damaged. There was OTRC Dislillation Reactor of 020RT-052 in in the fourth phase towards east direction near the said Reactor. Which was crossed and damaged.

To the right of the walkway near Distillation Reactor of 020RT-055 I.D., the storage tank above was slightly depressed

Sub Divisional Magistrate
City Praat, Surat.

and shifted downwards, platforms etc. were found to be bent downwards from the top. It does not seem to be possible to go to the said site. Other tanks in the said span were somewhat damaged.

Plant-2, ground floor, going from east to west, span no-6, various equipments in south direction were heavily damaged, also damaged, swollen, some barrels were found in north side. Signs of black mesh and some amount of damage were found, mostly near the staircase and surrounding areas, as well as broken remnants of plaster etc.

On the south side of the building of plant-2 of the said incident site, on the RCC road side, in the east to west direction, there were various tanks on the ground floor, the tanks belonging to the third span appeared to be somewhat damaged and black mesh.

Sub Divisional Magistrate
City Prant, Surat.

Plant-2, first floor, going from east to west, on both sides of the walkway, equipments like tanks, vessels, etc. were somewhat damaged, and the presence of black mesh was seen, the plaster was broken. The wiring was found burnt. 020RT-055 I.D. in South direction in the said Floor Phase No.5. It was stated that there were two receiver tanks on top of the Distillation Reactor, both of which were found to be heavily damaged and crossed.

A reactor-column was found near the ACC column at the south-west corner of the upper side of the Distillation Reactor of 02ORT-055 I.D., pressure marks were observed on the lower side of the reactor-column, and its pipe system was loose/broken.

Also, other equipments on the main floor were damaged to some extent, and the presence of black mesh was seen. On

Sub Divisional Magistrate
City Prant, Surat.

the right side of the main floor walkway there were said to be two tanks filled with acidic toluene, both of which were damaged, and were found hanging from their legs. Wires, other equipments etc. were heavily damaged at the place. At the main floor and place stated to be the switch board for the power supply of the Begitator Motor of the above reactor, whose burnt/semi-burnt wires are instructed to be seized.

Subsequently, in phase No. 6, various reactors, equipments etc. were found burnt/damaged on both sides of the walkway, on which the presence of black mesh was observed. Subsequently, the equipments etc. in the plant-passage part after the staircase at the end of the walkway were damaged to some extent.

Plant-2, 2nd floor, on staircase going to west to east, at the said site, at various equipments, piping system,

Sub Divisional Magistrate
City Prant, Surat.

cables/wires on both sides of the walkway at the said site, some extent of fire damage, plaster etc. broken and damaged at the said site. The presence of black mesh was seen on the ground floor. Leading to ahead at the said site, there is a catalyst dumping room, which is somewhat damaged, its door is broken, the leading staircase to the main site is the operating room, the glass of which is broken. Signs of trapping were seen on Computer inside the cabin, AC. Etc.

Plant-2, 3rd floor, on staircase going to west to east, at the said site, at various equipments, piping system, cables/wires on both sides of the walkway at the said site, some extent of fire damage, plaster etc. broken and damaged at the said site. The presence of black mesh was seen on the ground floor. Leading to ahead at the said site, a glass of

Sub Divisional Magistrate
City Prant, Surat.

catalyst room is broken, room has been damaged at some extent.

Plant-2, 4th floor/terrace, stair climbing, going from west to east, chiller plant, cooling tower, nitrogen plant etc. are said to be located, on which there is no significant effect of fire. There are cement and GI sheets on the roof. Normal mesh marks were observed at the said site.

Loss/impact was observed on the front of the SML company at a distance of about 100m to the south of the said incident site. Also loss/impact was observed at a distance of about 60m in the remaining directions.

Details of sample collected/instructed to be collected:

(1) Sample of burnt/semi-burnt wires of board for power supply of pump-motor of O2OST-O22 I.D. fitted in East-South column of phase No.5.

Sub Divisional Magistrate
City Prant, Surat.

(2) 02OST-O22 I.D. lying on RCC Road a tank containing about 6 inches of light brown liquid with a characteristic odor, about 500 ml of sample.

(3) Sewage line near Plant-2 at the incident site containing brownish colored liquid with peculiar smell, sample of about 500 ml.

(4) Residues of a liquid-like substance having a peculiar smell were found in large quantities on the RCC road, of which a sample of about 500 ml from the eastern direction.

(5) Residues of special liquid-like substance found on RCC road in large quantity, of which about 500 ml sample from west direction.

(6) At the said incident site, a piece of plastic/HDPE sampled from the remains of an absent tank lying about 10m to the

Sub Divisional Magistrate
City Prant, Surat.

west next to a storage tank absent at the west side beside storage tank of 020ST-022 from Plant-2.

(7) Pure THF (Tetra Hydro Furan) of First Order 030ST-015 I.D. from East in Tank Farm, a sample of approximately 500 ml from the flooring liquid of the tank .

(8) A sample approximately 500 ml of residual liquid from the floor of the plastic absent tank of fourth order 030ST-009 I.D. at west towards east in the tank farm.

(9) A sample of approximately 500 ml of residual liquid from the melted/destroyed tank of HOPE located in Phase no-4 in Plant-2, ground floor, going from east to west, to the right of walkway.

(10) In Plant-2 at the incident site, on the ground floor, left of the walkway, from east to west, the broken part of the bottom of

Sub Divisional Magistrate
City Prant, Surat.

the Distillation Reactor in phase No. 5 was on the walkway. A sample of approximately 500 ml of the residual liquid.

(11) In plant-2 at the incident place, a sample of burnt/semi-burnt wire of board for power supply of agitator motor of Disulation Reactor in phase no.5, right of walkway, on first floor, running from east to west.

(12) DVR/NVR of CCTV cameras from the incident site.

(13) Control sample about 500 ml. of Pure THF (Tetra Hydro Furan)

(14) control sample of MEP (4-(2-methoxyethyle)phenol) about 500 ml.

(15) Control sample of HCI (Hydro Chloric Acid) about 500 ml..

(16) Control sample of sulfuric acid about 500 ml.

(17) Control sample of toluene about 500 ml.

Sub Divisional Magistrate
City Prant, Surat.

18) Control sample of PCP (Pera Chloro Phenol) about 500 ml.

19) Necessary DNA sample and other sample from the Dr. did Post-mortem for identification of the deceased.

Instructions:

(1) To obtain an opinion as to the exact cause of death of the deceased and the injuries sustained on the body from Dr. did P.M. and to obtain an opinion from Dr. who treated the body injuries of the injured.

(2) To obtain a list of chemicals used and process carried out by the plant.

(3) To obtain the stability report of the structure of the affected plant.

(4) To obtain necessary report from Factory Inspector.

Sub Divisional Magistrate
City Prant, Surat.

(5) Samples No.1 to No.19 mentioned above are instructed to be sent to FSL Surat (applicable division) for necessary detailed testing.

(6) To do photography-videography of the incident place and making sketches.

(7) To obtain necessary opinion and report of GPCB.

(8) To obtain all necessary license and stock details for chemicals used in the said plant.

(9) to obtain an opinion regarding Fire Safety Department NOC and license.

(10) Whether there were necessary safety guidelines for chemical processing in the said plant as well as necessary equipments for the same or not? To verify it.

Sub Divisional Magistrate
City Prant, Surat.

(11) Whether safety precautions were taken for processing and storage of flammable chemicals in the said plant or not? To verify it.

(12) To obtian necessary report regarding power supply from Electricity Board.

(13) Whether all staff working in the plant have received proper training or not? to obtain necessary report on the same.

Observation:

(1) At the incident site, the storage tank containing THF+Toluene+Water in Plant-2 was found to be dislodged from its place and lying on RCC road in East-South direction. Also part of its top was found lying loose on ACC Road near Tank Farm. On which maximum effect of fire/blast was observed.

Sub Divisional Magistrate
City Prant, Surat.

(2) At the incident site, a storage tank located on RCC road between Plant-2 and Tank Farm was thrown, which had relatively little effect on other tanks located east of the original location of the tank, while other tanks located west of the original location of the said storage tank. A significant effect was observed.

(3) At the incident site, plant-2 fire/blast impacting the mother liquor tank on the west side of the storage tank, the mother liquor tank was found to have jumped and fell into the tank farm on the south side.

(4) At the incident site, plant-2 fire/blast impact on HCI tank on west side of storage tank, HCI tank was thrown on road and found to have melt damage due to fire impact.

(5) At the incident site, melt loss was observed due to impact of fire/blast in Plant-2 on another HCI tank located to the west

Sub Divisional Magistrate
City Prant, Surat.

side of the storage tank, due to fire impact of the said HCI tank.

(6) At the incident site, south side of phase no.5 of plant-2, the lower surface of the roof on the exterior, lower surface was extensively damaged and its steel bars were found to be exposed and lifted upwards.

(7) At the incident site, maximum effect of blast and fire is observed on storage tank with HITHF+Toluene+Water and distillation reactor with THF + Toluene + Product in Plant-2.

(8) Blast and fire effects are seen on the equipments in phase no-4, period no-5 and phase no-6 inside the plant-2.

(9) At the incident site, blast/fire impact was observed on various equipments around the original location of distillation reactor in Plant-2.

Sub Divi... ...al Magistrate
City Prant, Surat.

(10) At the incident site, plant-2, first color, more blast/fire impact was observed in span no.5 running from east to west.

(11) THF Flash Point: -17°C (1.4 °F) D.

(12) Toluene Flash Point: 4 °C (39.2 °F) D.

(13) Some DCS data of the applicable equipments of the incident site, applicable time, is received from the company.

(14) A CCTV camera was found at the incident site. The necessary study was done. On the basis of which it appears that the blast occurred in the ground floor of Plant-2 at 01:47150 time on 29/11/2023.

(15) Advanced facilities for fire safety were seen in the said Company.

(16) Static discharge points found near stairwells on both sides on each floor of Plant-2.

Sub Divisional Magistrate
City Prant, Surat.

(17) The possibility of serious injury and death to personnel working in the vicinity due to impact of blast/fire cannot be ruled out.

Conclusion :

Based on the above observations and inspection of the incident site, plant and process information stated by the authorized persons of the company, necessary documents received from the company and studying the CCTV footage, the following conclusions were found.

(1) Plant-2 had storage tanks and reactors on the ground floor, filled with highly flammable solvents (such as THF + Toluene). A prima facie possibility of a highly flammable solvent having a low flash point leaking near the storage tank for some reason, forming a vapor cloud of solvent in the air and this vapor

Sub Divisional Magistrate
City Prant, Surat.

cloud getting an ignition/spark for some reason, blasted and started a fire.

(2) It seems prima facie possible that the blast in the said reactor was caused by the impact of the above blast on the nearby distillation reactor. Also due to said blast, parts of the reactor and part of its bottom were found to have fallen on the floor.

(3) After the above blast, it is likely that the impact caused a large amount of fire due to the loss of flammable solvent in the storage tank containing THE in the tank farm area.

(4) Blast/fire appears to have maximum effect on storage tanks and distillation reactors.

(5) The above solvents are flammable and have a low flash point, due to which more fire is likely to occur.

Sub Divisional Magistrate
City Prant, Surat.

(6) Part of the top of the above storage tank appears to have hit the roof due to upward movement. The storage tank and part of its top were found to have been thrown towards the tank farm and lying loose on the RCC road.

(7) On the impact of the above blast on the mother liquor tank, the mother liquor tank was found to have jumped and landed in the opposite tank farm.

(8) The impact of the above blast on the HCI and HCI scrubber tanks, both the tanks fell on the road and were found to be damaged due to fire.

(9) The impact of the above blast/fire on the fifth HCI tank running from east to west in the tank farm area, the main tank was also found to be damaged.

Sub Divisional Magistrate
City Prant, Surat.

(10) As a result of the above blast/fire, the various equipments located on the first floor of the beautiful place were heavily damaged.

sd/-illegible
N.C. Muliya
Scientific Officer,
Cum Asst. Chemical Examiner
To Govt. of Gujarat
Regional Forensic Science Laboratory
SURAT

sd/-illegible
K.K. Modh
Asst. Director Cum
Asst. Chemical Examiner
To Govt. of Gujarat
Regional Forensic Science Laboratory
SURT

sd/-illegible
P. B. Makwana
Scientific Officer,
Cum Asst. Chemical Examiner
To Govt. of Gujarat
Regional Forensic Science Laboratory
SURAT

sd/-illegible
V.K. Raval
Asst. Director Cum
Asst. Chemical Examiner
To Govt. of Gujarat
Regional Forensic Science Laboratory
SURAT

Sub Divisional Magistrate
City Prant, Surat.

Report accepted by : sd/-illegible

Name : Rajubhai Raghunathbhai B.No.1335

Rank : A.H. Const. Sachin GIDC Po. Sta.

Mobile No. 9825698615

Dt.12/12/2023

Sub Divisional Magistrate
City Prant, Surat.